

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 90 of 2023 (EZ)

IN THE MATTER OF:

Rural Organization for social Empowerment (R.O.S.E) ...Applicants

Vs.

State of Odisha & Ors. ...Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT No. 2, THE MINISTRY OF
ENVIRONMENT, FORESTS & CLIMATE CHANGE.**

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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL (EZ),
KOLKATA
IN**

ORIGINAL APPLICATION NO. 90 OF 2023

IN THE MATTER OF:

Rural Organization for social Empowerment (R.O.S.E)Petitioner

VERSUS

1. State of Odisha, Represented through Secretary Revenue & Disaster Management Secretariat
2. Union of India, Ministry of Environment Forest and Climate Change
3. Chairman State Environment Impact Assessment Authority (SEIAA)
4. Odisha State Pollution Control Board
5. Collector Cum Chairman
6. Additional District Magistrate
7. Tahsildar Competent Authority Khaira.Respondents



**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE,
KOLKATA BENCH**

IN

ORIGINAL APPLICATION NO. 90 OF 2023

IN THE MATTER OF:

Rural Organization for social Empowerment (R.O.S.E) ...Applicants

Vs.

State of Odisha & Ors. ...Respondents

**Reply Affidavit on Behalf of the Union of India, Ministry of Environment,
Forest and Climate Change, New Delhi (Respondent Nos. 2)**

MOST RESPECTFULLY SHOWETH:

I, Smt. Padma Mahanti, D/o Shri Ambika Mahanti, aged about 46 years, working as Dy. Inspector General of Forests(C), at Regional Office, Bhubaneswar of the Ministry of Environment, Forest and Climate Change ('MoEFCC', for short), do hereby solemnly affirm and state as under:

1. That I am duly authorized to swear this affidavit as I am conversant with the facts of the present case and competent to swear the present affidavit.
2. That I have read and understood the contents of the accompanying reply and state that the same has been drafted based on the official records.

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B.K. NAYAK
NOTARY
CUTTACK TOWN
Regd. No. ON-29/03

Padma Mahanti

3. It is submitted that the petitioner has claimed to stop all mining activities within the Kuldhia Wildlife Sanctuary, eco-sensitive zone linked to it and the conservation reserve as declared vide notification no 1166 dated 20 January 2023 and further not to grant any mining lease in the said area.
4. It is submitted that proposals for developmental activities within National Parks, Sanctuaries, Tiger Reserves, Tiger Corridors and those activities requiring environmental clearance inside eco-sensitive zones (where finally notified) and default 10 km (where eco-sensitive zones have not been finally notified) around National Parks and Sanctuaries are considered by the Standing Committee of the National Board for Wild Life.
5. It is submitted that such proposals are forwarded by State Governments to the Ministry of Environment, Forest and Climate Change for placing before the Standing Committee of the National Board for Wild Life after thorough scrutiny by the State/Union Territory Governments /Administrators and the State Boards for Wild Life headed by the respective Chief Ministers/Administrators to be placed before Standing Committee of National Board of Wild Life.
6. It is submitted that, incomplete proposals are returned to the States/Union Territories. The Standing Committee of the National Board for Wild Life, takes informed decisions on the proposals placed for its consideration.

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7. That it is pertinent to mention that the proposals are first examined by various authorities and the following channel needs to be followed:

- a. The proposal has to be forwarded by the agency seeking usage of the land to the Deputy Conservator of Forests, who after examining the proposal and site inspection, forwards the same along with his comments to the Chief Wild Life Warden of the State/Union Territory.
- b. The Chief Wild Life Warden after examining the proposal forwards the same along with his comments to the State Board for Wild Life.
- c. The State Board for Wild Life examines the proposal and the State Government considering the recommendation of the State Board for Wild Life forwards the same to the Government of India for recommendation/approval of the Standing Committee of the National Board of Wild Life.

8. It is submitted that the provisions of sub-section (2) of section 18, sub-sections (2), (3) and (4) of section 27, sections 30, 32 and clauses (b) and (c) of section 33 of the Wild Life (Protection) Act, 1972 shall, as far as may be, apply in relation to a conservation reserve as they apply in relation to a sanctuary. Section 29 of this Act which prohibits diversion of habitat inside

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a sanctuary without consultation with the National Board for Wild Life is not applicable to the conservation reserve.

9. It is submitted that the conservation, management and maintenance of a conservation reserve is carried out by the Chief Wild Life Warden on the advice of a conservation reserve management committee constituted by the State Government as per section 36B (1) of the Wild Life (Protection) Act, 1972.

10. It is submitted that the Standing Committee of the National Board for Wild Life in its 40th meeting held on 3.01.20217 agreed to recommend the proposal for 97 Stone Quarries each less than 5 ha and located at a distance of 2.0 km from the boundary of Kuldiha Wildlife Sanctuary in Khaira Tahsil under Balasore district, Odisha subject to the implementation of a Comprehensive Wildlife Management Plan for mitigation of the impact resulting from quarry operations and material transportation, allocation of funds from the Environment cost realised from the all quarries rationally in proportion to the quantity of production and constitution of a monitoring committee comprising of mines and environment department for implementation of the plan.

11. It is further submitted that the eco-sensitive zone around the Kuldiha Wildlife Sanctuary was notified vide no S.O 2539(E) dated 09.08.2017

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covering an area of 219.88 square kilometers. The extent of the eco-sensitive zone varies from 0 (along the urban areas/ NAC areas adjoining the boundary on Eastern side), to 7 kms, on Western side around the Kuldiha Wildlife Sanctuary and zero extent is towards Eastern side adjoining the boundary along the NAC and urban area. As per the notification, all new and existing (minor and major minerals), stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for other activities. The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated 04.08.2006 in the matter of T.N. Godavarman Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 and dated 21.04.2014 in the matter of Goa Foundation Vs. UOI in W.P.(C) No.435 of 2012. *Copy of S.O 2539(E) dated 09.08.2017 is annexed herewith as ANNEXURE I.*

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12. It is also submitted that, the Hon'ble Supreme Court in its order dated 23.04.23 in IA 131377 of 2022 in T.N. Godavarman Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 has directed that mining within the National Park and Wildlife Sanctuary and within an area of one kilometre from the boundary of such National Park and Wildlife Sanctuary shall not be

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permissible. *Copy of the order dated 23.04.23 is annexed herewith as ANNEXURE -II.*

13.It is submitted that, the Ministry, vide notification S.O. 637 (E) dated 28.02.2014 has delegated the power to State Environmental Impact Assessment Authority (SEIAA) to issue show cause notices to project proponents in case of violation of the conditions of the environmental clearances issued by the said Authorities to projects or activities within their jurisdiction. *Copy of the notification S.O. 637 (E) dated 28.02.2014 is annexed herewith as ANNEXURE III.*

14.It is submitted that, the Ministry vide notification S.O. 1886 (E) dated 20.04.2022 has delegated the power to the State Level Environment Impact Assessment Authority (SEIAA) to grant Environmental Clearances to all mining lease area in respect of minor mineral mining leases and less than or equal to 250 ha (≤ 250) mining lease area in respect of major mineral mining lease other than coal. *Copy of the notification S.O. 1886 (E) dated 20.04.2022 is annexed herewith as ANNEXURE IV.*

15.It is submitted that, the State Department of Mines and Geology is the Nodal Authority in the State for dealing with the allotment of mining leases under the Mines and Minerals (Development and Regulation) Act, 1957 and is

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entrusted with the enforcement and regulation of mining operations in a State including illegal mining.

16. It is further submitted that, the State Government is empowered under Section 23 C of the Mines and Minerals (Development and Regulation) Act, 1957 to make rules for prevention of illegal mining, transportation and storage of minerals.

17. It is further submitted that the prior approval of the Central Government under Section-2 of the Forest (Conservation) Act, 1980 (FC Act) is required for carrying out any non-forestry activity on forest land. The proposals for diversion of forest land for non-forest purposes are submitted by the User agencies on the online PARIVESH portal. The forest areas and the legal boundaries thereof are determined and maintained by the concerned State Government.

18. It is further submitted that, being the repository of land records, State Government has the primary responsibility to determine status of any parcel of land, giving due regards to gazette notifications, provisions under State and Central Acts and concerned judgments and directions of Courts.

19. It is submitted that, Ministry of Environment, Forest and Climate Change is duty bound and fully committed for the conservation and protection of environment.

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20. It is respectfully prayed that the aforementioned facts and circumstances may be taken into consideration by this Hon'ble Tribunal at the time of passing any orders as may be deemed fit.

Padma Mahanti

DEPONENT
 वन-वन महानिरीक्षक (क) / Dy. IGF (Control)
 भारत सरकार / Govt. of India
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय / Min. of Env. Forest & ...
 पूर्वी क्षेत्रीय कार्यालय / Eastern Regional Office
 भुवनेश्वर / Bhubaneswar

Verification

Verified at Bhubaneswar on this 22nd day of November, 2023 that the contents of para 1 to 18 the above of the reply affidavit are true and correct to my knowledge based on the records; no part of it is false and nothing material has been concealed there-from.

Padma Mahanti

DEPONENT
 वन-वन महानिरीक्षक (क) / Dy. IGF (Control)
 भारत सरकार / Govt. of India
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय / Min. of Env. Forest & ...
 पूर्वी क्षेत्रीय कार्यालय / Eastern Regional Office
 भुवनेश्वर / Bhubaneswar

The deponent being identified by
Self Adv./Clerk
 swears on oath & solemnly affirms
 before me on dt: 22/11/2023
 that the facts stated above are true
 to his/her knowledge

M. Manoj 22/11/2023
 Notary for Cuttack Town
 Govt. of Odisha



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 9 अगस्त, 2017

का.आ. 2539(अ).—प्रारूप अधिसूचना भारत सरकार, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं. का. आ. 569 (अ), तारीख 19 फरवरी, 2016, द्वारा भारत के राजपत्र में प्रकाशित की गई थी जिसमें उन सभी व्यक्तियों से, जिनके उससे प्रभावित होने की संभावना थी, उस तारीख से, जिसको उस राजपत्र की प्रतियाँ, जिसमें उक्त अधिसूचना अंतर्विष्ट है, उपलब्ध करा दी गई थीं, साठ दिन की अवधि के भीतर आक्षेप और सुझाव आमंत्रित किए गए थे;

और, प्रारूप अधिसूचना के उत्तर में सभी व्यक्तियों और पणधारियों से प्राप्त आक्षेपों और सुझावों पर केन्द्रीय सरकार द्वारा विचार कर लिया गया है;

और, कुलधिया वन्यजीव अभयारण्य उड़ीसा राज्य के बालासोर जिले में अवस्थित 272.75 वर्ग किलोमीटर क्षेत्र में फैला हुआ है ;

और, इस अभयारण्य में समृद्ध वनस्पति और जीवजन्तु का प्रतिनिधित्व है और इस अभयारण्य में जैव विविधता का संबंध है, इसमें 32 स्तनधारी की प्रजातियाँ, 134 पक्षियों की प्रजातियाँ, 40 सरीसृपों की प्रजातियाँ, 5 उभयचरों की प्रजातियाँ, कई कीड़े-मकोड़े की प्रजातियाँ जैसे तितलियाँ और ओडोनेट्स के साथ और इस संरक्षित क्षेत्र के वनस्पति का मिश्रित पर्णपाती वन द्वारा वर्णन किया जाता है ;

और, एशियाई हाथी (एलाफेस मैक्सीमस), गौर (बोस गौरस), रीछ (मेलुरनस उर्सिनस), बनैला सूअर(सुस स्क्रोफा), चीतल (एक्सीस-एक्सीस), साम्भर (रुसा यूनिकलर), हनुमान लंगूर (सेमनोपिथियस एनटेलस), लघु पुछ वानर (मेकेका मुलाटा), भारतीय साही (हाईस्ट्रीक इंडिका), भारतीय बृहत गिलहरी (रटुफा इंडिका), भारतीय साल (मैनिस क्रासिकाउडाटा) आदि स्तनधारियों का वर्णन है। तेंदुआ (पेंथेरा पारडस), जंगली बिल्ली (फेलिस चाउस), भारतीय भेड़िया (कैनिस लुपस), सियार (कैनिस औरियस), बंगाल लोमड़ी (बुलपेस बंगाललेंसिस), तेंदुआ बिल्ली (फेलिस बंगाललेंसिस) आदि, के द्वारा मांसाहारी पशुओं का वर्णन है ;

और, अभयारण्य में उड़ीसा राज्य में जिला बालासोरे और पश्चिम में मयूरभंज जिला के वन और ग्रामों के आस-पास, पूर्व में टेंडा आरक्षित वन और बिष्णुपुर संरक्षित वन के निकटवर्ती ग्राम सीमा रेखा, दक्षिण में देवागिरि संरक्षित वन और देवागिरि आरक्षित वन के निकटवर्ती नीलगिरि पूर्व-राज्य सीमा रेखा, उत्तर में कपटिपाड़ा-उडाला-ज़ारानागहटी-सजनागढ़-नीलगिरि राज्य राजमार्ग के अंतर्गत आते हैं ;

और, कुलधिया वन्यजीव अभयारण्य के चारों ओर के क्षेत्र को, जिसका विस्तार और सीमाएं पर्यावरण की दृष्टि से पारिस्थितिक संवेदी जोन के रूप में सुरक्षित और संरक्षित करना तथा उक्त पारिस्थितिक संवेदी जोन में उद्योगों या उद्योगों के वर्गों के प्रचालन तथा प्रसंस्करण करने को प्रतिषिद्ध करना आवश्यक है;

अतः, इसलिए, केन्द्रीय सरकार, पर्यावरण (संरक्षण) नियम, 1986 के नियम 5 के उपनियम (3) के और पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उपधारा (2) के खंड (v) और खंड (xiv) और उपधारा (3) के साथ पठित और उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, उड़ीसा राज्य में कुलधिया वन्यजीव अभयारण्य उद्यान की सीमा से 7.0 किलोमीटर पर क्योँझर जिला के पश्चिमी भाग के 2 किलोमीटर, दक्षिण पूर्वी भाग के 500 मीटर, शून्य (सीमा के पूर्वी भाग के समीपवर्ती शहरी क्षेत्र/एनएसी क्षेत्र) तक के विस्तारित क्षेत्र को कुलधिया वन्यजीव अभयारण्य उद्यान पारिस्थितिक संवेदी जोन (जिसे इसमें इसके पश्चात् पारिस्थितिक संवेदी जोन कहा गया है) के रूप में अधिसूचित करती है, जिसका विवरण निम्नानुसार है, अर्थात् :--

1. **पारिस्थितिक संवेदी जोन का विस्तार और उसकी सीमाएं--**(1) पारिस्थितिक संवेदी जोन कुलधिया वन्यजीव अभयारण्य उद्यान की सीमा के चारों ओर पश्चिमी भाग पर शून्य(सीमा के पूर्वी भाग के समीपवर्ती शहरी क्षेत्र/एनएसी क्षेत्र) से 7 किलोमाटर तक और सीमा के पूर्वी भाग के समीपवर्ती शहरी क्षेत्र/एनएसी क्षेत्र शून्य में विस्तारित है और पारिस्थितिक संवेदी जोन का क्षेत्र 219.88 वर्ग किलोमीटर तक फैला हुआ है।

(2) पारिस्थितिक संवेदी जोन के कुलधिया वन्यजीव अभयारण्य का मानचित्र **उपाबंध I** में है और कुलधिया वन्यजीव अभयारण्य की सीमा और पारिस्थितिक संवेदी जोन के भू निर्देशांकों की सूची **उपाबंध I (क)** और **उपाबंध I (ख)** के रूप में उपाबद्ध है।

(3) पारिस्थितिक संवेदी जोन के सीमा का विवरण **उपाबंध II** के रूप में उपाबद्ध है।

(4) मुख्य बिन्दुओं के भू निर्देशांकों की साथ पारिस्थितिक संवेदी जोन के अंतर्गत आने वाले ग्रामों की सूची **उपाबंध III** के रूप में उपाबद्ध है।

2. **पारिस्थितिक संवेदी जोन के लिए आंचलिक महायोजना –** (1) राज्य सरकार, पारिस्थितिक संवेदी जोन के लिए राजपत्र में अंतिम अधिसूचना के प्रकाशन की तारीख से दो वर्ष की अवधि के भीतर, स्थानीय व्यक्तियों के परामर्श से और इस अधिसूचना में संलग्न अनुबंधों के सामंजस्य से आंचलिक महायोजना तैयार करेगी।

(2) इस प्रकार तैयार किए गए आंचलिक महायोजना अधिसूचना में विनिर्दिष्ट शर्त के अनुरूप होंगे और पर्यावरणीय प्रभाव शामिल होंगे।

(3) आंचलिक महायोजना राज्य सरकार में सक्षम प्राधिकारी द्वारा अनुमोदित होगी।

(4) पारिस्थितिक संवेदी जोन के लिए आंचलिक महायोजना इस अधिसूचना में विनिर्दिष्ट रूप में ऐसी रीति में राज्य सरकार तथा सुसंगत केंद्रीय सरकार और राज्य सरकार विधियों के सामंजस्य में भी तथा केंद्रीय सरकार द्वारा जारी मार्गनिर्देश, यदि कोई हों, द्वारा तैयार होगी।

(5) आंचलिक महायोजना सभी संबंधित राज्य सरकार के विभागों के परामर्श से तैयार होगी, अर्थात्:--

- (i) पर्यावरण;
- (ii) वन;
- (iii) शहरी विकास;
- (iv) पर्यटन;
- (v) नगरपालिका/एनएसी;
- (vi) राजस्व ;

- (vii) कृषि ;
- (viii) उड़ीसा राज्य प्रदूषण नियंत्रण बोर्ड;
- (ix) सिंचाई;
- (x) लोक निर्माण विभाग।

(6) आंचलिक महायोजना अनुमोदित विद्यमान भू-उपयोग, अवसंरचनात्मक और क्रियाकलापों पर कोई निर्बंधन अधिरोपित नहीं करेगी जब तक कि इस अधिसूचना में और आंचलिक महायोजना में सभी अवसंरचना और अधिक प्रभावी और पारिस्थितिक अनुकूल क्रियाकलाप कारक इस प्रकार विनिर्दिष्ट न हो।

(7) आंचलिक महायोजना में अनाच्छादित क्षेत्रों के जीर्णोद्धार, विद्यमान जल निकायों के संरक्षण, आवाह क्षेत्रों के प्रबंधन, जल-संभरों के प्रबंधन, भूतल जल के प्रबंधन, मृदा और नमी संरक्षण, स्थानीय समुदायों की आवश्यकताओं तथा पारिस्थितिक और पर्यावरण से संबंधित ऐसे अन्य पहलुओं, जिन पर ध्यान देना आवश्यक है, के लिए उपबंध होंगे।

(8) आंचलिक महायोजना सभी विद्यमान पूजा स्थलों, ग्रामों और नगरीय बंदोबस्तों, वनों के प्रकार और किस्मों, कृषि क्षेत्रों, ऊपजाऊ भूमि, हरित क्षेत्र जैसे उद्यान और उसी प्रकार के स्थान, उद्यान कृषि क्षेत्र, फलोउद्यान, झीलों और अन्य जल निकायों का अभ्यंकन करेगी और समर्थनकारी मानचित्र और विद्यमान और प्रस्तावित भूमि के उपयोग की विशेषताओं के ब्यौरे देते हुए मानचित्रों द्वारा समर्थित होगी।

(9) आंचलिक महायोजना पारिस्थितिक संवेदी जोन में विकास को विनियमित करेगी और अधिसूचना में विनिर्दिष्ट प्रतिषिद्ध, विनियमित तथा संवर्धित क्रियाकलापों का अनुसरण करेगी जिससे स्थानीय समुदायों की आजीविका की सुरक्षा के लिए पारिस्थितिक अनुकूल विकास सुनिश्चित किया जा सके।

(10) आंचलिक महायोजना इस अधिसूचना में दिए गए उपबंधों के संबंध में निगरानी के अपने कार्यों को करने के लिए निगरानी समिति के लिए एक संदर्भ दस्तावेज होगा।

3. राज्य सरकार द्वारा किए जाने वाले उपाय-- राज्य सरकार इस अधिसूचना के उपबंधों को प्रभावी करने के लिए निम्नलिखित उपाय करेगी, अर्थात् :--

(1) **भू-उपयोग** - पारिस्थितिक संवेदी जोन में वनों, उद्यान-कृषि क्षेत्रों, कृषि क्षेत्रों, आमोद-प्रमोद के प्रयोजनों के लिए अभिनिश्चित किए गए पार्कों और खुले स्थानों का वाणिज्यिक या औद्योगिक संबद्ध विकास क्रियाकलापों के लिए उपयोग नहीं होगा या उनके लिए क्षेत्रों में संपरिवर्तन नहीं होगा :

परंतु पारिस्थितिक संवेदी जोन के भीतर कृषि भूमि का संपरिवर्तन, निगरानी समिति की सिफारिश पर और राज्य सरकार के पूर्व अनुमोदन से, स्थानीय निवासियों की आवासीय जरूरतों को पूरा करने के लिए और पैरा 4 की सारणी के स्तंभ (2) में सूचीबद्ध क्रियाकलापों के लिए अनुज्ञात होंगे, अर्थात् :-

- (i) पारिस्थितिक अनुकूल पर्यटन क्रियाकलापों के लिए पर्यटकों के अस्थायी आवासन के लिए पारिस्थितिक अनुकूल कुटीर जैसे टेंट, लकड़ी के मकान आदि ;
- (ii) विद्यमान सड़कों को चौड़ा करना तथा उन्हें मजबूत करना ;
- (iii) प्रदूषण उत्पन्न न करने वाले लघु उद्योग ;
- (iv) वर्षा जल संचयन; और
- (v) कुटीर उद्योग, जिसके अंतर्गत ग्रामीण उद्योग, सुविधाजनक स्टोर और स्थानीय सुविधाएं भी हैं :

परंतु यह और कि राज्य सरकार के पूर्व अनुमोदन और संविधान के अनुच्छेद 244 के उपबंधों और तत्समय प्रवृत्त विधि के उपबंधों के अनुपालन के बिना, जिसके अंतर्गत अनुसूचित जनजाति और अन्य परंपरागत वन निवासी (वन अधिकारों की मान्यता) अधिनियम, 2006 (2007 का 2) भी है, वाणिज्यिक या उद्योग विकास क्रियाकलापों के लिए जनजातीय भूमि का उपयोग अनुज्ञात नहीं होगा :

परंतु यह और भी कि पारिस्थितिक संवेदी जोन के भीतर भू-अभिलेखों में उपसंज्ञात कोई त्रुटि निगरानी समिति के विचार प्राप्त करने के पश्चात् राज्य सरकार द्वारा प्रत्येक मामले में केवल एक बार संशोधित होगी और उक्त त्रुटि के संशोधन की केंद्रीय सरकार के पर्यावरण वन और जलवायु परिवर्तन मंत्रालय को सूचना देनी होगी।

परंतु यह और भी कि उपर्युक्त त्रुटि का संशोधन में इस उप पैरा के अधीन यथा उपबंधित के सिवाय किसी भी दशा में भू-उपयोग का परिवर्तन सम्मिलित नहीं होगा।

परंतु यह और भी कि जिससे हरित क्षेत्र में जैसे वन क्षेत्र, कृषि क्षेत्र आदि में कोई पारिणामिक कटौती नहीं होगी और अनप्रयुक्त या अनुत्पादक कृषि क्षेत्रों में पुनः वनीकरण करने के प्रयास किए जाएंगे।

(2) **प्राकृतिक जल स्रोतों** -- आंचलिक महायोजना में सभी प्राकृतिक जल स्रोतों की पहचान की जाएगी और उनके संरक्षण और पुनरुद्भूतकरण के लिए योजना सम्मिलित होगी और राज्य सरकार द्वारा ऐसे क्षेत्रों पर या उनके निकट विकास क्रियाकलाप प्रतिषिद्ध करने के लिए ऐसी रीति से मार्गनिर्देश तैयार किए जाएंगे।

(3) **पारिस्थितिक पर्यटन** -- (क) पारिस्थितिक संवेदी जोन के भीतर पर्यटन संबंधी क्रियाकलाप, जो आंचलिक महायोजना का भाग रूप में निम्नलिखित रूप में होंगे।

(ख) पारिस्थितिक पर्यटन महायोजना पर्यटन विभाग, उड़ीसा सरकार द्वारा राजस्व और वन विभाग, उड़ीसा सरकार के परामर्श से तैयार होगी।

(ग) पर्यटन महायोजना आंचलिक महायोजना के एक घटक के रूप में होगी।

(घ) पर्यटन संबंधी क्रियाकलाप निम्नलिखित के अधीन विनियमित होंगे, अर्थात् :-

(i) पारिस्थितिक अनुकूल पर्यटन क्रियाकलाप से संबंधित पर्यटकों के अस्थायी अधिभोग के लिए वास सुविधा के सिवाय संरक्षित क्षेत्र कुलधिया वन्यजीव अभयारण्य की सीमा से 1 किलोमीटर तक या पारिस्थितिक संवेदी जोन के विस्तार तक इनमें जो भी निकट है, नये वाणिज्यिक होटल और रिसोर्ट अनुज्ञात नहीं होंगे।

(ii) पारिस्थितिक संवेदी जोन के भीतर सभी नए पर्यटन क्रियाकलापों या विद्यमान पर्यटन क्रियाकलापों का विस्तार केंद्रीय सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के मार्गदर्शक सिद्धांतों के द्वारा तथा राष्ट्रीय व्याघ्र संरक्षण प्राधिकरण, द्वारा जारी पारिस्थितिक पर्यटन मार्गदर्शक सिद्धांतों के अनुसार, पारिस्थितिक पर्यटन, पारिस्थितिक शिक्षा और पारिस्थितिक विकास को महत्व देते हुए पारिस्थितिक संवेदी जोन की वहन क्षमता के अध्ययन पर आधारित होगा;

(iii) आंचलिक महायोजना का अनुमोदन किए जाने तक, पर्यटन के लिए विकास और विद्यमान पर्यटन क्रियाकलापों के विस्तार को वास्तविक स्थल विनिर्दिष्ट संवीक्षा तथा निगरानी समिति की सिफारिश पर आधारित संबंधित विनियामक प्राधिकरणों द्वारा अनुज्ञात किया होगा।

(4) **निगरानी समिति** -- पहली निगरानी समिति की अवधि के पूरा होने पर, राज्य सरकार केंद्रीय सरकार की ओर ध्यान दिए बिना पैरा 5 में दी गई संरचना के अनुसार बाद में निगरानी समितियों का पुनः गठन करेगी।

(5) **नैसर्गिक विरासत** -- पारिस्थितिक संवेदी जोन में महत्वपूर्ण नैसर्गिक विरासत के सभी स्थलों जैसे सभी जीन कोश आरक्षित क्षेत्र, शैल विरचनाएं, जल प्रपातों, झरनों, घाटी मार्गों, उपवनों, गुफाएं, स्थलों, भ्रमण, अश्वरोहण, प्रपातों आदि की पहचान की जाएगी और उन्हें संरक्षित किया जाएगा तथा उनकी सुरक्षा और संरक्षा के लिए इस अधिसूचना के अंतिम प्रकाशन की तारीख से छह मास के भीतर, उपयुक्त योजना बनाएगी और ऐसी योजना आंचलिक महायोजना का भाग होगा।

(6) **मानव निर्मित विरासत स्थल** - पारिस्थितिक संवेदी जोन में भवनों, संरचनाओं, शिल्प-तथ्य, ऐतिहासिक, कलात्मक और सांस्कृतिक महत्व के क्षेत्रों की पहचान करनी होगी और इस अधिसूचना के अंतिम प्रकाशन की तारीख से छह माह के भीतर उनके संरक्षण की योजनाएं तैयार करनी होगी।

(7) **ध्वनि प्रदूषण** -- पर्यावरण विभाग या उड़ीसा राज्य प्रदूषण नियंत्रण बोर्ड सरकार निवारण और ध्वनि प्रदूषण नियंत्रण पर्यावरण (संरक्षण) अधिनियम, 1986 के अधीन ध्वनि (विनियमन और नियंत्रण) नियम 2000 उपबंधों के अनुसार क्रियान्वित किया जाएगा।

(8) **वायु प्रदूषण** - वायु (प्रदूषण निवारण और नियंत्रण) अधिनियम, 1981 (1981 का 4) और उसके अधीन बनाए गए नियमों के उपबंधों के अनुसार पारिस्थितिक संवेदी जोन में वायु प्रदूषण के नियंत्रण के लिए विनियम संकलित किए जाएंगे।

(9) **बहिष्काव का निस्सारण** -- पारिस्थितिक संवेदी जोन में उपचारित बहिष्काव का निस्सारण साधारण मानकों के लिए पर्यावरणीय प्रदूषित आच्छादित के निस्सारण के अंतर्गत पर्यावरणीय (संरक्षण) अधिनियम, 1986 और उसके अधीन बनाए गए नियमों के उपबंधों के अनुसार होगा।

(10) **ठोस अपशिष्ट** -- ठोस अपशिष्टों का निपटान निम्नलिखित रूप में होगा -

- (i) पारिस्थितिक संवेदी जोन में ठोस अपशिष्टों का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं. का.आ. 1357(आ), तारीख 8 अप्रैल, 2016 ठोस अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार क्रियान्वित किया जाएगा ;
- (ii) अकार्बनिक सामग्री पारिस्थितिक संवेदी जोन बाह्य पहचान की गई स्थल पर स्वीकार्य रीति में व्यतित किया जाएगा ;

(11) **जैव चिकित्सीय अपशिष्ट**- पारिस्थितिक संवेदी जोन में समय-समय पर यथा संशोधित जैव चिकित्सीय अपशिष्टों का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं.का.नि 343 (अ) तारीख 28 मार्च 2016 द्वारा प्रकाशित जैव चिकित्सीय अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(i) पारिस्थितिक संवेदी जोन में कोई साधारण उपचार सुविधा या भस्मीकरण अनुज्ञात नहीं किया जाएगा।

(12) **प्लास्टिक अपशिष्ट प्रबंधन**: - पारिस्थितिक संवेदी जोन में प्लास्टिक अपशिष्ट प्रबंधन का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं.का.नि 340(अ), तारीख 18 मार्च, 2016 द्वारा प्रकाशित प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 के उपबंधों के अनुसार किया जाएगा।

(13) **निर्माण और विध्वंस अपशिष्ट प्रबंधन**: - पारिस्थितिक संवेदी जोन में संनिर्माण और विध्वंस अपशिष्ट प्रबंधन का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सं.का.नि 317(अ), तारीख 29 मार्च, 2016 द्वारा प्रकाशित संनिर्माण और विध्वंस प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(14) **ई-अपशिष्ट**: - पारिस्थितिक संवेदी जोन में ई-अपशिष्ट प्रबंधन का निपटान भारत सरकार के पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय द्वारा प्रकाशित ई-अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार किया जाएगा।

(15) **यानीय परिवहन**: - परिवहन की यानीय गतिविधियां आवास के अनुकूल विनियमित होंगी और इस संबंध में आंचलिक महायोजना में विशेष उपबंध अधिकथित किए जाएंगे और आंचलिक महायोजना के तैयार होने और राज्य सरकार के सक्षम प्राधिकारी द्वारा के अनुमोदित होने तक, निगरानी समिति प्रवृत्त नियमों और विनियमों के अनुसार यानीय गतिविधियों के अनुपालन को निगरानी करेगी।

(16) **औद्योगिक इकाईयां** - (क) प्रस्तावित पारिस्थितिक संवेदी जोन में विधि के अनुसार स्थापित विद्यमान काष्ठ आधारित उद्योगों के सिवाए नए काष्ठ आधारित उद्योगों की स्थापना को अनुज्ञात नहीं किया जाएगा।

(ख) जल, वायु, मृदा, ध्वनि प्रदूषण कारित करने वाले किसी नए उद्योग की प्रस्तावित पारिस्थितिक संवेदी जोन में स्थापना को अनुज्ञात नहीं किया जाएगा।

4. पारिस्थितिक संवेदी जोन में प्रतिषिद्ध और विनियमित किए जाने वाले क्रियाकलापों की सूची - पारिस्थितिक संवेदी जोन में सभी क्रियाकलाप पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) के उपबंधों और तटीय विनियमन जोन 2011 और पर्यावरणीय प्रभाव आकलन अधिसूचना, 2006 और वन (संरक्षण) अधिनियम, 1980 (1980 के 69), भारतीय वन अधिनियम, 1927 (1927 के 16), वन्यजीव (संरक्षण) अधिनियम, 1972 (1972 के 53) संशोधनों सहित द्वारा शासित होंगे और नीचे दी गई सारणी में विनिर्दिष्ट रीति में विनियमित होंगे, अर्थात् :-

सारणी

क्रम सं.	क्रियाकलाप	टीका-टिप्पणियां
(1)	(2)	(3)
प्रतिषिद्ध क्रियाकलाप		
1.	वाणिज्यिक खनन, पत्थर की खदान और उनको तोड़ने की इकाइयां।	(क) सभी प्रकार के नए और विद्यमान खनन (लघु और वृहत खनिज), पत्थर की खानें और उनको तोड़ने की इकाइयां वास्तविक स्थानीय निवासियों की देशी आवश्यकताओं जिसमें निजी उपयोग के लिए मकानों के संनिर्माण या मरम्मत के लिए धरती को खोदना और मकान बनाने के लिए देशी टाइल्स या ईंटों का निर्माण करना भी सम्मिलित है, के सिवाय नहीं होंगी ; (ख) खनन संक्रियाएं, माननीय उच्चतम न्यायालय की रिट याचिका (सिविल) सं. 1995 का 202 टी.एन. गौडाबर्मन थिरूमूलपाद बनाम भारत सरकार के मामले में आदेश तारीख 4 अगस्त, 2006 और रिट याचिका (सी) सं. 2012 का 435 गोवा फाउंडेशन बनाम भारत सरकार के मामले में तारीख 21 अप्रैल, 2014 के अंतरिम आदेश के अनुसरण में सर्वदा प्रचालन होगा।
2.	प्रदूषण (जल या वायु या मृदा या ध्वनि) कारित करने वाले उद्योगों की स्थापना।	पारिस्थितिक संवेदी जोन में नए उद्योग और उद्योगों में विद्यमान प्रदूषण का विस्तार अनुज्ञा नहीं होगी। फरवरी, 2016 में जब तक कि इस प्रकार अधिसूचना में विनिर्दिष्ट न हो, केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी दिशानिर्देशों में उद्योगों के वर्गीकरण के अनुसार पारिस्थितिक संवेदी जोन के भीतर केवल गैर- प्रदूषण कुटीर उद्योगों की अनुज्ञा दी जाएगी। इसके अतिरिक्त गैर- प्रदूषण कुटीर उद्योगों को संबन्धित किया जाएगा।
3.	वृहत जल विद्युत परियोजना की स्थापना।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
4.	किसी परिसंकटमय पदार्थों का उपयोग या उत्पादन या प्रसंकरण।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
5.	प्राकृतिक जल निकायों या भूमि क्षेत्र में अनुपचारित प्रवाह के निर्वहन।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
6.	नई आरा मिलों की स्थापना।	पारिस्थितिक संवेदी जोन के भीतर नई और विद्यमान आरा मिलों का विस्तार अनुज्ञात नहीं होगा।
7.	जलावन लकड़ी का वाणिज्यिक उपयोग।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
8.	प्लास्टिक के थैलों का उपयोग।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
9.	ईट भट्टों की स्थापना करना।	लागू विधियों के अनुसार प्रतिषिद्ध (अन्यथा उपबन्धित के सिवाय) होंगे।
विनियमित क्रियाकलाप		
10.	होटलों और रिसोर्टों की वाणिज्यिक स्थापना।	पारिस्थितिक पर्यटन क्रियाकलापों संबंधी पर्यटकों की लघु संरचनाओं के लिए कुलधिया वन्यजीव अभयारण्य के संरक्षित क्षेत्र की सीमा से एक किलोमीटर तक या पारिस्थितिक संवेदी जोन के विस्तार तक, इनमें जो भी निकट है, नए वाणिज्यिक होटल और रिसोर्ट अनुज्ञात होंगे, अन्यथा नहीं। परंतु, जहाँ पारिस्थितिक संवेदी जोन का विस्तार एक किलोमीटर से ज्यादा है वहाँ, एक किलोमीटर से परे और पारिस्थितिक संवेदी जोन के विस्तार तक सभी नए पर्यटक क्रियाकलाप या विद्यमान क्रियाकलाप का विस्तार पर्यटन महायोजना और यथा लागू मार्गदर्शी सिद्धांतों के अनुरूप होगा।
11.	संनिर्माण क्रियाकलाप A	(क) संरक्षित क्षेत्र या पारिस्थितिक संवेदी जोन जो भी निकट हो, की सीमा से एक किलोमीटर के भीतर किसी भी प्रकार का वाणिज्यिक संनिर्माण अनुज्ञात नहीं किया जाएगा:

		<p>परंतु स्थानीय लोगों को पैरा 6 के उप पैरा (1) में सूचीबद्ध क्रियाकलापों सहित उनके आवासीय उपयोग के लिए उनकी भूमि में संनिर्माण करने की अनुज्ञा भवन उपविधियों के अनुसार दी जाएगी।</p> <p>(i) विद्यमान सड़कों को चौड़ा करना और उन्हें सुदृढ़ करना तथा नई सड़कों का संनिर्माण;</p> <p>(ii) बुनियादी ढांचों और नागरिक सुविधाओं का संनिर्माण और नवीकरण;</p> <p>(iii) कुटीर उद्योगों जिसके अंतर्गत ग्रामीण उद्योग हैं; सुविधाजनक भण्डार और स्थानीय सुख सुविधाओं जो पारिस्थितिक पर्यटन जिस में सहायक हो ग्रह वास; और</p> <p>(iv) इस अधिसूचना में संवर्धित क्रियाकलापों की सूची।</p>
12.	प्रदूषण उत्पन्न न करने वाले लघु उद्योग।	फरवरी, 2016 में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी उद्योगों में वर्गीकरण के अनुसार गैर-प्रदूषणकारी उद्योग और अपरिसंकट में, लघु और सेवा उद्योग, कृषि, पुष्प कृषि, उद्यान कृषि या पारिस्थितिक संवेदी जोन से देशी सामग्री से उत्पादों को उत्पन्न करने वाले कृषि आधारित उद्योग सक्षम प्राधिकारी द्वारा अनुज्ञात होंगे।
13.	वृक्षों की कटाई।	<p>(क) राज्य सरकार में सक्षम प्राधिकारी की पूर्व अनुमति के बिना वन, सरकारी या राजस्व या निजी भूमि पर या वनों में किन्हीं वृक्षों की कटाई नहीं होगी।</p> <p>(ख) वृक्षों की कटाई संबंधित केंद्रीय या राज्य अधिनियम या उसके अधीन बनाए गए नियमों के उपबंध के अनुसार विनियमित होगी।</p>
14.	विद्युत और दूरसंचार टावरों का परिनिर्माण और केवल बिछाना और अन्य बुनियादी ढांचे।	रेलवे लाइन के अतिरिक्त लागू विधियों के अधीन विनियमित होंगे। भूमिगत केवल बिछाए जाने को बढ़ावा दिया जाएगा।
15.	विद्यमान सड़कों को चौड़ा करना और उन्हें सुदृढ़ करना तथा नई सड़कों का संनिर्माण।	लागू विधियों नियमों और विनियमों मार्गदर्शक सिद्धांतों के अनुसार न्यूनीकरण की उपायों के साथ, और उपलब्ध किए जाएंगे।
16.	पहाड़ी ढालों और नदी तटों का संरक्षण।	लागू विधियों के अधीन विनियमित होंगे।
17.	रात्रि में यानिक यातायात का संचलन।	विधियों के अधीन वाणिज्यिक प्रयोजन के लिए विनियमित होंगे।
18.	प्राकृतिक जल निकायों या सतही क्षेत्र में उपचारित बहिर्वाह का निस्सारण।	उपचारित अपशिष्ट जल/बहिर्वाह का निस्सारण जल निकायों में प्रवेश नहीं करने दिया जाएगा। उपचारित अपशिष्ट जल के पुनर्चक्रण और पुनःउपयोग के लिए प्रयास किए जाएंगे। उपचारित अपशिष्ट जल/बहिर्वाहों का निस्सारण लागू विधियों के अनुसार विनियमित किया जाएगा।
19.	सतह और भूजल के वाणिज्यिक निष्कर्षण।	लागू विधियों के अधीन विनियमित होंगे।
20.	वायु, यानिक और ध्वनि प्रदूषण।	लागू विधियों के अधीन विनियमित होंगे।
21.	विदेशी प्रजातियों को लाना।	विधियों के अधीन विनियमित होंगे।
22.	वाणिज्यिक साइनबोर्ड और होर्डिंग।	लागू विधियों के अधीन विनियमित होंगे।
23.	प्रवासी चरवाहे।	लागू विधियों और आंचलिक महायोजना के अनुसार के अधीन विनियमित होंगे।
24.	नागरिक सुख सुविधाओं सहित बुनियादी ढांचे।	लागू विधियों नियमों और विनियमों मार्गी सिद्धांतों के अनुसार न्यूनीकरण की उपायों के साथ, और उपलब्ध किए जाएंगे।
25.	खुले कुआ, बोर कुआ, आदि के लिए कृषि और अन्य उपयोग।	विनियमित और उपयुक्त प्राधिकारी द्वारा क्रियाकलापों की सख्ती से निगरानी की जाएगी।
26.	चिकित्सीय अपशिष्ट प्रबंधन।	लागू विधियों के अधीन विनियमित होंगे।
27.	वन उत्पादों या गैर काष्ठ वन उत्पादों का संग्रहण (एनटीएफटी)।	लागू विधियों के अधीन विनियमित होंगे।

28.	पर्यटन से संबंधित क्रियाकलाप जैसे गर्म वायु गुब्बारे, हेलीकाप्टर, ड्रोन, माइक्रोलाइटस और अन्य पर्यटन क्रियाकलाप आदि द्वारा पारिस्थितिक संवेदी जोन क्षेत्र के ऊपर से उड़ना जैसे क्रियाकलाप करना।	वन विभाग द्वारा सरकारी निगरानी/सर्वेक्षण के अलावा प्रतिषिद्ध होंगे।
29.	ठोस अपशिष्ट प्रबंधन।	लागू विधियों के अधीन विनियमित होंगे।
30.	पारिस्थितिक-पर्यटन।	लागू विधियों के अधीन विनियमित होंगे।
संवर्धित क्रियाकलाप		
31.	स्थानीय समुदायों द्वारा चल रही कृषि और बागवानी प्रथाओं के साथ डेयरियां, पशुपालन, जल कृषि और मत्स्य पालन।	स्थानीय निवासियों के उपयोग के लिए लागू विधियों के अधीन विनियमित होंगे।
32.	जैविक कृषि।	सक्रिय रूप से बढ़ावा दिया जाएगा।
33.	सभी गतिविधियों के लिए हरित प्रौद्योगिकी को ग्रहण करना।	सक्रिय रूप से बढ़ावा दिया जाएगा।
34.	वर्षा जल संचयन।	सक्रिय रूप से बढ़ावा दिया जाएगा।
35.	कुटीर उद्योग जिसके अंतर्गत ग्रामीण कारीगर आदि भी हैं।	सक्रिय रूप से बढ़ावा दिया जाएगा।
36.	नवीकरणीय ऊर्जा स्रोत का उपयोग।	बायोगैस, सौर प्रकाश इत्यादि को बढ़ावा दिया जाना है।
37.	कृषि वानिकी।	सक्रिय रूप से बढ़ावा दिया जाएगा।
38.	पारिस्थितिक अनुकूल परिवहन का उपयोग।	सक्रिय रूप से बढ़ावा दिया जाएगा।
39.	कौशल विकास।	सक्रिय रूप से बढ़ावा दिया जाएगा।
40.	निम्नीकृत भूमि या वन या आवास की बहाली।	सक्रिय रूप से बढ़ावा दिया जाएगा।
41.	पर्यावरणीय जागरूकता।	सक्रिय रूप से बढ़ावा दिया जाएगा।

5. निगरानी समिति - केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उपधारा (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तीन वर्ष की अवधि के लिए निगरानी समिति गठित करती है, पहली निगरानी समिति की अवधि के पूरा होने पर, राज्य सरकार केंद्र सरकार की ओर ध्यान दिए बिना संरचना के अनुसार बाद में निगरानी समितियों का पुनः गठन करेगी। पारिस्थितिक संवेदी जोन की निगरानी प्रभावी के लिए जिसमें निम्नलिखित से मिलकर बनेगी:--

- (i) जिला कलक्टर, बालासोर - अध्यक्ष ;
- (ii) उड़ीसा सरकार द्वारा नामनिर्दिष्ट प्रत्येक मामले में तीन वर्ष की अवधि के लिए पारिस्थितिक और पर्यावरण क्षेत्र का एक विशेषज्ञ - सदस्य ;
- (iii) पर्यावरण के क्षेत्र में कार्य करने वाले गैर सरकारी संगठनों (जिसके अंतर्गत विरासत संरक्षण भी है) का प्रत्येक मामले में तीन वर्ष की अवधि के लिए उड़ीसा राज्य सरकार द्वारा नामनिर्दिष्ट एक प्रतिनिधि - सदस्य ;
- (iv) प्रादेशिक अधिकारी, उड़ीसा राज्य प्रदूषण नियंत्रण बोर्ड, बालासोर - सदस्य;
- (v) प्रभागीय वन अधिकारी-वन्यजीव- वार्डन, बारीपाडा - सदस्य;
- (vi) उप कलक्टर, कपटीपाडा (उडाला) - सदस्य;
- (vii) पुलिस अधीक्षक, बालासोरे - सदस्य;
- (viii) पुलिस अधीक्षक, मयूरभंज - सदस्य ;

- | | |
|--|---------------|
| (ix) राज्य जैव-विविधता बोर्ड का सदस्य | - सदस्य; |
| (x) प्रभागीय वन अधिकारी-सह-वन्यजीव वार्डन बालासोरे | - सदस्य-सचिव। |

6. निर्देश निबंधन – (1) निगरानी समिति का कार्यकाल इस अधिसूचना का राजपत्र में प्रकाशन की तारीख से तीन वर्ष की अवधि के लिए होगा।

(2) निगरानी समिति इस अधिसूचना के उपबंधों के अनुपालन को निगरानी करेगी।

(3) निगरानी समिति उन क्रियाकलापों को अनुज्ञात नहीं करेगी जो भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचनाओं अर्थात् पर्यावरण संज्ञात निर्धारण, 2006 का.आ. 1533(अ) तारीख 14 सितंबर, 2006 द्वारा और तटीय विनियमन जोन का.आ. 19(अ), तारीख 6 जनवरी, 2011 और इनमें किए गए पश्चात्पूर्वी संशोधनों की अनुसूची के अंतर्गत आते हैं और पारिस्थितिक संवेदी जोन के अंतर्गत भी आते हैं जिनके अंतर्गत इसके पैरा 4 के अधीन सारणी में यथाविनिर्दिष्ट प्रतिषिद्ध क्रियाकलाप भी हैं। श्वेत प्रवर्ग के उद्योगों पर “उद्योगों के वर्गीकरण, 2016” के लिए केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी मार्गदर्शी सिद्धांतों में विनिर्दिष्ट किए गए अनुसार विचार किया जाएगा।

(4) वे क्रियाकलाप, जो भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय की अधिसूचना का.आ. 1533(अ) तारीख 14 सितंबर, 2006 और का.आ. 19(अ), तारीख 6 जनवरी, 2011 के अंतर्गत नहीं आते हैं और पारिस्थितिक संवेदी जोन में आते हैं, उनके पैरा 4 के अधीन सारणी में यथा विनिर्दिष्ट प्रतिषिद्ध क्रियाकलापों के सिवाय, वास्तविक स्थल-विनिर्दिष्ट दशाओं पर आधारित निगरानी समिति द्वारा संवीक्षा की जाएगी और उसे संबद्ध विनियामक प्राधिकरणों को निर्दिष्ट किया जाएगा।

(5) निगरानी समिति का सदस्य-सचिव या संबद्ध आयुक्त ऐसे व्यक्ति के विरुद्ध, जो इस अधिसूचना के किसी उपबंध का उल्लंघन करता है, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अधीन परिवाद फाइल करने के लिए सक्षम होगा।

(6) निगरानी समिति मुद्दा दर मुद्दा आधार पर अपेक्षाओं पर निर्भर रहते हुए संबद्ध विभागों के प्रतिनिधियों या विशेषज्ञों, औद्योगिक संगमों या संबद्ध पणधारियों के प्रतिनिधियों को अपने विचार-विमर्श में सहायता के लिए आमंत्रित कर सकेगी।

(7) निगरानी समिति प्रत्येक वर्ष 31 मार्च तक की अपनी वार्षिक कार्रवाई रिपोर्ट राज्य के मुख्य वन्यजीव वार्डन को **उपाबंध IV** में संलग्न रूप विधान के अनुसार उस वर्ष के 30 जून तक प्रस्तुत करेगी।

(8) केन्द्रीय सरकार का पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय निगरानी समिति को उनके कृत्यों के प्रभावी निर्वहन के लिए समय-समय पर ऐसे निदेश दे सकेगा, जो वह ठीक समझे।

7. इस अधिसूचना के उपबंधों को प्रभावी करने के लिए केन्द्रीय सरकार और राज्य सरकार अतिरिक्त उपाय, यदि कोई हों, विनिर्दिष्ट कर सकेगी।

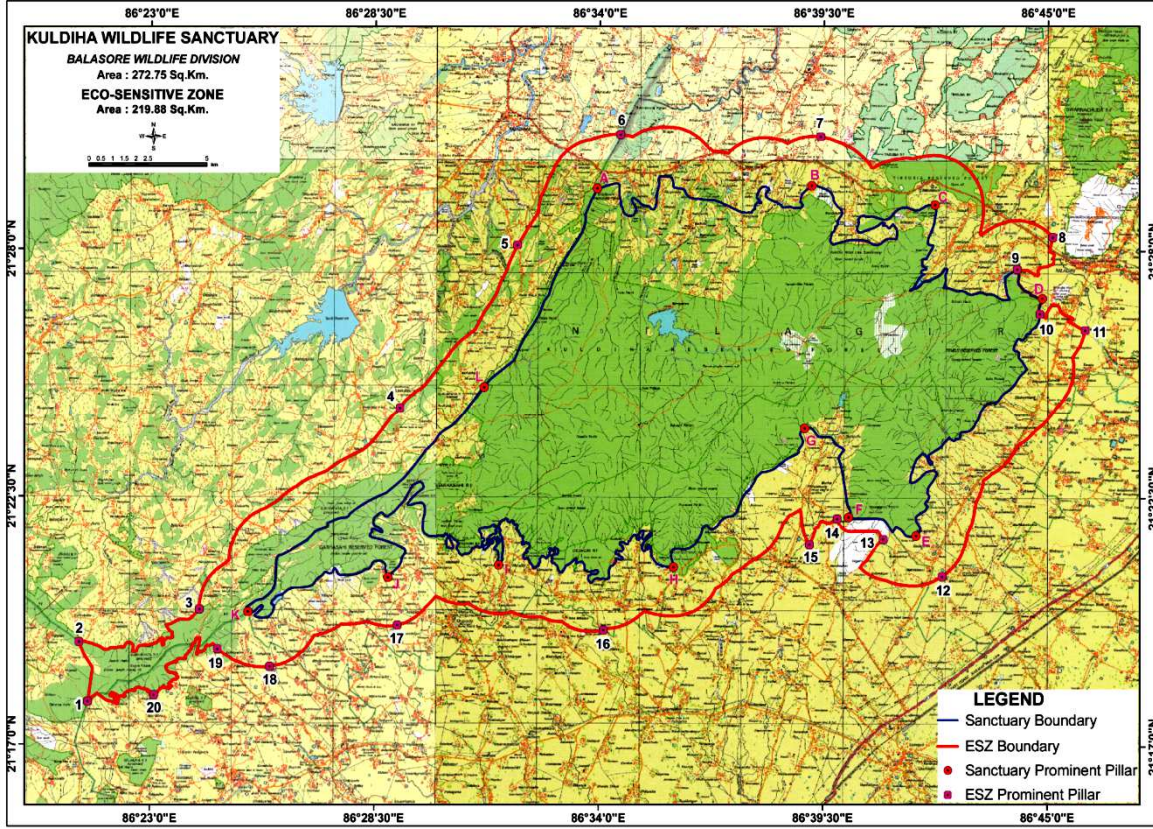
8. भारत के माननीय उच्चतम न्यायालय या उच्च न्यायालय या राष्ट्रीय हरित अधिकरण द्वारा पारित या पारित होने वाले किसी आदेश, यदि कोई हो, के अधीन, इस अधिसूचना के उपबंध होंगे।

[फा. सं. 25/189/2015-ईएसजेड-आरई]

ललित कपूर, वैज्ञानिक ‘जी’

उपाबंध I

कुलधिया वन्यजीव अभयारण्य, उड़ीसा के साथ पारिस्थितिक संवेदी जोन का मानचित्र



उपाबंध II

कुलधिया वन्यजीव अभयारण्य के भू-निर्देशांक

सीमा स्तंभ सं.	जी पी एस स्थिति					
	उत्तर (अक्षांश)			पूर्व (देशांतर)		
1	21	28	38.02	86	33	38.88
2	21	28	43.46	86	33	38.84
3	21	28	48.38	86	33	38.81
4	21	28	54.46	86	33	41.93
5	21	28	56.46	86	33	42.96
6	21	29	0.82	86	33	44.85
7	21	29	5.35	86	33	46.81
8	21	29	11.41	86	33	50.38
9	21	29	17.2	86	33	53.67
10	21	29	22.65	86	33	56.24

11	21	29	23.56	86	34	3.47
12	21	29	25.26	86	34	8.98
13	21	29	27.03	86	34	14.72
14	21	29	27.94	86	34	18.86
15	21	29	28.83	86	34	22.90
16	21	29	28.89	86	34	26.34
17	21	29	27.9	86	34	28.06
18	21	29	26.4	86	34	28.95
19	21	29	22.86	86	34	28.81
20	21	29	19.58	86	34	28.68
21	21	29	13.36	86	34	28.81
22	21	29	5.92	86	34	31.02
23	21	28	59.92	86	34	31.12
24	21	28	58.07	86	34	31.20
25	21	28	57.49	86	34	33.10
26	21	28	51.62	86	34	34.45
27	21	28	48.87	86	34	36.35
28	21	28	47.17	86	34	39.06
29	21	28	45.99	86	34	41.83
30	21	28	45.71	86	34	45.94
31	21	28	46.45	86	34	48.70
32	21	28	49.94	86	34	51.93
33	21	28	53.05	86	34	53.58
34	21	28	56.01	86	34	53.34
35	21	29	1.62	86	34	50.00
36	21	29	6.06	86	34	47.38
37	21	29	7.91	86	34	47.38
38	21	29	9.46	86	34	47.85
39	21	29	9.69	86	34	49.11
40	21	29	9.39	86	34	50.93
41	21	29	4.84	86	34	57.63
42	21	29	0.47	86	35	2.42
43	21	28	59.15	86	35	5.98
44	21	28	59.16	86	35	9.69
45	21	28	58.2	86	35	12.46
46	21	28	55.55	86	35	15.23
47	21	28	54.52	86	35	17.92
48	21	28	54.82	86	35	20.29
49	21	28	58.37	86	35	22.02
50	21	29	3.93	86	35	23.04
51	21	29	11.84	86	35	23.80

52	21	29	16.51	86	35	24.27
53	21	29	22.21	86	35	25.99
54	21	29	27.98	86	35	27.24
55	21	29	33.9	86	35	26.51
56	21	29	36.78	86	35	26.90
57	21	29	37.9	86	35	28.63
58	21	29	38.43	86	35	33.93
59	21	29	38.52	86	35	42.38
60	21	29	36.97	86	35	44.52
61	21	29	34.98	86	35	46.35
62	21	29	32.32	86	35	47.38
63	21	29	28.55	86	35	47.95
64	21	29	25.51	86	35	48.11
65	21	29	24.18	86	35	48.43
66	21	29	23.52	86	35	49.46
67	21	29	23.01	86	35	53.73
68	21	29	22.29	86	35	58.71
69	21	29	21.7	86	36	2.11
70	21	29	20.67	86	36	4.17
71	21	29	18.53	86	36	5.84
72	21	29	14.98	86	36	7.27
73	21	29	9.82	86	36	12.90
74	21	29	9.17	86	36	20.64
75	21	29	7.86	86	36	30.61
76	21	29	7.12	86	36	41.68
77	21	29	7.14	86	36	49.29
78	21	29	4.47	86	36	56.48
79	21	29	1.53	86	37	3.47
80	21	28	59.1	86	37	9.26
81	21	28	56.13	86	37	16.33
82	21	28	53.85	86	37	21.83
83	21	28	51.84	86	37	26.70
84	21	28	50.54	86	37	30.65
85	21	28	50.26	86	37	36.34
86	21	28	50.78	86	37	39.26
87	21	28	50.48	86	37	43.67
88	21	28	51.74	86	37	43.75
89	21	28	54.26	86	37	45.87
90	21	28	55.81	86	37	48.40
91	21	28	57.89	86	37	48.00
92	21	28	59.44	86	37	48.31

93	21	29	1.44	86	37	49.02
94	21	29	3.44	86	37	50.99
95	21	29	4.11	86	37	52.09
96	21	29	4.26	86	37	53.52
97	21	29	3.38	86	37	55.26
98	21	29	3.08	86	37	56.44
99	21	29	3.45	86	37	57.15
100	21	29	4.19	86	37	57.39
101	21	29	5.01	86	37	57.15
102	21	29	6.93	86	37	54.70
103	21	29	8.99	86	37	51.92
104	21	29	9.95	86	37	50.89
105	21	29	12.91	86	37	51.76
106	21	29	15.83	86	37	52.36
107	21	29	21.5	86	37	55.77
108	21	29	24.32	86	37	58.68
109	21	29	25.14	86	38	1.45
110	21	29	24.85	86	38	4.45
111	21	29	23.08	86	38	8.09
112	21	29	21.9	86	38	8.81
113	21	29	20.57	86	38	8.65
114	21	29	18.64	86	38	6.76
115	21	29	16.49	86	38	4.95
116	21	29	13.61	86	38	4.56
117	21	29	11.68	86	38	4.96
118	21	29	9.17	86	38	8.13
119	21	29	7.26	86	38	12.32
120	21	29	5.86	86	38	15.80
121	21	29	4.35	86	38	20.09
122	21	29	2.48	86	38	23.87
123	21	29	0.93	86	38	26.25
124	21	28	57.38	86	38	29.34
125	21	28	57.91	86	38	35.11
126	21	28	58.29	86	38	39.46
127	21	28	58.3	86	38	41.27
128	21	28	56.9	86	38	44.91
129	21	28	56.91	86	38	50.37
130	21	28	56.99	86	38	53.84
131	21	28	57.44	86	38	56.61
132	21	28	58.7	86	38	58.35
133	21	29	0.55	86	38	58.89

134	21	29	3.64	86	38	56.55
135	21	29	5.06	86	38	55.18
136	21	29	7.8	86	38	55.48
137	21	29	10.83	86	38	56.26
138	21	29	13.57	86	38	57.28
139	21	29	16.83	86	38	59.57
140	21	29	21.95	86	39	5.01
141	21	29	24.84	86	39	9.27
142	21	29	26.7	86	39	12.19
143	21	29	26.93	86	39	16.22
144	21	29	26.04	86	39	19.23
145	21	29	23.77	86	39	26.74
146	21	29	21.19	86	39	33.78
147	21	29	18.91	86	39	37.90
148	21	29	15.88	86	39	41.46
149	21	29	10.85	86	39	43.61
150	21	29	6.64	86	39	44.33
151	21	29	2.72	86	39	46.47
152	21	28	58.74	86	39	50.51
153	21	28	56.01	86	39	53.84
154	21	28	53.12	86	39	56.30
155	21	28	50.02	86	39	57.33
156	21	28	47.21	86	39	55.76
157	21	28	42.83	86	39	52.37
158	21	28	39.57	86	39	49.93
159	21	28	38.68	86	39	49.37
160	21	28	36.47	86	39	50.09
161	21	28	34.99	86	39	50.09
162	21	28	33.8	86	39	49.23
163	21	28	32.24	86	39	46.78
164	21	28	29.28	86	39	46.39
165	21	28	25.8	86	39	44.90
166	21	28	24.32	86	39	42.61
167	21	28	22.84	86	39	41.35
168	21	28	20.32	86	39	41.04
169	21	28	12.77	86	39	39.16
170	21	28	10.55	86	39	40.59
171	21	28	8.27	86	39	44.23
172	21	28	9.76	86	39	48.89
173	21	28	11.55	86	39	55.92
174	21	28	13.48	86	40	3.19

175	21	28	14.46	86	40	11.72
176	21	28	14.23	86	40	20.46
177	21	28	13.54	86	40	29.90
178	21	28	12.05	86	40	35.61
179	21	28	9.09	86	40	41.76
180	21	28	7.98	86	40	45.53
181	21	28	7.8	86	40	49.31
182	21	28	9.76	86	40	53.78
183	21	28	13.03	86	40	57.94
184	21	28	15.17	86	41	1.22
185	21	28	16.11	86	41	5.69
186	21	28	16.12	86	41	12.45
187	21	28	16.22	86	41	16.32
188	21	28	17.48	86	41	17.38
189	21	28	21.04	86	41	17.75
190	21	28	24.96	86	41	17.74
191	21	28	29.8	86	41	16.59
192	21	28	32.13	86	41	14.40
193	21	28	34.08	86	41	12.71
194	21	28	35.28	86	41	12.11
195	21	28	35.37	86	41	11.11
196	21	28	31.74	86	41	8.34
197	21	28	30.53	86	41	7.15
198	21	28	30.34	86	41	5.46
199	21	28	31.18	86	41	4.07
200	21	28	32.94	86	41	2.57
201	21	28	33.4	86	41	1.88
202	21	28	33.61	86	40	56.80
203	21	28	36.93	86	40	59.58
204	21	28	37.67	86	40	56.63
205	21	28	36.74	86	40	54.12
206	21	28	33.88	86	40	50.01
207	21	28	30.23	86	40	43.11
208	21	28	27.68	86	40	34.46
209	21	28	26.79	86	40	31.09
210	21	28	24.96	86	40	26.42
211	21	28	24.58	86	40	22.34
212	21	28	25.14	86	40	20.55
213	21	28	27.28	86	40	18.96
214	21	28	30.62	86	40	19.05
215	21	28	33.32	86	40	19.84

216	21	28	35.93	86	40	21.23
217	21	28	38.26	86	40	21.52
218	21	28	40.86	86	40	21.02
219	21	28	42.35	86	40	21.11
220	21	28	44.77	86	40	22.90
221	21	28	46.26	86	40	24.68
222	21	28	46.64	86	40	27.36
223	21	28	46.46	86	40	29.45
224	21	28	45.44	86	40	31.44
225	21	28	45.07	86	40	34.32
226	21	28	45.45	86	40	36.91
227	21	28	45.73	86	40	40.09
228	21	28	45	86	40	43.86
229	21	28	43.65	86	40	48.88
230	21	28	42.95	86	40	52.44
231	21	28	42.23	86	40	54.80
232	21	28	41.49	86	40	57.49
233	21	28	41.4	86	40	59.67
234	21	28	41.87	86	41	2.95
235	21	28	42.93	86	41	5.62
236	21	28	44.49	86	41	8.27
237	21	28	49.64	86	41	12.28
238	21	28	54.32	86	41	17.44
239	21	28	56.34	86	41	21.39
240	21	28	57.47	86	41	25.93
241	21	28	57.36	86	41	28.68
242	21	28	57.48	86	41	30.35
243	21	28	58.37	86	41	31.54
244	21	28	57.03	86	41	32.98
245	21	28	56.04	86	41	37.41
246	21	28	55.37	86	41	39.80
247	21	28	53.7	86	41	44.23
248	21	28	54.36	86	41	49.83
249	21	28	57.16	86	41	55.66
250	21	28	59.14	86	41	59.63
251	21	29	0.66	86	42	3.23
252	21	29	0.9	86	42	6.70
253	21	29	1.71	86	42	9.56
254	21	29	1.95	86	42	11.79
255	21	29	1.37	86	42	13.78
256	21	28	59.75	86	42	15.02

257	21	28	53.47	86	42	15.41
258	21	28	47.2	86	42	14.55
259	21	28	43.33	86	42	13.19
260	21	28	38.45	86	42	12.56
261	21	28	35	86	42	11.64
262	21	28	31.55	86	42	10.73
263	21	28	29.17	86	42	9.71
264	21	28	25.97	86	42	8.33
265	21	28	22.16	86	42	6.34
266	21	28	19.78	86	42	5.09
267	21	28	16.66	86	42	3.72
268	21	28	12.59	86	42	3.05
269	21	28	9.69	86	42	2.57
270	21	28	8.51	86	42	4.61
271	21	28	7.7	86	42	7.51
272	21	28	7.07	86	42	10.61
273	21	28	4.45	86	42	10.32
274	21	28	0.09	86	42	7.43
275	21	27	56.1	86	42	4.73
276	21	27	51.75	86	42	2.32
277	21	27	50.02	86	42	1.16
278	21	27	49.39	86	41	59.90
279	21	27	49.38	86	41	57.10
280	21	27	49.02	86	41	55.16
281	21	27	48.2	86	41	54.78
282	21	27	42.22	86	41	55.08
283	21	27	39.68	86	41	55.18
284	21	27	38.69	86	41	57.79
285	21	27	37.52	86	41	59.93
286	21	27	36.98	86	42	0.80
287	21	27	35.71	86	42	0.61
288	21	27	35.34	86	41	59.54
289	21	27	34.92	86	41	56.86
290	21	27	34.7	86	41	55.48
291	21	27	33.52	86	41	53.64
292	21	27	31.8	86	41	53.16
293	21	27	30.53	86	41	53.36
294	21	27	29.45	86	41	55.49
295	21	27	29.04	86	41	57.88
296	21	27	27.73	86	41	55.01
297	21	27	26.18	86	41	52.88

298	21	27	22.56	86	41	49.62
299	21	27	18.97	86	41	47.41
300	21	27	13.22	86	41	43.93
301	21	27	10.5	86	41	41.46
302	21	27	8.58	86	41	38.65
303	21	27	7.31	86	41	37.18
304	21	27	7.83	86	41	39.18
305	21	27	9.12	86	41	41.52
306	21	27	10.6	86	41	47.20
307	21	27	13.33	86	41	50.47
308	21	27	15.01	86	41	52.67
309	21	27	18.13	86	41	55.60
310	21	27	19.42	86	41	59.71
311	21	27	20.53	86	42	4.80
312	21	27	22	86	42	9.10
313	21	27	25.13	86	42	16.14
314	21	27	28.25	86	42	21.42
315	21	27	32.65	86	42	25.47
316	21	27	36.33	86	42	28.85
317	21	27	36.33	86	42	30.42
318	21	27	35.6	86	42	32.18
319	21	27	34.5	86	42	32.18
320	21	27	31.94	86	42	31.01
321	21	27	27.17	86	42	29.06
322	21	27	24.97	86	42	29.26
323	21	27	20.75	86	42	29.86
324	21	27	15.25	86	42	28.11
325	21	27	11.45	86	42	26.39
326	21	27	11	86	42	31.03
327	21	27	9.92	86	42	36.32
328	21	27	7.52	86	42	43.04
329	21	27	6.19	86	42	47.04
330	21	27	7.05	86	42	52.72
331	21	27	5.61	86	42	57.88
332	21	27	2.96	86	43	3.05
333	21	27	1.76	86	43	7.57
334	21	27	4.07	86	43	15.82
335	21	27	5.52	86	43	20.33
336	21	27	4.57	86	43	24.98
337	21	27	2.52	86	43	29.24
338	21	27	2.89	86	43	34.53

339	21	27	2.05	86	43	39.70
340	21	26	57.23	86	43	47.58
341	21	26	55.67	86	43	52.10
342	21	26	55.19	86	43	56.10
343	21	26	55.69	86	44	1.39
344	21	26	56.73	86	44	3.87
345	21	27	0.07	86	44	0.78
346	21	27	3.33	86	43	59.56
347	21	27	7.87	86	43	59.10
348	21	27	11.84	86	43	58.03
349	21	27	15.24	86	43	57.42
350	21	27	18.79	86	43	57.11
351	21	27	22.21	86	43	57.50
352	21	27	24.44	86	43	57.50
353	21	27	25.72	86	43	57.49
354	21	27	26.25	86	43	57.72
355	21	27	26.25	86	43	58.52
356	21	27	25.62	86	43	58.86
357	21	27	26.04	86	43	59.77
358	21	27	27.11	86	44	0.45
359	21	27	28.78	86	44	2.03
360	21	27	30.7	86	44	4.99
361	21	27	32.83	86	44	8.96
362	21	27	34.65	86	44	13.05
363	21	27	35.5	86	44	14.87
364	21	27	33.16	86	44	15.55
365	21	27	30.72	86	44	16.35
366	21	27	28.06	86	44	17.15
367	21	27	25.4	86	44	17.16
368	21	27	21.78	86	44	16.60
369	21	27	18.27	86	44	16.49
370	21	27	15.5	86	44	17.52
371	21	27	13.27	86	44	19.79
372	21	27	11.14	86	44	21.79
373	21	27	8.15	86	44	25.06
374	21	27	6.38	86	44	27.89
375	21	27	5.1	86	44	32.42
376	21	27	3.29	86	44	34.13
377	21	27	1.62	86	44	34.43
378	21	26	59.85	86	44	40.11
379	21	26	58.25	86	44	44.59

380	21	26	57.45	86	44	46.82
381	21	26	56.49	86	44	49.92
382	21	26	56.97	86	44	51.81
383	21	26	55.52	86	44	51.65
384	21	26	52.14	86	44	50.10
385	21	26	45.85	86	44	47.19
386	21	26	40.05	86	44	46.68
387	21	26	34.74	86	44	48.41
388	21	26	29.26	86	44	47.39
389	21	26	24.1	86	44	45.51
390	21	26	20.4	86	44	42.76
391	21	26	17.94	86	44	40.25
392	21	26	15.51	86	44	36.25
393	21	26	11.82	86	44	34.69
394	21	26	10.97	86	44	34.43
395	21	26	10.25	86	44	32.76
396	21	26	9.88	86	44	29.79
397	21	26	8.67	86	44	28.37
398	21	26	5.16	86	44	26.57
399	21	26	2.14	86	44	23.35
400	21	26	0.8	86	44	20.77
401	21	26	2.85	86	44	18.58
402	21	26	3.09	86	44	15.87
403	21	26	1.52	86	44	14.58
404	21	25	58.01	86	44	12.65
405	21	25	54.39	86	44	10.85
406	21	25	52.09	86	44	10.08
407	21	25	49.19	86	44	9.57
408	21	25	47.5	86	44	11.25
409	21	25	46.54	86	44	15.38
410	21	25	45.1	86	44	17.45
411	21	25	42.08	86	44	17.32
412	21	25	39.3	86	44	16.81
413	21	25	37.73	86	44	17.72
414	21	25	32.06	86	44	22.76
415	21	25	28.3	86	44	25.38
416	21	25	23.46	86	44	28.76
417	21	25	18.78	86	44	25.33
418	21	25	16.2	86	44	22.06
419	21	25	12.97	86	44	18.80
420	21	25	7.97	86	44	15.03

421	21	25	4.43	86	44	12.80
422	21	25	0.4	86	44	9.54
423	21	24	56.85	86	44	6.45
424	21	24	54.43	86	44	2.84
425	21	24	52.65	86	43	59.23
426	21	24	50.39	86	43	55.96
427	21	24	47.32	86	43	52.19
428	21	24	41.84	86	43	48.24
429	21	24	38.52	86	43	44.29
430	21	24	37.87	86	43	41.54
431	21	24	37.86	86	43	34.32
432	21	24	35.92	86	43	30.19
433	21	24	30.75	86	43	24.70
434	21	24	25.11	86	43	21.10
435	21	24	21.74	86	43	20.09
436	21	24	17.7	86	43	18.87
437	21	24	14.96	86	43	17.33
438	21	24	9.8	86	43	13.90
439	21	24	2.86	86	43	9.61
440	21	24	6.46	86	43	11.84
441	21	24	0.12	86	43	5.84
442	21	23	59.15	86	43	2.57
443	21	23	58.66	86	42	57.93
444	21	23	57.84	86	42	52.77
445	21	23	55.58	86	42	51.22
446	21	23	55.09	86	42	51.23
447	21	23	52.52	86	42	51.23
448	21	23	50.11	86	42	50.55
449	21	23	49.48	86	42	48.85
450	21	23	48.97	86	42	47.45
451	21	23	49.33	86	42	45.26
452	21	23	49.4	86	42	44.83
453	21	23	48.61	86	42	44.66
454	21	23	47.55	86	42	44.25
455	21	23	46.97	86	42	43.53
456	21	23	46.59	86	42	42.61
457	21	23	46.68	86	42	41.58
458	21	23	46.97	86	42	40.03
459	21	23	47.83	86	42	38.80
460	21	23	49.08	86	42	36.32
461	21	23	50.05	86	42	35.39

462	21	23	50.89	86	42	35.28
463	21	23	50.19	86	42	34.47
464	21	23	46.85	86	42	30.60
465	21	23	43.46	86	42	27.17
466	21	23	39.75	86	42	24.60
467	21	23	36.69	86	42	20.13
468	21	23	33.29	86	42	13.95
469	21	23	30.69	86	42	10.02
470	21	23	27.48	86	42	5.19
471	21	23	22.81	86	42	5.71
472	21	23	20.39	86	42	7.44
473	21	23	18.14	86	42	9.85
474	21	23	15.73	86	42	10.03
475	21	23	14.92	86	42	8.31
476	21	23	15.24	86	42	6.76
477	21	23	18.94	86	42	4.00
478	21	23	24.25	86	42	2.44
479	21	23	28.11	86	41	59.68
480	21	23	29.23	86	41	56.93
481	21	23	28.75	86	41	54.18
482	21	23	21.65	86	41	46.97
483	21	23	14.23	86	41	43.20
484	21	23	8.11	86	41	41.67
485	21	23	4.17	86	41	40.33
486	21	22	59.57	86	41	38.76
487	21	22	54.41	86	41	38.26
488	21	22	51.35	86	41	37.75
489	21	22	50.39	86	41	39.47
490	21	22	52.01	86	41	46.17
491	21	22	56.69	86	41	52.18
492	21	23	1.85	86	41	57.33
493	21	23	4.11	86	42	0.59
494	21	23	5.41	86	42	3.34
495	21	23	6.38	86	42	7.81
496	21	23	7.03	86	42	12.28
497	21	23	5.43	86	42	15.04
498	21	23	2.69	86	42	16.59
499	21	23	0.28	86	42	16.25
500	21	22	53.02	86	42	11.62
501	21	22	45.76	86	42	5.62
502	21	22	41.25	86	42	3.56

503	21	22	37.38	86	42	2.88
504	21	22	32.55	86	42	5.64
505	21	22	28.37	86	42	4.79
506	21	22	25.3	86	42	1.02
507	21	22	22.4	86	41	59.99
508	21	22	18.86	86	42	3.26
509	21	22	16.44	86	42	2.07
510	21	22	13.86	86	42	0.52
511	21	22	12.73	86	41	58.98
512	21	22	10.14	86	41	53.48
513	21	22	6.75	86	41	47.99
514	21	22	5.86	86	41	47.17
515	21	22	4.49	86	41	45.93
516	21	22	1.92	86	41	45.93
517	21	21	59.5	86	41	46.63
518	21	21	55.17	86	41	49.37
519	21	21	49.69	86	41	52.84
520	21	21	43.24	86	41	50.27
521	21	21	41.3	86	41	47.69
522	21	21	41.25	86	41	47.44
523	21	21	40.08	86	41	46.04
524	21	21	38.69	86	41	42.80
525	21	21	38.77	86	41	37.89
526	21	21	39.32	86	41	33.27
527	21	21	41.24	86	41	30.03
528	21	21	44.92	86	41	27.57
529	21	21	48.13	86	41	24.32
530	21	21	50.88	86	41	19.70
531	21	21	51.79	86	41	17.05
532	21	21	45.1	86	41	11.75
533	21	21	52.29	86	41	6.35
534	21	21	57.41	86	41	2.50
535	21	22	1.37	86	40	58.64
536	21	22	2.09	86	40	54.01
537	21	22	2.44	86	40	49.38
538	21	22	2.52	86	40	42.19
539	21	22	2.59	86	40	34.72
540	21	22	2.58	86	40	28.41
541	21	22	2.57	86	40	22.19
542	21	22	2.37	86	40	13.71
543	21	22	2.18	86	40	9.85

544	21	22	4.53	86	40	7.34
545	21	22	7.24	86	40	7.91
546	21	22	10.31	86	40	9.45
547	21	22	12.66	86	40	9.63
548	21	22	17.71	86	40	6.92
549	21	22	20.96	86	40	5.37
550	21	22	29.63	86	40	4.00
551	21	22	42.81	86	40	1.85
552	21	22	57.95	86	39	58.81
553	21	23	10.97	86	39	56.20
554	21	23	20.54	86	39	53.09
555	21	23	23.07	86	39	52.12
556	21	23	27.05	86	39	54.23
557	21	23	34.1	86	40	0.00
558	21	23	36.99	86	39	57.29
559	21	23	38.97	86	39	53.05
560	21	23	40.76	86	39	48.80
561	21	23	42.74	86	39	46.48
562	21	23	45.81	86	39	45.12
563	21	23	49.6	86	39	42.61
564	21	23	50.86	86	39	39.90
565	21	23	51.34	86	39	31.88
566	21	23	50.87	86	39	25.38
567	21	23	52.22	86	39	21.76
568	21	23	57.85	86	39	17.17
569	21	24	0.75	86	39	14.44
570	21	24	1.45	86	39	13.79
571	21	24	3.47	86	39	10.18
572	21	24	3.46	86	39	6.56
573	21	24	2.78	86	39	2.23
574	21	24	1.33	86	38	59.48
575	21	23	58.06	86	38	56.43
576	21	23	55.74	86	38	55.95
577	21	23	53.34	86	38	56.05
578	21	23	50.2	86	38	57.94
579	21	23	46.31	86	38	59.43
580	21	23	43.54	86	38	59.83
581	21	23	41.22	86	38	58.45
582	21	23	38.07	86	38	56.48
583	21	23	34.21	86	38	53.44
584	21	23	31.41	86	38	53.64

585	21	23	28.7	86	38	51.23
586	21	23	23.71	86	38	40.17
587	21	23	20.54	86	38	34.16
588	21	23	18.15	86	38	30.92
589	21	23	15.57	86	38	27.43
590	21	23	10.59	86	38	20.70
591	21	23	7.65	86	38	15.65
592	21	23	6.74	86	38	12.52
593	21	23	4.87	86	38	5.94
594	21	23	4.23	86	37	59.28
595	21	23	1.29	86	37	55.68
596	21	22	57.22	86	37	51.35
597	21	22	49.09	86	37	46.80
598	21	22	43.68	86	37	43.08
599	21	22	35.44	86	37	34.66
600	21	22	30.46	86	37	31.18
601	21	22	28.76	86	37	29.99
602	21	22	21.96	86	37	27.16
603	21	22	16.12	86	37	24.73
604	21	22	9.57	86	37	21.62
605	21	22	5.62	86	37	15.68
606	21	22	4.76	86	37	8.74
607	21	22	2.78	86	37	2.74
608	21	21	58.26	86	36	58.32
609	21	21	52.14	86	36	53.73
610	21	21	49.65	86	36	50.37
611	21	21	48.52	86	36	46.76
612	21	21	49.28	86	36	43.06
613	21	21	53.37	86	36	39.35
614	21	21	53.37	86	36	37.12
615	21	21	51.85	86	36	34.71
616	21	21	49.57	86	36	32.49
617	21	21	43.52	86	36	30.69
618	21	21	37.65	86	36	28.28
619	21	21	33.47	86	36	25.09
620	21	21	28.17	86	36	21.04
621	21	21	23.56	86	36	13.10
622	21	21	21.52	86	36	5.10
623	21	21	22.25	86	35	57.23
624	21	21	22.24	86	35	53.79
625	21	21	21.29	86	35	48.55

626	21	21	19.39	86	35	47.14
627	21	21	12.96	86	35	45.95
628	21	21	9.56	86	35	46.96
629	21	21	1.81	86	35	49.21
630	21	20	58.09	86	35	49.30
631	21	20	58.24	86	35	42.29
632	21	20	59.74	86	35	33.25
633	21	21	2.09	86	35	26.03
634	21	21	3.78	86	35	23.49
635	21	21	8.04	86	35	20.39
636	21	21	11.68	86	35	17.93
637	21	21	14.93	86	35	17.14
638	21	21	17.8	86	35	16.59
639	21	21	20.34	86	35	16.41
640	21	21	23.89	86	35	16.76
641	21	21	23.89	86	35	15.13
642	21	21	26.08	86	35	14.40
643	21	21	27.94	86	35	13.13
644	21	21	27.26	86	35	11.69
645	21	21	25.23	86	35	11.70
646	21	21	22.7	86	35	12.61
647	21	21	21.68	86	35	12.61
648	21	21	21.51	86	35	11.17
649	21	21	23.2	86	35	10.26
650	21	21	23.53	86	35	8.99
651	21	21	19.47	86	35	7.74
652	21	21	19.47	86	35	5.76
653	21	21	20.69	86	35	3.91
654	21	21	23.01	86	35	3.58
655	21	21	24.75	86	35	3.57
656	21	21	25.82	86	35	3.09
657	21	21	28.29	86	35	4.52
658	21	21	30.86	86	35	5.70
659	21	21	32.76	86	35	7.01
660	21	21	33.88	86	35	9.27
661	21	21	36.13	86	35	11.77
662	21	21	37.47	86	35	14.04
663	21	21	38.7	86	35	15.11
664	21	21	40.44	86	35	17.18
665	21	21	42.33	86	35	17.07
666	21	21	43.17	86	35	15.44

667	21	21	42.15	86	35	13.82
668	21	21	38.25	86	35	9.49
669	21	21	35.2	86	35	7.52
670	21	21	34.64	86	35	5.69
671	21	21	35.52	86	35	4.05
672	21	21	37.05	86	35	3.52
673	21	21	42.3	86	35	4.97
674	21	21	45.85	86	35	5.32
675	21	21	46.02	86	35	3.33
676	21	21	44.15	86	34	59.55
677	21	21	40.25	86	34	58.29
678	21	21	36.63	86	34	59.50
679	21	21	35.54	86	34	59.43
680	21	21	34.58	86	34	58.63
681	21	21	34.32	86	34	57.74
682	21	21	34.46	86	34	56.16
683	21	21	35.59	86	34	55.28
684	21	21	38.53	86	34	54.91
685	21	21	39.69	86	34	54.61
686	21	21	40.5	86	34	54.10
687	21	21	40.77	86	34	53.23
688	21	21	40.77	86	34	52.35
689	21	21	40.43	86	34	51.34
690	21	21	38.79	86	34	49.16
691	21	21	37.14	86	34	47.56
692	21	21	35.37	86	34	46.47
693	21	21	33.73	86	34	46.11
694	21	21	32.98	86	34	45.97
695	21	21	32.84	86	34	45.46
696	21	21	32.7	86	34	44.29
697	21	21	32.29	86	34	43.42
698	21	21	28.54	86	34	42.63
699	21	21	27.99	86	34	42.05
700	21	21	27.91	86	34	40.48
701	21	21	29.24	86	34	38.43
702	21	21	30.57	86	34	36.65
703	21	21	30.84	86	34	34.47
704	21	21	30.83	86	34	32.87
705	21	21	30.69	86	34	31.12
706	21	21	29.8	86	34	30.54
707	21	21	28.71	86	34	30.76

708	21	21	27.62	86	34	31.20
709	21	21	25.51	86	34	33.32
710	21	21	23.54	86	34	35.51
711	21	21	22.24	86	34	36.10
712	21	21	21.02	86	34	35.74
713	21	21	19.45	86	34	33.95
714	21	21	18.82	86	34	32.83
715	21	21	18.82	86	34	31.12
716	21	21	19.23	86	34	29.25
717	21	21	19.86	86	34	27.76
718	21	21	19.79	86	34	26.49
719	21	21	19.01	86	34	25.82
720	21	21	18.1	86	34	24.93
721	21	21	16.64	86	34	24.19
722	21	21	15.59	86	34	24.27
723	21	21	15.1	86	34	25.24
724	21	21	14.83	86	34	26.88
725	21	21	14.69	86	34	28.22
726	21	21	14.69	86	34	28.82
727	21	21	14.62	86	34	29.34
728	21	21	13.29	86	34	28.82
729	21	21	12.66	86	34	28.97
730	21	21	12.04	86	34	30.91
731	21	21	11.49	86	34	33.30
732	21	21	10.65	86	34	34.57
733	21	21	9.47	86	34	34.65
734	21	21	8.41	86	34	33.61
735	21	21	7.85	86	34	32.42
736	21	21	7.71	86	34	30.93
737	21	21	8.96	86	34	28.24
738	21	21	9.38	86	34	26.67
739	21	21	9.51	86	34	24.88
740	21	21	9.16	86	34	24.36
741	21	21	8.04	86	34	24.66
742	21	21	6.86	86	34	25.48
743	21	21	5.74	86	34	25.04
744	21	21	3.99	86	34	24.00
745	21	21	1.68	86	34	22.29
746	21	21	0.28	86	34	21.18
747	21	21	0.07	86	34	20.06
748	21	21	0.06	86	34	18.87

749	21	20	59.57	86	34	17.97
750	21	20	57.4	86	34	16.49
751	21	20	54.08	86	34	14.93
752	21	20	50.8	86	34	14.49
753	21	20	48.14	86	34	14.79
754	21	20	45.28	86	34	15.40
755	21	20	43.6	86	34	15.25
756	21	20	42.34	86	34	13.69
757	21	20	41.57	86	34	12.20
758	21	20	41.62	86	34	9.61
759	21	20	42.35	86	34	7.02
760	21	20	42.67	86	34	5.86
761	21	20	42.46	86	34	4.89
762	21	20	41.76	86	34	3.92
763	21	20	41.2	86	34	3.25
764	21	20	41.61	86	34	1.54
765	21	20	42.3	86	34	0.04
766	21	20	42.47	86	33	57.49
767	21	20	42.58	86	33	56.45
768	21	20	42.29	86	33	55.81
769	21	20	41.63	86	33	53.80
770	21	20	40.54	86	33	52.33
771	21	20	38.87	86	33	51.17
772	21	20	37.41	86	33	49.86
773	21	20	36.83	86	33	48.47
774	21	20	36.97	86	33	47.61
775	21	20	39	86	33	45.52
776	21	20	40.88	86	33	44.12
777	21	20	43.49	86	33	44.03
778	21	20	45.67	86	33	44.72
779	21	20	46.69	86	33	46.11
780	21	20	46.69	86	33	46.15
781	21	20	46.81	86	33	46.16
782	21	20	47.58	86	33	47.42
783	21	20	48.28	86	33	48.69
784	21	20	48.43	86	33	49.59
785	21	20	48.43	86	33	51.30
786	21	20	48.51	86	33	53.31
787	21	20	48.51	86	33	54.51
788	21	20	49.07	86	33	57.04
789	21	20	50.13	86	33	58.38

790	21	20	51.38	86	33	58.67
791	21	20	52.29	86	33	58.60
792	21	20	53.06	86	33	58.15
793	21	20	53.2	86	33	57.03
794	21	20	53.19	86	33	54.72
795	21	20	52.48	86	33	51.89
796	21	20	52.48	86	33	49.42
797	21	20	51.92	86	33	48.38
798	21	20	51.28	86	33	46.07
799	21	20	51.28	86	33	43.83
800	21	20	52.11	86	33	42.49
801	21	20	52.54	86	33	41.64
802	21	20	53.2	86	33	40.27
803	21	20	54.99	86	33	38.72
804	21	20	56.77	86	33	38.71
805	21	20	58.23	86	33	38.71
806	21	20	59.57	86	33	38.71
807	21	21	1.24	86	33	38.34
808	21	21	3.25	86	33	36.79
809	21	21	4.59	86	33	35.83
810	21	21	4.76	86	33	35.73
811	21	21	4.88	86	33	34.55
812	21	21	4.87	86	33	32.83
813	21	21	4.24	86	33	30.74
814	21	21	3.18	86	33	28.36
815	21	21	2.69	86	33	27.47
816	21	21	2.97	86	33	26.42
817	21	21	3.95	86	33	26.34
818	21	21	5.34	86	33	26.64
819	21	21	7.02	86	33	27.16
820	21	21	8.56	86	33	27.38
821	21	21	9.26	86	33	26.78
822	21	21	8.83	86	33	25.66
823	21	21	6.73	86	33	23.13
824	21	21	5.34	86	33	21.42
825	21	21	3.58	86	33	19.26
826	21	21	2.6	86	33	18.00
827	21	21	1.61	86	33	15.91
828	21	21	0.56	86	33	13.83
829	21	20	59.72	86	33	11.96
830	21	20	58.25	86	33	10.70

831	21	20	55.38	86	33	9.07
832	21	20	54.88	86	33	8.48
833	21	20	51.66	86	33	6.88
834	21	20	50.32	86	33	5.57
835	21	20	50.31	86	33	4.26
836	21	20	50.64	86	33	3.06
837	21	20	51.98	86	33	1.27
838	21	20	52.76	86	33	0.55
839	21	20	54.35	86	33	0.38
840	21	20	54.44	86	33	0.27
841	21	20	57.86	86	32	58.92
842	21	20	59.04	86	32	58.62
843	21	21	0.13	86	32	57.07
844	21	21	1.8	86	32	55.39
845	21	21	2.93	86	32	54.18
846	21	21	2.6	86	32	53.01
847	21	21	2.95	86	32	51.74
848	21	21	4.13	86	32	50.62
849	21	21	5.46	86	32	50.32
850	21	21	7.2	86	32	50.39
851	21	21	10.14	86	32	50.60
852	21	21	13.08	86	32	51.49
853	21	21	13.71	86	32	51.86
854	21	21	14.69	86	32	52.97
855	21	21	15.25	86	32	54.61
856	21	21	14.97	86	32	55.88
857	21	21	14.28	86	32	57.53
858	21	21	14.56	86	32	58.64
859	21	21	16.01	86	32	59.63
860	21	21	17.85	86	33	0.20
861	21	21	19.95	86	33	0.12
862	21	21	21.06	86	32	59.59
863	21	21	21.76	86	32	58.40
864	21	21	21.96	86	32	57.13
865	21	21	22.45	86	32	56.01
866	21	21	23.36	86	32	54.96
867	21	21	23.07	86	32	54.29
868	21	21	22.44	86	32	54.00
869	21	21	20.91	86	32	54.45
870	21	21	19.72	86	32	54.60
871	21	21	18.67	86	32	54.53

872	21	21	18.53	86	32	54.16
873	21	21	18.6	86	32	53.11
874	21	21	19.57	86	32	51.62
875	21	21	21.18	86	32	50.27
876	21	21	22.01	86	32	49.52
877	21	21	22.29	86	32	48.25
878	21	21	22.29	86	32	47.21
879	21	21	21.31	86	32	46.76
880	21	21	20.4	86	32	47.14
881	21	21	19.08	86	32	48.41
882	21	21	18.52	86	32	48.49
883	21	21	17.61	86	32	48.57
884	21	21	17.19	86	32	48.12
885	21	21	17.26	86	32	47.52
886	21	21	16.91	86	32	46.78
887	21	21	15.72	86	32	47.30
888	21	21	14.67	86	32	47.53
889	21	21	13.83	86	32	47.76
890	21	21	13.48	86	32	47.76
891	21	21	12.93	86	32	47.69
892	21	21	12.71	86	32	46.79
893	21	21	12.85	86	32	45.67
894	21	21	12.43	86	32	44.78
895	21	21	9.84	86	32	43.97
896	21	21	9.14	86	32	42.92
897	21	21	9.49	86	32	41.51
898	21	21	10.74	86	32	40.16
899	21	21	12.06	86	32	38.07
900	21	21	12.55	86	32	36.50
901	21	21	11.78	86	32	35.83
902	21	21	9.12	86	32	33.90
903	21	21	8.41	86	32	32.78
904	21	21	7.71	86	32	32.71
905	21	21	5.06	86	32	33.61
906	21	21	4.01	86	32	33.84
907	21	21	3.66	86	32	32.95
908	21	21	2.89	86	32	31.76
909	21	21	1.84	86	32	31.39
910	21	21	0.03	86	32	31.39
911	21	20	58.56	86	32	30.28
912	21	20	57.85	86	32	28.49

913	21	20	58.02	86	32	27.49
914	21	20	57.29	86	32	26.74
915	21	20	56.91	86	32	26.34
916	21	20	56.47	86	32	25.54
917	21	20	56.09	86	32	24.73
918	21	20	55.96	86	32	23.86
919	21	20	56.02	86	32	22.99
920	21	20	56.52	86	32	22.45
921	21	20	56.96	86	32	22.38
922	21	20	57.34	86	32	22.78
923	21	20	58.03	86	32	23.05
924	21	20	58.66	86	32	22.58
925	21	20	59.73	86	32	22.10
926	21	21	0.42	86	32	20.83
927	21	21	1.86	86	32	19.95
928	21	21	3.87	86	32	18.33
929	21	21	6.31	86	32	17.05
930	21	21	7.95	86	32	16.24
931	21	21	9.34	86	32	15.51
932	21	21	9.34	86	32	13.61
933	21	21	8.57	86	32	11.97
934	21	21	8.42	86	32	10.26
935	21	21	9.33	86	32	9.51
936	21	21	10.86	86	32	9.06
937	21	21	12.96	86	32	8.98
938	21	21	14.78	86	32	9.87
939	21	21	15.69	86	32	10.39
940	21	21	16.25	86	32	11.65
941	21	21	16.82	86	32	13.89
942	21	21	17.8	86	32	14.41
943	21	21	18.35	86	32	13.36
944	21	21	19.26	86	32	13.06
945	21	21	22.2	86	32	16.41
946	21	21	25.26	86	32	18.44
947	21	21	27.31	86	32	17.93
948	21	21	28.42	86	32	16.54
949	21	21	29.72	86	32	13.85
950	21	21	30.09	86	32	12.16
951	21	21	29.43	86	32	11.07
952	21	21	27.57	86	32	9.08
953	21	21	27.47	86	32	7.19

954	21	21	28.4	86	32	6.59
955	21	21	29.33	86	32	6.89
956	21	21	31.01	86	32	8.38
957	21	21	32.32	86	32	8.67
958	21	21	33.24	86	32	7.57
959	21	21	34.83	86	32	7.67
960	21	21	36.51	86	32	8.46
961	21	21	37.72	86	32	8.95
962	21	21	38.37	86	32	8.55
963	21	21	38.56	86	32	8.25
964	21	21	38.83	86	32	6.86
965	21	21	39.34	86	32	4.48
966	21	21	40.41	86	32	3.57
967	21	21	41.99	86	32	3.37
968	21	21	43.58	86	32	2.57
969	21	21	45.25	86	32	1.62
970	21	21	46.73	86	31	59.57
971	21	21	47.47	86	31	58.28
972	21	21	48.4	86	31	58.38
973	21	21	51.29	86	31	59.56
974	21	21	52.41	86	32	0.15
975	21	21	52.97	86	32	0.05
976	21	21	54.18	86	31	58.26
977	21	21	54.08	86	31	56.97
978	21	21	54.17	86	31	55.27
979	21	21	54.82	86	31	53.68
980	21	21	56.12	86	31	53.08
981	21	21	57.24	86	31	53.47
982	21	21	57.89	86	31	54.27
983	21	21	58.82	86	31	53.37
984	21	21	59	86	31	51.88
985	21	21	57.04	86	31	49.20
986	21	21	56.94	86	31	48.01
987	21	21	57.5	86	31	46.31
988	21	21	58.8	86	31	45.61
989	21	22	0.1	86	31	45.31
990	21	22	1.4	86	31	44.31
991	21	22	1.4	86	31	42.72
992	21	22	0.56	86	31	40.24
993	21	21	59.24	86	31	37.46
994	21	21	55.79	86	31	33.99

995	21	21	52.9	86	31	33.00
996	21	21	49.73	86	31	33.31
997	21	21	48.52	86	31	33.61
998	21	21	46.33	86	31	35.51
999	21	21	45.27	86	31	35.52
1000	21	21	44.84	86	31	34.78
1001	21	21	44.84	86	31	33.70
1002	21	21	44.41	86	31	33.59
1003	21	21	42.4	86	31	34.39
1004	21	21	41.12	86	31	34.68
1005	21	21	39.48	86	31	35.54
1006	21	21	37.46	86	31	36.85
1007	21	21	36.13	86	31	37.42
1008	21	21	35.07	86	31	37.76
1009	21	21	30.78	86	31	38.12
1010	21	21	24.62	86	31	38.67
1011	21	21	18.85	86	31	38.38
1012	21	21	11.88	86	31	37.51
1013	21	21	9.47	86	31	37.18
1014	21	21	9.04	86	31	37.39
1015	21	21	6.87	86	31	37.63
1016	21	21	5.34	86	31	36.71
1017	21	21	3.82	86	31	36.13
1018	21	21	2.62	86	31	35.21
1019	21	21	1.31	86	31	33.59
1020	21	21	0.44	86	31	32.20
1021	21	21	0.65	86	31	31.04
1022	21	21	1.62	86	31	29.64
1023	21	21	3.15	86	31	29.64
1024	21	21	5.32	86	31	29.98
1025	21	21	7.72	86	31	31.36
1026	21	21	9.57	86	31	32.05
1027	21	21	10.98	86	31	32.05
1028	21	21	12.83	86	31	32.04
1029	21	21	15.65	86	31	31.80
1030	21	21	18.15	86	31	31.21
1031	21	21	19.78	86	31	29.82
1032	21	21	20.21	86	31	28.31
1033	21	21	20.32	86	31	26.91
1034	21	21	20.42	86	31	25.75
1035	21	21	21.51	86	31	25.52

1036	21	21	22.92	86	31	26.21
1037	21	21	24.45	86	31	27.71
1038	21	21	25.15	86	31	28.93
1039	21	21	26.48	86	31	29.53
1040	21	21	29.51	86	31	33.02
1041	21	21	32.79	86	31	34.75
1042	21	21	34.05	86	31	34.61
1043	21	21	34.8	86	31	33.81
1044	21	21	34.3	86	31	32.73
1045	21	21	32.27	86	31	32.51
1046	21	21	30.64	86	31	32.07
1047	21	21	29.6	86	31	31.41
1048	21	21	29.93	86	31	30.07
1049	21	21	31.78	86	31	29.55
1050	21	21	33	86	31	29.90
1051	21	21	35.75	86	31	31.45
1052	21	21	36.94	86	31	31.38
1053	21	21	37.4	86	31	30.74
1054	21	21	37.06	86	31	29.83
1055	21	21	35.81	86	31	29.41
1056	21	21	35.28	86	31	28.84
1057	21	21	35.21	86	31	28.00
1058	21	21	36.07	86	31	27.36
1059	21	21	36.66	86	31	26.93
1060	21	21	37.12	86	31	26.09
1061	21	21	34.93	86	31	23.27
1062	21	21	33.14	86	31	23.20
1063	21	21	31.82	86	31	23.77
1064	21	21	29.71	86	31	24.20
1065	21	21	28.98	86	31	23.99
1066	21	21	28.78	86	31	23.36
1067	21	21	28.11	86	31	20.68
1068	21	21	26.59	86	31	18.21
1069	21	21	23.47	86	31	16.53
1070	21	21	21.42	86	31	13.64
1071	21	21	20.35	86	31	12.02
1072	21	21	20.35	86	31	10.33
1073	21	21	21.47	86	31	9.83
1074	21	21	23.39	86	31	9.54
1075	21	21	25.31	86	31	9.96
1076	21	21	26.37	86	31	10.88

1077	21	21	26.7	86	31	13.20
1078	21	21	26.91	86	31	14.61
1079	21	21	28.29	86	31	14.75
1080	21	21	29.55	86	31	14.75
1081	21	21	30.15	86	31	15.52
1082	21	21	30.22	86	31	17.29
1083	21	21	30.62	86	31	19.47
1084	21	21	31.75	86	31	20.88
1085	21	21	32.94	86	31	20.81
1086	21	21	33.33	86	31	20.03
1087	21	21	33.33	86	31	18.76
1088	21	21	32.66	86	31	17.07
1089	21	21	32.79	86	31	15.79
1090	21	21	33.65	86	31	15.37
1091	21	21	34.71	86	31	15.37
1092	21	21	35.31	86	31	16.14
1093	21	21	35.31	86	31	17.41
1094	21	21	35.51	86	31	18.61
1095	21	21	36.04	86	31	18.68
1096	21	21	36.77	86	31	18.18
1097	21	21	37.89	86	31	18.25
1098	21	21	38.75	86	31	19.59
1099	21	21	40.48	86	31	22.83
1100	21	21	41.41	86	31	24.45
1101	21	21	41.68	86	31	26.85
1102	21	21	41.82	86	31	28.61
1103	21	21	43.08	86	31	29.38
1104	21	21	44.8	86	31	29.45
1105	21	21	44.79	86	31	27.75
1106	21	21	45.59	86	31	27.26
1107	21	21	46.71	86	31	27.47
1108	21	21	47.7	86	31	28.31
1109	21	21	48.77	86	31	29.79
1110	21	21	49.43	86	31	30.49
1111	21	21	50.88	86	31	30.06
1112	21	21	51.48	86	31	29.64
1113	21	21	51.74	86	31	28.08
1114	21	21	51.6	86	31	26.81
1115	21	21	51.46	86	31	25.54
1116	21	21	52.39	86	31	25.33
1117	21	21	53.32	86	31	25.40

1118	21	21	53.64	86	31	24.13
1119	21	21	53.11	86	31	23.07
1120	21	21	51.39	86	31	20.75
1121	21	21	50.25	86	31	18.07
1122	21	21	50.11	86	31	15.24
1123	21	21	49.84	86	31	12.14
1124	21	21	49.43	86	31	8.54
1125	21	21	48.56	86	31	4.59
1126	21	21	46.97	86	31	3.40
1127	21	21	45.19	86	31	3.61
1128	21	21	42.35	86	31	5.74
1129	21	21	41.36	86	31	6.94
1130	21	21	39.51	86	31	6.95
1131	21	21	36.13	86	31	7.26
1132	21	21	36.01	86	31	9.27
1133	21	21	34.61	86	31	10.78
1134	21	21	32.85	86	31	10.91
1135	21	21	31.78	86	31	9.79
1136	21	21	30.49	86	31	8.29
1137	21	21	29.15	86	31	8.05
1138	21	21	28.96	86	31	8.20
1139	21	21	27.33	86	31	7.97
1140	21	21	26.24	86	31	7.51
1141	21	21	24.72	86	31	7.05
1142	21	21	23.63	86	31	5.90
1143	21	21	23.08	86	31	4.62
1144	21	21	23.18	86	31	3.11
1145	21	21	24.27	86	31	1.95
1146	21	21	25.23	86	31	1.06
1147	21	21	25.06	86	31	0.02
1148	21	21	23.05	86	30	56.01
1149	21	21	20.63	86	30	52.78
1150	21	21	18.74	86	30	52.10
1151	21	21	17	86	30	50.39
1152	21	21	15.52	86	30	49.07
1153	21	21	15.02	86	30	46.70
1154	21	21	15.01	86	30	43.93
1155	21	21	14.88	86	30	42.35
1156	21	21	13.64	86	30	39.98
1157	21	21	13.26	86	30	38.53
1158	21	21	14.61	86	30	35.63

1159	21	21	15.84	86	30	34.17
1160	21	21	17.94	86	30	33.51
1161	21	21	19.3	86	30	32.32
1162	21	21	20.77	86	30	30.99
1163	21	21	23	86	30	30.46
1164	21	21	24.73	86	30	30.85
1165	21	21	25.97	86	30	32.03
1166	21	21	27.45	86	30	33.21
1167	21	21	28.47	86	30	34.14
1168	21	21	28.53	86	30	34.08
1169	21	21	31.42	86	30	30.97
1170	21	21	33.34	86	30	28.49
1171	21	21	35.27	86	30	25.39
1172	21	21	37.39	86	30	23.32
1173	21	21	38.16	86	30	22.29
1174	21	21	39.38	86	30	20.75
1175	21	21	36.09	86	30	19.83
1176	21	21	31.41	86	30	22.24
1177	21	21	25.54	86	30	25.77
1178	21	21	23.55	86	30	25.40
1179	21	21	21.93	86	30	24.54
1180	21	21	22.44	86	30	19.68
1181	21	21	23.4	86	30	16.24
1182	21	21	26.05	86	30	15.80
1183	21	21	29.27	86	30	15.63
1184	21	21	32.56	86	30	15.74
1185	21	21	34.33	86	30	16.08
1186	21	21	36.27	86	30	17.62
1187	21	21	38.1	86	30	17.82
1188	21	21	40.56	86	30	16.18
1189	21	21	41.73	86	30	14.04
1190	21	21	38.08	86	30	11.92
1191	21	21	37.72	86	30	10.80
1192	21	21	38.27	86	30	8.45
1193	21	21	38.89	86	30	5.90
1194	21	21	38.88	86	30	3.26
1195	21	21	37.95	86	29	59.33
1196	21	21	38.15	86	29	56.74
1197	21	21	38.15	86	29	54.23
1198	21	21	38.12	86	29	52.77
1199	21	21	38.26	86	29	49.81

1200	21	21	40.7	86	29	45.06
1201	21	21	41.19	86	29	43.99
1202	21	21	42.8	86	29	42.52
1203	21	21	45.62	86	29	40.89
1204	21	21	46.97	86	29	40.25
1205	21	21	51.97	86	29	40.63
1206	21	22	2.09	86	29	41.73
1207	21	22	6.67	86	29	42.97
1208	21	22	9.26	86	29	43.46
1209	21	22	15.61	86	29	43.31
1210	21	22	20.07	86	29	42.29
1211	21	22	21.83	86	29	40.53
1212	21	22	22.64	86	29	37.77
1213	21	22	22.16	86	29	34.38
1214	21	22	21.09	86	29	28.74
1215	21	22	19.78	86	29	24.23
1216	21	22	19.3	86	29	21.59
1217	21	22	19.64	86	29	18.08
1218	21	22	21.05	86	29	17.95
1219	21	22	26	86	29	21.82
1220	21	22	30.6	86	29	26.57
1221	21	22	34.61	86	29	31.20
1222	21	22	38.51	86	29	36.71
1223	21	22	41.81	86	29	40.59
1224	21	22	43.46	86	29	41.71
1225	21	22	46.63	86	29	41.07
1226	21	22	48.39	86	29	39.81
1227	21	22	49.56	86	29	38.43
1228	21	22	50.14	86	29	37.17
1229	21	22	50.14	86	29	34.91
1230	21	22	47.77	86	29	28.77
1231	21	22	45.41	86	29	25.39
1232	21	22	36.4	86	29	19.81
1233	21	22	28.8	86	29	14.78
1234	21	22	24.44	86	29	12.16
1235	21	22	18.43	86	29	6.16
1236	21	22	10.65	86	28	58.66
1237	21	22	7.7	86	28	54.28
1238	21	22	3.89	86	28	48.80
1239	21	22	4.41	86	28	45.39
1240	21	22	6.61	86	28	43.11

1241	21	22	8.83	86	28	41.20
1242	21	22	9.06	86	28	39.47
1243	21	22	8.23	86	28	37.09
1244	21	22	5.17	86	28	33.33
1245	21	22	2.59	86	28	29.74
1246	21	21	59.88	86	28	28.24
1247	21	21	57.7	86	28	27.94
1248	21	21	55.06	86	28	28.14
1249	21	21	51.77	86	28	29.65
1250	21	21	50.37	86	28	33.05
1251	21	21	48.62	86	28	36.82
1252	21	21	46.87	86	28	39.71
1253	21	21	44.76	86	28	41.47
1254	21	21	43.46	86	28	41.43
1255	21	21	43.07	86	28	40.32
1256	21	21	44.27	86	28	37.21
1257	21	21	45.79	86	28	33.19
1258	21	21	47.66	86	28	29.67
1259	21	21	47.77	86	28	26.53
1260	21	21	46.35	86	28	25.15
1261	21	21	44.94	86	28	25.66
1262	21	21	44	86	28	26.25
1263	21	21	42.83	86	28	25.54
1264	21	21	40.82	86	28	23.92
1265	21	21	39.06	86	28	22.67
1266	21	21	37.94	86	28	23.38
1267	21	21	36.1	86	28	27.15
1268	21	21	34.7	86	28	36.03
1269	21	21	32.19	86	28	45.44
1270	21	21	29.15	86	28	54.15
1271	21	21	26.89	86	29	2.02
1272	21	21	22.92	86	29	9.83
1273	21	21	21.08	86	29	13.50
1274	21	21	18.62	86	29	15.11
1275	21	21	15.98	86	29	14.46
1276	21	21	10.59	86	29	10.43
1277	21	21	8.91	86	29	9.78
1278	21	21	6.18	86	29	9.51
1279	21	21	1.87	86	29	7.82
1280	21	20	59.2	86	29	6.15
1281	21	20	53.63	86	29	0.52

1282	21	20	49.74	86	28	55.64
1283	21	20	47.61	86	28	53.11
1284	21	20	45.23	86	28	51.52
1285	21	20	43.64	86	28	49.64
1286	21	20	46.01	86	28	47.94
1287	21	20	50.15	86	28	46.51
1288	21	20	55.22	86	28	45.85
1289	21	20	59	86	28	45.90
1290	21	21	2.04	86	28	44.68
1291	21	21	3.8	86	28	41.95
1292	21	21	5.28	86	28	38.08
1293	21	21	5.45	86	28	34.60
1294	21	21	5.44	86	28	32.44
1295	21	21	4.11	86	28	29.15
1296	21	21	2.08	86	28	26.61
1297	21	20	58.28	86	28	25.03
1298	21	20	55.63	86	28	22.87
1299	21	20	54.12	86	28	21.19
1300	21	20	54.31	86	28	18.93
1301	21	20	53.36	86	28	15.59
1302	21	20	50.53	86	28	11.08
1303	21	20	48.61	86	28	6.24
1304	21	20	47.55	86	28	3.33
1305	21	20	47.18	86	27	59.47
1306	21	20	46.1	86	27	52.04
1307	21	20	46.08	86	27	44.80
1308	21	20	46.41	86	27	38.96
1309	21	20	47.37	86	27	36.51
1310	21	20	50.01	86	27	34.81
1311	21	20	52.3	86	27	33.49
1312	21	20	54.76	86	27	31.97
1313	21	20	55.2	86	27	30.46
1314	21	20	53.25	86	27	29.25
1315	21	20	50.25	86	27	28.60
1316	21	20	48.84	86	27	26.06
1317	21	20	48.39	86	27	24.18
1318	21	20	48.56	86	27	21.74
1319	21	20	49.96	86	27	19.00
1320	21	20	49.51	86	27	16.09
1321	21	20	45.98	86	27	13.65
1322	21	20	44.2	86	27	11.21

1323	21	20	43.05	86	27	8.21
1324	21	20	39.6	86	27	4.08
1325	21	20	35.97	86	27	1.37
1326	21	20	32.53	86	26	58.65
1327	21	20	31.11	86	26	55.27
1328	21	20	30.21	86	26	50.75
1329	21	20	29.75	86	26	45.68
1330	21	20	29.29	86	26	40.03
1331	21	20	29.45	86	26	35.33
1332	21	20	29.44	86	26	31.28
1333	21	20	28.55	86	26	27.33
1334	21	20	26.5	86	26	23.11
1335	21	20	22.96	86	26	17.76
1336	21	20	20.22	86	26	14.38
1337	21	20	19.4	86	26	10.45
1338	21	20	18.6	86	26	8.03
1339	21	20	17.11	86	26	5.24
1340	21	20	14.31	86	26	2.65
1341	21	20	12.47	86	25	59.95
1342	21	20	9.67	86	25	58.38
1343	21	20	8.1	86	25	57.92
1344	21	20	6.88	86	25	59.23
1345	21	20	4.71	86	26	2.12
1346	21	20	2	86	26	1.58
1347	21	19	56.76	86	26	0.11
1348	21	19	53.43	86	25	57.60
1349	21	19	50.54	86	25	53.80
1350	21	19	49.57	86	25	50.82
1351	21	19	48.68	86	25	44.77
1352	21	19	49.27	86	25	39.73
1353	21	19	50.39	86	25	35.91
1354	21	19	51.87	86	25	33.48
1355	21	19	52.91	86	25	33.67
1356	21	19	56.07	86	25	38.31
1357	21	19	58.26	86	25	40.82
1358	21	19	59.84	86	25	42.95
1359	21	20	2.2	86	25	44.81
1360	21	20	3.6	86	25	45.17
1361	21	20	4.82	86	25	45.36
1362	21	20	5.26	86	25	43.96
1363	21	20	5.08	86	25	42.75

1364	21	20	2.18	86	25	38.75
1365	21	19	57.98	86	25	33.55
1366	21	19	56.22	86	25	29.93
1367	21	19	55.95	86	25	26.76
1368	21	19	57.16	86	25	23.59
1369	21	19	59.42	86	25	22.28
1370	21	20	1.6	86	25	22.08
1371	21	20	3.35	86	25	21.79
1372	21	20	8.01	86	25	29.64
1373	21	20	12.38	86	25	35.65
1374	21	20	14.06	86	25	45.30
1375	21	20	19.49	86	25	53.30
1376	21	20	22.44	86	25	56.43
1377	21	20	24.92	86	25	59.18
1378	21	20	29.66	86	26	1.87
1379	21	20	34.22	86	26	3.39
1380	21	20	43.53	86	26	4.02
1381	21	20	52.64	86	26	4.65
1382	21	21	0.6	86	26	4.70
1383	21	21	6.03	86	26	5.18
1384	21	21	10.38	86	26	6.98
1385	21	21	12.1	86	26	8.80
1386	21	21	12.73	86	26	12.44
1387	21	21	15.75	86	26	20.18
1388	21	21	18.35	86	26	25.06
1389	21	21	21.79	86	26	29.96
1390	21	21	27.25	86	26	40.37
1391	21	21	32.72	86	26	49.96
1392	21	21	40.81	86	26	58.88
1393	21	21	44.08	86	27	2.51
1394	21	21	47.05	86	27	9.29
1395	21	21	49.88	86	27	18.55
1396	21	21	51.97	86	27	21.55
1397	21	21	54.87	86	27	20.48
1398	21	21	57.01	86	27	26.12
1399	21	21	59.23	86	27	31.11
1400	21	22	0.95	86	27	36.24
1401	21	22	2.06	86	27	42.20
1402	21	22	3.01	86	27	49.48
1403	21	22	4.1	86	27	51.46
1404	21	22	7.6	86	27	53.73

1405	21	22	13.74	86	28	1.76
1406	21	22	21.32	86	28	14.02
1407	21	22	26.45	86	28	25.22
1408	21	22	30.97	86	28	35.08
1409	21	22	35.49	86	28	46.86
1410	21	22	47.77	86	29	3.21
1411	21	22	55.65	86	29	12.78
1412	21	23	9.41	86	29	25.51
1413	21	23	17.69	86	29	32.57
1414	21	23	33.21	86	29	45.43
1415	21	23	43.94	86	29	57.56
1416	21	23	53.51	86	30	4.25
1417	21	23	58.5	86	30	10.72
1418	21	24	5.88	86	30	24.11
1419	21	24	17.24	86	30	35.67
1420	21	24	28.05	86	30	44.80
1421	21	24	39.42	86	30	54.61
1422	21	24	48.66	86	31	2.58
1423	21	24	57.99	86	31	10.17
1424	21	25	7.95	86	31	18.92
1425	21	25	13.36	86	31	26.45
1426	21	25	19.75	86	31	34.99
1427	21	25	26.94	86	31	45.20
1428	21	25	33.75	86	31	54.89
1429	21	25	50.66	86	32	2.01
1430	21	26	2.65	86	32	8.94
1431	21	26	12.06	86	32	15.96
1432	21	26	19.73	86	32	21.67
1433	21	26	34.99	86	32	31.70
1434	21	26	52.42	86	32	38.62
1435	21	27	0.42	86	32	45.18
1436	21	27	18.22	86	32	51.27
1437	21	27	34.32	86	32	59.49
1438	21	27	41.58	86	33	5.25
1439	21	27	50.2	86	33	10.25
1440	21	28	1.75	86	33	18.53
1441	21	28	16.21	86	33	28.93
1442	21	28	23.51	86	33	33.88
1443	21	28	29.73	86	33	37.18

कुलधिया वन्यजीव अभयारण्य के मुख्य बिन्दु

बिन्दु सं.	जी पी एस स्थिति					
	उत्तर (अक्षांश)			पूर्व (देशांतर)		
1	21	29	22.65	86	33	56.24
2	21	29	26.7	86	39	12.19
3	21	29	1.37	86	42	13.78
4	21	26	56.97	86	44	51.81
5	21	21	40.08	86	41	46.04
6	21	22	4.53	86	40	7.34
7	21	24	2.78	86	39	2.23
8	21	20	58.09	86	35	49.30
9	21	21	0.44	86	31	32.20
10	21	20	43.64	86	28	49.64
11	21	19	57.16	86	25	23.59
12	21	24	57.99	86	31	10.17

उपाबंध I (ख)

कुलधिया वन्यजीव अभयारण्य के पारिस्थितिक संवेदी जोन के भू-निर्देशांक

बिन्दु सं.	जी पी एस स्थिति					
	उत्तर (अक्षांश)			पूर्व (देशांतर)		
1	21	17	57.39	86	21	28.35
2	21	18	11.65	86	21	30.72
3	21	18	24.59	86	21	32.88
4	21	18	41.34	86	21	34.73
5	21	19	1.63	86	21	21.57
6	21	19	16.68	86	21	15.16
7	21	19	16.86	86	21	24.02
8	21	19	10.85	86	21	44.27
9	21	19	5.9	86	21	53.52
10	21	19	8.29	86	22	2.89
11	21	19	10.07	86	22	17.94
12	21	19	10.09	86	22	22.52
13	21	19	15.5	86	22	26.34
14	21	19	12.63	86	22	34.91
15	21	19	3.63	86	22	34.14
16	21	19	4	86	22	40.04
17	21	19	9.89	86	22	42.97
18	21	19	12.34	86	22	50.71

19	21	19	12.16	86	22	58.10
20	21	19	14.68	86	23	7.54
21	21	19	21.98	86	23	17.30
22	21	19	12.31	86	23	19.37
23	21	19	18.3	86	23	20.78
24	21	19	21.95	86	23	25.54
25	21	19	22.84	86	23	33.32
26	21	19	29.36	86	23	32.56
27	21	19	31.17	86	23	28.98
28	21	19	39.3	86	23	23.31
29	21	19	43.29	86	23	36.58
30	21	19	46.43	86	23	43.07
31	21	19	46.68	86	23	55.91
32	21	20	0.33	86	24	12.47
33	21	20	19.95	86	24	14.66
34	21	20	35.66	86	24	21.53
35	21	20	49.17	86	24	32.52
36	21	20	57.3	86	24	43.01
37	21	21	5.42	86	24	55.45
38	21	21	29.6	86	25	0.45
39	21	21	49.8	86	25	11.74
40	21	22	6.05	86	25	30.01
41	21	22	14.54	86	25	49.32
42	21	22	24.5	86	26	7.21
43	21	22	38.04	86	26	23.72
44	21	22	43.63	86	26	34.51
45	21	22	56.6	86	26	58.19
46	21	23	19.59	86	27	43.13
47	21	23	32.12	86	28	11.24
48	21	24	13.11	86	28	50.58
49	21	24	29.45	86	29	6.35
50	21	24	57.33	86	29	40.51
51	21	25	37.43	86	30	14.92
52	21	25	56.72	86	30	32.95
53	21	26	14.71	86	30	57.46
54	21	26	38.63	86	31	11.06
55	21	27	3.63	86	31	28.94
56	21	27	31.02	86	31	42.69
57	21	28	6.68	86	31	59.21
58	21	28	49.83	86	32	29.33

59	21	29	33.95	86	32	44.39
60	21	29	55.02	86	32	55.94
61	21	30	11.44	86	33	10.26
62	21	30	24.19	86	33	33.71
63	21	30	32.16	86	34	7.01
64	21	30	33.82	86	34	30.70
65	21	30	30.69	86	34	47.99
66	21	30	43.44	86	35	46.75
67	21	30	25.99	86	36	30.22
68	21	30	12.28	86	36	51.84
69	21	30	9.56	86	37	8.73
70	21	30	24.83	86	37	33.26
71	21	30	29.73	86	37	53.40
72	21	30	28.36	86	38	19.33
73	21	30	22.54	86	38	36.58
74	21	30	31.17	86	39	2.97
75	21	30	31.44	86	39	25.14
76	21	30	29	86	39	37.01
77	21	30	20.51	86	40	2.23
78	21	30	2.49	86	40	29.94
79	21	29	50.78	86	40	40.08
80	21	29	59.69	86	41	5.45
81	21	30	2.66	86	41	42.19
82	21	30	5.81	86	41	57.90
83	21	30	5.37	86	42	27.09
84	21	29	48.68	86	43	1.43
85	21	29	27.14	86	43	18.03
86	21	29	16.7	86	43	22.13
87	21	28	54.98	86	43	24.87
88	21	28	36.58	86	43	23.08
89	21	28	22.76	86	43	20.01
90	21	28	35.56	86	43	48.16
91	21	28	40.01	86	44	23.82
92	21	28	38.53	86	44	32.00
93	21	28	16.69	86	45	8.61
94	21	27	59.49	86	45	1.69
95	21	27	50.47	86	45	7.41
96	21	27	37.62	86	44	48.54
97	21	27	28.12	86	44	46.15
98	21	27	32.47	86	44	33.87
99	21	27	34.62	86	44	28.13
100	21	27	35.5	86	44	14.87
101	21	26	36.05	86	44	48.00

102	21	26	31.02	86	44	57.15
103	21	26	49.14	86	45	7.62
104	21	26	26.98	86	45	30.28
105	21	26	14.37	86	45	54.99
106	21	25	54.27	86	45	47.41
107	21	25	38.89	86	45	36.22
108	21	25	30.14	86	45	37.83
109	21	25	12.73	86	45	37.25
110	21	24	41.94	86	45	22.58
111	21	24	28.37	86	45	10.62
112	21	24	20.91	86	45	4.74
113	21	24	1.55	86	44	43.31
114	21	23	40.88	86	44	16.50
115	21	23	30.26	86	44	9.73
116	21	23	11.46	86	43	52.18
117	21	22	53.84	86	43	25.40
118	21	22	29.74	86	43	17.53
119	21	22	2.14	86	43	10.38
120	21	21	43.5	86	43	1.97
121	21	21	19.69	86	42	54.99
122	21	20	55.88	86	42	37.83
123	21	20	46.05	86	42	24.73
124	21	20	41.79	86	42	16.87
125	21	20	37.76	86	42	7.16
126	21	20	33.73	86	41	36.64
127	21	20	40.5	86	41	3.61
128	21	20	57.52	86	40	24.40
129	21	21	11.04	86	40	36.75
130	21	21	35.18	86	40	58.00
131	21	21	46.09	86	40	49.77
132	21	21	46.27	86	40	6.01
133	21	21	52.15	86	39	56.01
134	21	22	2.37	86	39	50.13
135	21	21	56.53	86	39	37.82
136	21	21	59.16	86	39	26.93
137	21	21	50.21	86	39	18.61
138	21	21	28.27	86	39	9.68
139	21	21	45.11	86	39	1.31
140	21	21	58.33	86	38	58.24
141	21	22	14.64	86	38	56.16
142	21	22	6.84	86	38	40.33
143	21	21	49.65	86	38	28.17
144	21	21	33.56	86	38	19.45

145	21	21	14.83	86	37	59.28
146	21	21	5.43	86	37	42.06
147	21	20	52.77	86	37	23.99
148	21	20	39.99	86	37	7.66
149	21	20	29.4	86	36	51.62
150	21	20	1.84	86	36	24.17
151	21	19	53.11	86	35	45.16
152	21	19	59.63	86	35	6.37
153	21	19	48.35	86	34	52.42
154	21	19	39.07	86	34	31.93
155	21	19	36.55	86	34	14.58
156	21	19	31.8	86	33	45.59
157	21	19	35.31	86	33	25.48
158	21	19	45.26	86	33	5.48
159	21	19	46.34	86	32	52.16
160	21	19	47.43	86	32	46.48
161	21	19	51.61	86	32	33.98
162	21	19	51.4	86	32	15.91
163	21	19	54.8	86	32	0.10
164	21	19	58.01	86	31	51.62
165	21	19	55.51	86	31	27.87
166	21	20	8.49	86	30	49.55
167	21	20	7.98	86	30	36.77
168	21	20	12.4	86	30	13.90
169	21	20	18.17	86	30	1.10
170	21	19	59.38	86	29	40.77
171	21	19	46.55	86	29	23.05
172	21	19	39.88	86	29	3.41
173	21	19	39.45	86	28	38.87
174	21	19	44.57	86	28	20.63
175	21	19	41.63	86	28	1.34
176	21	19	41.11	86	27	41.19
177	21	19	33.17	86	27	27.07
178	21	19	25.93	86	27	1.20
179	21	19	2.9	86	26	41.33
180	21	18	54.32	86	26	28.72
181	21	18	44.42	86	25	55.57
182	21	18	43.62	86	25	45.02
183	21	18	48.72	86	25	13.84
184	21	18	55.81	86	24	58.13
185	21	19	7.28	86	24	39.06
186	21	19	5.17	86	24	36.50
187	21	19	13.65	86	24	33.61

188	21	19	11.61	86	24	26.75
189	21	19	11.93	86	24	23.51
190	21	19	9.77	86	24	21.66
191	21	19	6.15	86	24	20.35
192	21	19	3.19	86	24	15.48
193	21	19	4.02	86	24	13.05
194	21	19	0.49	86	24	8.10
195	21	19	13.03	86	24	11.86
196	21	19	22.13	86	24	12.98
197	21	19	21.75	86	24	7.42
198	21	19	15.64	86	24	5.85
199	21	19	14.14	86	24	2.56
200	21	19	8.41	86	24	1.21
201	21	18	54.94	86	23	52.46
202	21	18	54.35	86	23	42.35
203	21	18	48.98	86	23	37.53
204	21	18	47.87	86	23	28.98
205	21	18	41.79	86	23	23.42
206	21	18	35.66	86	23	29.48
207	21	18	34.19	86	23	39.07
205	21	18	31.79	86	23	38.78
209	21	18	29.99	86	23	41.33
210	21	18	26.88	86	23	38.53
211	21	18	26.01	86	23	32.98
212	21	18	23.53	86	23	32.64
213	21	18	21.1	86	23	28.40
214	21	18	18.02	86	23	31.86
215	21	18	14.76	86	23	28.73
216	21	18	16.21	86	23	26.31
217	21	18	15.16	86	23	24.49
218	21	18	15.57	86	23	20.84
219	21	18	18	86	23	20.31
220	21	18	13.28	86	23	13.93
221	21	18	8.9	86	23	10.34
222	21	18	6.02	86	23	5.45
223	21	18	6.48	86	23	3.18
224	21	18	6.99	86	23	1.31
225	21	18	6.68	86	22	59.99
226	21	18	7.44	86	23	0.39
227	21	18	8.98	86	22	59.44
228	21	18	10.97	86	22	59.65
229	21	18	9.57	86	22	57.53
230	21	18	9.98	86	22	56.62

231	21	18	10.91	86	22	56.46
232	21	18	11.94	86	22	56.87
233	21	18	13	86	22	56.50
234	21	18	12.82	86	22	54.48
235	21	18	13.22	86	22	52.51
236	21	18	14.4	86	22	52.50
237	21	18	14.07	86	22	47.97
238	21	18	15.98	86	22	44.51
239	21	18	15.54	86	22	40.24
240	21	18	13.7	86	22	37.72
241	21	18	11.98	86	22	38.61
242	21	18	11.01	86	22	37.02
243	21	18	12.63	86	22	36.01
244	21	18	11.56	86	22	34.10
245	21	18	12.78	86	22	33.43
246	21	18	11.57	86	22	29.69
247	21	18	9.56	86	22	27.65
248	21	18	10.77	86	22	27.16
249	21	18	8.94	86	22	24.13
250	21	18	6.61	86	22	21.56
251	21	18	4.68	86	22	23.70
252	21	18	3.25	86	22	22.24
253	21	18	4.6	86	22	16.77
254	21	18	2.74	86	22	13.71
255	21	18	6.19	86	22	11.68
256	21	18	8.95	86	22	3.96
257	21	18	5.89	86	22	1.23
258	21	18	4.28	86	22	1.94
259	21	18	3.67	86	22	7.90
260	21	18	2.46	86	22	8.32
261	21	18	1.11	86	22	7.32
262	21	17	59.49	86	22	11.11
263	21	18	0.03	86	22	14.40
264	21	17	54.09	86	22	12.47
265	21	17	54.46	86	22	9.57
266	21	17	55.86	86	22	7.83
267	21	17	57.3	86	22	1.36
268	21	17	58.93	86	21	55.86
269	21	18	5.67	86	21	45.88
270	21	18	7.7	86	21	41.91
271	21	18	0.86	86	21	31.80
272	21	17	57.19	86	21	30.57

उपाबंध II क

पारिस्थितिक संवेदी जोन की सीमा के मुख्य बिंदु

बिंदु सं.	जी पी एस स्थिति					
	उत्तर (अक्षांश)			पूर्व (देशांतर)		
1	21	17	57.39	86	21	28.35
2	21	19	16.68	86	21	15.16
3	21	20	0.33	86	24	12.47
4	21	24	29.45	86	29	6.35
5	21	28	6.68	86	31	59.21
6	21	30	33.82	86	34	30.70
7	21	30	31.44	86	39	25.14
8	21	28	16.69	86	45	8.61
9	21	27	35.5	86	44	14.87
10	21	26	36.05	86	44	48.00
11	21	26	14.37	86	45	54.99
12	21	20	46.05	86	42	24.73
13	21	21	35.18	86	40	58.00
14	21	22	2.37	86	39	50.13
15	21	21	28.27	86	39	9.68
16	21	19	36.55	86	34	14.58
17	21	19	39.88	86	29	3.41
18	21	18	44.42	86	25	55.57
19	21	19	7.28	86	24	39.06
20	21	18	6.02	86	23	5.45

कुलधिया वन्यजीव अभयारण्य, उड़ीसा के पारिस्थितिक संवेदी जोन की सीमा का विवरण

पारिस्थितिक संवेदी जोन की सीमा रेखा केयोडर बालासोरे अंतर जिला सीमा रेखा के जी.पी.एस. रीडिंग उ 21° 17' 57.39" पू 86° 21' 28.35" के साथ दक्षिण पश्चिम कोने के बिंदु से आरंभ होकर और केयोडर जिला की सीमा रेखा के उत्तर दिशा में मुड़कर फिर यह जी.पी.एस. रीडिंग उ 21° 19' 16.68" पू 86° 21' 15.16" के साथ केयोडर-मयूरभंज अंतर जिला के अन्य बिंदु पहुँचती है। इसके बाद यह जी.पी.एस. रीडिंग उ 21° 20' 0.33" पू 86° 24' 12.47" के साथ लगभग 7.52 किलोमीटर की दूरी पर पारिस्थितिक संवेदी जोन के अंतर्गत मयूरभंज जिला के पूर्व में सम्मिलित वन क्षेत्र की ओर मुड़ती है। इसके बाद सीमा रेखा मयूरभंज और बालासोरे जिलों की अंतर जिला सीमा रेखा से 2 किलोमीटर की दूरी के समानान्तर मयूरभंज जिला में उत्तर पूर्व दिशा की ओर मुड़ती है। बाद में कपटीपाडा – नीलगिरि सड़क को पार करके यह पूर्व की ओर मुड़ती है। इसके बाद यह बिंदु के जी.पी.एस. रीडिंग उ 21° 30' 33.82" पू 86° 34' 30.70" हिल ब्लॉक ग्राम में अंतर जिला सीमा रेखा को पार करके, इसके बाद बालासोरे जिला में नौगांव सन ग्राम में पहुँचती है और पुनः इसके अतिरिक्त पोडासाल ग्राम की सामान्य सीमा और निजीगढ़ राजस्व ग्राम में उ 21° 28' 16.69" पू 86° 45' 8.61" कुलधिया वन्यजीव अभयारण्य सीमा रेखा से 2 किलोमीटर की दूरी पर उसी समानान्तर बना कर पूर्व दिशा में जाती है। इसके बाद निजगढ़ राजस्व ग्राम की पश्चिम सीमा की ओर जाकर यह उ 21° 27' 35.50" पू 86° 44' 14.87" में अभयारण्य सीमा को छूती है। इसके बाद यह

उ 21° 26' 36.05" पू 86° 44' 48.00" में मिरिगिनी ग्राम के दक्षिण पश्चिम में कोण के अभयारण्य सीमा की ओर जाती है इसके बाद मिरिगिनी ग्राम की दक्षिणी सीमा की ओर जाकर यह छतकंहपुर ग्राम में जी.पी.एस. बिंदु उ 21° 26' 14.37" पू 86° 45' 54.99" को छूती है। इसके बाद यह जी.पी.एस. रीडिंग उ 21° 20' 46.05" पू 86° 42' 24.73" के साथ बिंदु में नीलगिरि पूर्व राज्य सीमा रेखा के अभयारण्य सीमा से 2 किलोमीटर के समानान्तर दूरी बनाकर दक्षिण और दक्षिण पश्चिम दिशा में मुड़ती है। इसके बाद रेखा अभयारण्य सीमा से 2 किलोमीटर की दूरी बनाकर पश्चिम की ओर मुड़कर यह गोविंदपुर और कंजामहल राजस्व ग्रामों की सामान्य सीमा से मिलती है। इसके बाद कंजामहल की पूर्वी ग्राम सीमा की ओर जाकर यह जी.पी.एस. रीडिंग उ 21° 21' 35.18" पू 86° 40' 58.00" के बिंदु पहुँचती है जो कि अभयारण्य सीमा से 500 मीटर की दूरी में है। इसके बाद यह अभयारण्य सीमा से 500 मीटर की दूरी बनाकर पश्चिम की ओर मुड़कर फिर यह मोहुमुहान ग्राम की उत्तरी सीमा में मिलती है।

अभयारण्य सीमा के अंतर्गत मोहुमुहान और कंजामहल राजस्व ग्रामों से पारिस्थितिक संवेदी जोन की चौड़ाई 500 मीटर है। इसके बाद रेखा जी.पी.एस. रीडिंग उ 21° 21' 28.27" पू 86° 39' 09.68" के साथ मोहुमुहान ग्राम की पश्चिमी सीमा पहुँचती है। इसके बाद उत्तर पश्चिम में जाती है और इसके बाद यह आड़े-तिरछे तरीके में अभयारण्य सीमा रेखा से 2 किलोमीटर की दूरी के समानान्तर बनाकर यह जी.पी.एस. रीडिंग उ 21° 19' 7.28" पू 86° 24' 39.06" के साथ बिंदु पहुँचती है। इसके बाद यह बालासोरे जिला में दक्षिण पश्चिम दिशा की ओर जाकर और आड़े-तिरछे तरीके में लगभग 11.8 किलोमीटर की दूरी पर मुड़कर और यह आरंभिक बिंदु को छूती है।

कुलधिया वन्यजीव अभयारण्य के पारिस्थितिक संवेदी जोन में बालासोरे जिला के कुलधिया वन्यजीव अभयारण्य और केयोंझार जिला के हृदगढ़ वन्यजीव अभयारण्य के बीच गलियारा जोड़ने का कार्य सम्मिलित है।

उपाबंध III

कुलधिया वन्यजीव अभयारण्य के पारिस्थितिक संवेदी जोन के अंतर्गत आने वाले ग्रामों की सूची

क्र. सं.	जिला	तहसील	राजस्व पी एस सं.	ग्राम के नाम	आच्छादित क्षेत्र	अक्षांश	देशांतर
1	बालासोरे	खैरा	1	सरीसौकापिलाझरीबंधान्ता	आंशिक	21° 18' 28.79" उ	86° 23' 9.61" पू
2	बालासोरे	खैरा	2	कैथागरहिया	आंशिक	21° 19' 0.48" उ	86° 25' 24.62" पू
3	बालासोरे	खैरा	115	अमस्तागरिया	आंशिक	21° 18' 45.94" उ	86° 25' 52.67" पू
4	बालासोरे	खैरा	116	सुजागरहिया	आंशिक	21° 18' 55.28" उ	86° 26' 2.90" पू
5	बालासोरे	खैरा	183	रघावपुर	आंशिक	21° 19' 59.10" उ	86° 31' 35.10" पू
6	बालासोरे	खैरा	185	पुरुसोत्तमपुर	आंशिक	21° 19' 59.68" उ	86° 32' 28.97" पू
7	बालासोरे	खैरा	186	सनबाहादालपुर	संपूर्ण	21° 20' 17.75" उ	86° 32' 33.49" पू
8	बालासोरे	खैरा	187	दगारपारा	आंशिक	21° 20' 3.12" उ	86° 32' 18.97" पू
9	बालासोरे	खैरा	188	बराबादुलपुर	आंशिक	21° 19' 52.62" उ	86° 33' 26.17" पू
10	बालासोरे	खैरा	189	चकमांगाबपारा	आंशिक	21° 19' 39.27" उ	86° 33' 57.36" पू
11	बालासोरे	खैरा	197	निजीरोआ	आंशिक	21° 19' 49.38" उ	86° 32' 55.24" पू
12	बालासोरे	खैरा	217	दबंग	आंशिक	21° 19' 47.30" उ	86° 34' 46.48" पू
13	बालासोरे	नीलागिरि	0	दशरथीपुर	आंशिक	21° 24' 42.21" उ	86° 44' 45.72" पू
14	बालासोरे	नीलागिरि	65	निज़ागढ़	आंशिक	21° 27' 17.42" उ	86° 44' 13.12" पू
15	बालासोरे	नीलागिरि	66	जोकानंदा	आंशिक	21° 27' 33.09" उ	86° 44' 41.09" पू
16	बालासोरे	नीलागिरि	67	जगन्नाथपुर	आंशिक	21° 27' 49.17" उ	86° 44' 45.61" पू
17	बालासोरे	नीलागिरि	उपग्राम	बाबान्धा	संपूर्ण	21° 27' 18.119" उ	86° 43' 52.072" पू
18	बालासोरे	नीलागिरि	उपग्राम	जमुदिही	संपूर्ण	21° 28' 29.035" उ	86° 44' 3.502" पू

19	बालासोरे	नीलगिरि	उपग्राम	जमाघटी	संपूर्ण	21° 28' 7.907" उ	86° 43' 11.072" पू
20	बालासोरे	नीलगिरि	उपग्राम	कदमसुल	संपूर्ण	21° 27' 27.470" उ	86° 43' 9.730" पू
21	बालासोरे	नीलागिरि	68	मालादिहा	आंशिक	21° 27' 54.91" उ	86° 45' 3.57" पू
22	बालासोरे	नीलागिरि	69	पोरहाशुल	आंशिक	21° 28' 10.02" उ	86° 44' 49.41" पू
23	बालासोरे	नीलागिरि	70	जमुदीही	आंशिक	21° 28' 31.99" उ	86° 44' 5.51" पू
24	बालासोरे	नीलागिरि	71	जदिदा	आंशिक	21° 28' 38.05" उ	86° 44' 27.65" पू
25	बालासोरे	नीलागिरि	73	जमुदीहा	आंशिक	21° 29' 48.03" उ	86° 42' 59.29" पू
26	बालासोरे	नीलागिरि	94	नरानपुर	आंशिक	21° 30' 2.24" उ	86° 41' 47.92" पू
27	बालासोरे	नीलागिरि	103	रानीपोखारी	आंशिक	21° 22' 35.89" उ	86° 30' 19.10" पू
28	बालासोरे	नीलागिरि	125	नौपाल	आंशिक	21° 30' 29.17" उ	86° 39' 33.60" पू
29	बालासोरे	नीलागिरि	126	गरदिही	आंशिक	21° 30' 14.01" उ	86° 39' 49.45" पू
30	बालासोरे	नीलागिरि	127	सपाबनिया	संपूर्ण	21° 29' 6.18" उ	86° 40' 57.64" पू
31	बालासोरे	नीलागिरि	128	हटीमुंदा	आंशिक	21° 30' 4.11" उ	86° 42' 25.83" पू
32	बालासोरे	नीलागिरि	129	गंदामरासाही	आंशिक	21° 29' 23.06" उ	86° 43' 16.19" पू
33	बालासोरे	नीलागिरि	130	श्रीमाली	संपूर्ण	21° 29' 15.63" उ	86° 40' 26.63" पू
34	बालासोरे	नीलागिरि	131	भगासाही	संपूर्ण	21° 29' 22.22" उ	86° 41' 11.57" पू
35	बालासोरे	नीलागिरि	132	नौसाही	आंशिक	21° 29' 0.43" उ	86° 43' 7.42" पू
36	बालासोरे	नीलागिरि	133	सज्जनगढ़	आंशिक	21° 29' 22.39" उ	86° 41' 56.79" पू
37	बालासोरे	नीलागिरि	134	बंधियापारा	संपूर्ण	21° 28' 34.65" उ	86° 42' 53.14" पू
38	बालासोरे	नीलागिरि	135	कुसुमिया	आंशिक	21° 28' 19.21" उ	86° 43' 30.57" पू
39	बालासोरे	नीलागिरि	136	चावन	आंशिक	21° 28' 14.75" उ	86° 44' 15.99" पू
40	बालासोरे	नीलागिरि	137	गोकुलपानी	आंशिक	21° 27' 42.13" उ	86° 44' 22.57" पू
41	बालासोरे	नीलागिरि	138	बंकीशुल	आंशिक	21° 28' 3.00" उ	86° 43' 34.63" पू
42	बालासोरे	नीलागिरि	139	सियादीमाला	संपूर्ण	21° 27' 30.73" उ	86° 42' 59.60" पू
43	बालासोरे	नीलागिरि	उपग्राम	कुंचीबनिया	संपूर्ण	21° 29' 50.77" उ	86° 40' 24.12" पू
44	बालासोरे	नीलगिरि	उपग्राम	भालुकसुनी	संपूर्ण	21° 29' 23.413" उ	86° 42' 22.929" पू
45	बालासोरे	नीलागिरि	140	तेंदा	संपूर्ण	21° 28' 6.89" उ	86° 42' 37.98" पू
46	बालासोरे	नीलागिरि	141	अम्बाझर	संपूर्ण	21° 27' 57.52" उ	86° 40' 28.51" पू
47	बालासोरे	नीलागिरि	142	द्वारीहासुनी	संपूर्ण	21° 28' 35.77" उ	86° 39' 5.26" पू
48	बालासोरे	नीलागिरि	143	तेलीपाल	आंशिक	21° 30' 7.71" उ	86° 38' 48.83" पू
49	बालासोरे	नीलगिरि	उपग्राम	जुनिया	संपूर्ण	21° 25' 33.013" उ	86° 44' 39.436" पू
50	बालासोरे	नीलगिरि	उपग्राम	कलाकद	संपूर्ण	21° 29' 33.803" उ	86° 40' 21.358" पू
51	बालासोरे	नीलगिरि	उपग्राम	चकामारा	संपूर्ण	21° 28' 46.353" उ	86° 40' 13.392" पू
52	बालासोरे	नीलागिरि	144	तीहूदीसन	आंशिक	21° 30' 30.12" उ	86° 39' 29.44" पू
53	बालासोरे	नीलागिरि	150	चंडीगढ़	आंशिक	21° 30' 12.97" उ	86° 36' 32.77" पू
54	बालासोरे	नीलागिरि	151	परसिपल	आंशिक	21° 30' 9.40" उ	86° 36' 54.00" पू
55	बालासोरे	नीलागिरि	152	भलुकपोशी	आंशिक	21° 30' 21.81" उ	86° 37' 43.95" पू
56	बालासोरे	नीलागिरि	153	गोहीरा	आंशिक	21° 30' 17.19" उ	86° 38' 3.16" पू
57	बालासोरे	नीलगिरि	उपग्राम	तरतारी	संपूर्ण	21° 29' 54.097" उ	86° 36' 51.122" पू
58	बालासोरे	नीलगिरि	उपग्राम	राईपल	संपूर्ण	21° 30' 21.254" उ	86° 38' 26.714" पू
59	बालासोरे	नीलागिरि	154	छतरपुर	आंशिक	21° 30' 8.71" उ	86° 37' 36.02" पू

60	बालासोरे	नीलगिरि	उपग्राम	सरुचाम्पा	संपूर्ण	21° 29' 38.427" उ	86° 37' 22.880" पू
61	बालासोरे	नीलगिरि	उपग्राम	बतियासाही	संपूर्ण	21° 29' 31.115" उ	86° 34' 54.956" पू
62	बालासोरे	नीलगिरि	उपग्राम	दरखोली	संपूर्ण	21° 29' 50.545" उ	86° 36' 16.648" पू
63	बालासोरे	नीलागिरि	155	किशोराचंद्रापुर	संपूर्ण	21° 29' 27.75" उ	86° 36' 51.68" पू
64	बालासोरे	नीलागिरि	156	पिथाहता	आंशिक	21° 30' 24.45" उ	86° 36' 4.58" पू
65	बालासोरे	नीलागिरि	157	नौगानसन	आंशिक	21° 30' 39.93" उ	86° 35' 30.60" पू
66	बालासोरे	नीलागिरि	158	जमुना	संपूर्ण	21° 29' 32.72" उ	86° 34' 27.08" पू
67	बालासोरे	नीलगिरि	उपग्राम	झरानघाटी	संपूर्ण	21° 29' 30.697" उ	86° 34' 15.676" पू
68	बालासोरे	नीलागिरि	159	रिशीया	संपूर्ण	21° 28' 25.31" उ	86° 35' 25.23" पू
69	बालासोरे	नीलागिरि	160	बाराखेडा	संपूर्ण	21° 28' 33.78" उ	86° 37' 24.62" पू
70	बालासोरे	नीलागिरि	161	पिंदाबसा	संपूर्ण	21° 22' 31.37" उ	86° 32' 8.04" पू
71	बालासोरे	नीलागिरि	162	बेतेई	संपूर्ण	21° 23' 40.36" उ	86° 30' 7.57" पू
72	बालासोरे	नीलागिरि	164	गरहासाही	संपूर्ण	21° 22' 0.50" उ	86° 29' 16.46" पू
73	बालासोरे	नीलागिरि	165	भरदाबती	संपूर्ण	21° 21' 38.39" उ	86° 29' 4.65" पू
74	बालासोरे	नीलागिरि	166	अतासाही	संपूर्ण	21° 21' 11.22" उ	86° 29' 31.36" पू
75	बालासोरे	नीलागिरि	167	दराखोला	संपूर्ण	21° 21' 1.14" उ	86° 29' 47.33" पू
76	बालासोरे	नीलागिरि	168	कंधुरोई	संपूर्ण	21° 21' 12.49" उ	86° 29' 41.92" पू
77	बालासोरे	नीलागिरि	169	मझीसाही	संपूर्ण	21° 21' 26.20" उ	86° 30' 0.20" पू
78	बालासोरे	नीलागिरि	170	कसीगरहीया	संपूर्ण	21° 20' 59.95" उ	86° 30' 7.37" पू
79	बालासोरे	नीलागिरि	171	छतातेनालीली	संपूर्ण	21° 20' 34.03" उ	86° 30' 0.20" पू
80	बालासोरे	नीलागिरि	172	नीलादेईपुर	संपूर्ण	21° 20' 44.69" उ	86° 29' 44.44" पू
81	बालासोरे	नीलागिरि	173	अस्तापताना	आंशिक	21° 20' 20.40" उ	86° 29' 47.78" पू
82	बालासोरे	नीलागिरि	174	जलापंका	आंशिक	21° 20' 8.11" उ	86° 29' 38.31" पू
83	बालासोरे	नीलागिरि	175	विरिहा	संपूर्ण	21° 20' 20.53" उ	86° 29' 32.10" पू
84	बालासोरे	नीलागिरि	176	कुसुंदासपुर	संपूर्ण	21° 20' 39.26" उ	86° 29' 18.23" पू
85	बालासोरे	नीलागिरि	177	खुंतादीहापताना	संपूर्ण	21° 20' 26.47" उ	86° 28' 39.42" पू
86	बालासोरे	नीलागिरि	178	रंगामतिया	संपूर्ण	21° 20' 53.54" उ	86° 28' 34.31" पू
87	बालासोरे	नीलागिरि	179	सोरिसापल	संपूर्ण	21° 20' 18.44" उ	86° 28' 22.03" पू
88	बालासोरे	नीलागिरि	180	मनिसादली	संपूर्ण	21° 20' 18.39" उ	86° 27' 7.79" पू
89	बालासोरे	नीलागिरि	181	बेनागादीया	संपूर्ण	21° 19' 46.33" उ	86° 26' 35.83" पू
90	बालासोरे	नीलागिरि	182	पैकापरथा	संपूर्ण	21° 19' 32.25" उ	86° 25' 50.65" पू
91	बालासोरे	नीलागिरि	184	नरानपुर	आंशिक	21° 19' 0.48" उ	86° 26' 35.55" पू
92	बालासोरे	नीलागिरि	187	हरीचंदनपुर	आंशिक	21° 19' 16.65" उ	86° 26' 51.45" पू
93	बालासोरे	नीलागिरि	189	केसापा	आंशिक	21° 19' 30.29" उ	86° 26' 41.50" पू
94	बालासोरे	नीलागिरि	193	परंमानंदपुर	आंशिक	21° 19' 43.22" उ	86° 27' 56.57" पू
95	बालासोरे	नीलागिरि	194	दीमिरिचुआ	आंशिक	21° 19' 54.34" उ	86° 27' 48.75" पू
96	बालासोरे	नीलागिरि	195	रायरामचंद्रापुर	आंशिक	21° 19' 46.41" उ	86° 28' 14.40" पू
97	बालासोरे	नीलागिरि	198	जोरहागरहिया	संपूर्ण	21° 20' 5.33" उ	86° 28' 40.75" पू
98	बालासोरे	नीलागिरि	199	जोरगडिया	आंशिक	21° 20' 9.61" उ	86° 29' 12.70" पू
99	बालासोरे	नीलागिरि	200	अगहतानाथपुर	आंशिक	21° 19' 59.91" उ	86° 29' 7.65" पू
100	बालासोरे	नीलागिरि	210	कलाजातिया	आंशिक	21° 19' 56.62" उ	86° 29' 31.37" पू

101	बालासोरे	नीलागिरि	211	प्रतापुर	आंशिक	21° 20' 18.23" उ	86° 29' 57.20" पू
102	बालासोरे	नीलागिरि	213	मतीगडिया	आंशिक	21° 20' 12.60" उ	86° 30' 27.38" पू
103	बालासोरे	नीलागिरि	214	प्रतापपुर	संपूर्ण	21° 20' 38.32" उ	86° 30' 28.19" पू
104	बालासोरे	नीलागिरि	215	मतिगडिया	संपूर्ण	21° 21' 8.05" उ	86° 30' 23.24" पू
105	बालासोरे	औपाडा	उपग्राम	कूसादीहा	संपूर्ण	21° 21' 23.53" उ	86° 30' 13.88" पू
106	बालासोरे	नीलागिरि	216	पंदौअ	संपूर्ण	21° 21' 5.45" उ	86° 30' 49.78" पू
107	बालासोरे	औपाडा	उपग्राम	करूशनादासपुर	संपूर्ण	21° 20' 14.01" उ	86° 30' 31.11" पू
108	बालासोरे	नीलागिरि	217	जानीकपल	संपूर्ण	21° 20' 51.27" उ	86° 31' 20.08" पू
109	बालासोरे	नीलागिरि	218	कबीसूल	संपूर्ण	21° 20' 49.94" उ	86° 31' 7.67" पू
110	बालासोरे	नीलागिरि	219	महापतरी	संपूर्ण	21° 20' 24.93" उ	86° 31' 17.99" पू
111	बालासोरे	नीलागिरि	220	चनपुर	आंशिक	21° 20' 12.57" उ	86° 31' 6.77" पू
112	बालासोरे	नीलागिरि	221	महुलगरहिया	आंशिक	21° 20' 12.20" उ	86° 31' 50.71" पू
113	बालासोरे	नीलागिरि	222	अधीरपाडा	संपूर्ण	21° 20' 55.00" उ	86° 31' 47.84" पू
114	बालासोरे	नीलागिरि	223	कमरपाल	संपूर्ण	21° 20' 37.91" उ	86° 32' 56.79" पू
115	बालासोरे	नीलागिरि	224	लक्ष्मीसल	संपूर्ण	21° 20' 50.49" उ	86° 33' 30.05" पू
116	बालासोरे	नीलागिरि	225	गौरहाहटी	संपूर्ण	21° 20' 17.15" उ	86° 33' 35.37" पू
117	बालासोरे	नीलागिरि	226	अगासूल	संपूर्ण	21° 20' 19.21" उ	86° 33' 52.72" पू
118	बालासोरे	नीलागिरि	227	नौगन	संपूर्ण	21° 20' 12.16" उ	86° 34' 4.85" पू
119	बालासोरे	नीलागिरि	228	जोकागदिया	आंशिक	21° 20' 19.37" उ	86° 34' 16.13" पू
120	बालासोरे	नीलागिरि	229	अम्बागदिया	संपूर्ण	21° 20' 4.13" उ	86° 33' 55.62" पू
121	बालासोरे	नीलागिरि	230	रोदनपुर	संपूर्ण	21° 19' 49.83" उ	86° 34' 3.54" पू
122	बालासोरे	नीलागिरि	231	बरहा पोखरी	आंशिक	21° 20' 10.50" उ	86° 34' 41.54" पू
123	बालासोरे	नीलागिरि	232	बलीमंडली	संपूर्ण	21° 21' 9.21" उ	86° 34' 55.20" पू
124	बालासोरे	नीलागिरि	233	शीमुलीपल	संपूर्ण	21° 20' 48.85" उ	86° 34' 58.66" पू
125	बालासोरे	नीलागिरि	234	दरीपोखरी	संपूर्ण	21° 20' 42.16" उ	86° 35' 2.77" पू
126	बालासोरे	नीलागिरि	उपग्राम	गजम्बा	संपूर्ण	21° 21' 1.36" उ	86° 34' 33.86" पू
127	बालासोरे	नीलागिरि	उपग्राम	कंदीपुर	संपूर्ण	21° 20' 35.64" उ	86° 34' 48.67" पू
128	बालासोरे	नीलागिरि	235	बराजाकिशोरेपुर	संपूर्ण	21° 20' 32.00" उ	86° 35' 10.71" पू
129	बालासोरे	नीलागिरि	236	जयंतानारायाणपुर	संपूर्ण	21° 20' 6.89" उ	86° 35' 9.14" पू
130	बालासोरे	नीलागिरि	238	बदही	आंशिक	21° 20' 17.04" उ	86° 35' 22.99" पू
131	बालासोरे	नीलागिरि	239	बुदाखुंता	संपूर्ण	21° 20' 41.22" उ	86° 35' 31.91" पू
132	बालासोरे	नीलागिरि	240	हतीखोलिया	आंशिक	21° 23' 50.47" उ	86° 39' 58.39" पू
133	बालासोरे	नीलागिरि	241	बिष्णुपुर	आंशिक	21° 23' 9.52" उ	86° 40' 54.63" पू
134	बालासोरे	नीलागिरि	242	सिरिदेईपुर	संपूर्ण	21° 23' 13.54" उ	86° 42' 21.83" पू
135	बालासोरे	नीलागिरि	243	गंगादेईपुर	संपूर्ण	21° 22' 50.05" उ	86° 42' 48.29" पू
136	बालासोरे	नीलागिरि	244	नौपतना	संपूर्ण	21° 22' 29.09" उ	86° 42' 47.86" पू
137	बालासोरे	औपाड	उपग्राम	भगामपाडा	संपूर्ण	21° 21' 39.83" उ	86° 37' 18.87" पू
138	बालासोरे	औपाड	उपग्राम	बाँसापल	संपूर्ण	21° 21' 43.83" उ	86° 37' 47.13" पू
139	बालासोरे	नीलागिरि	245	घोदादियन	संपूर्ण	21° 22' 31.40" उ	86° 42' 56.32" पू
140	बालासोरे	नीलागिरि	246	कंहुपुर	आंशिक	21° 22' 22.80" उ	86° 43' 3.05" पू
141	बालासोरे	नीलागिरि	247	कोलीगरही	आंशिक	21° 22' 40.55" उ	86° 43' 12.88" पू

142	बालासोरे	नीलागिरि	248	संलारागडिया	संपूर्ण	21° 22' 51.19" उ	86° 43' 8.07" पू
143	बालासोरे	नीलागिरि	249	जोकागरहिया	आंशिक	21° 23' 12.85" उ	86° 43' 17.61" पू
144	बालासोरे	नीलागिरि	250	पतरापाडा	आंशिक	21° 23' 9.04" उ	86° 42' 59.97" पू
145	बालासोरे	नीलागिरि	251	सबजापुर	संपूर्ण	21° 23' 12.60" उ	86° 42' 47.91" पू
146	बालासोरे	नीलागिरि	252	दलदली	संपूर्ण	21° 23' 33.44" उ	86° 42' 27.17" पू
147	बालासोरे	नीलागिरि	253	द्वारिका	आंशिक	21° 23' 21.95" उ	86° 43' 54.22" पू
148	बालासोरे	नीलागिरि	254	गुरुकुला	आंशिक	21° 23' 35.57" उ	86° 44' 0.76" पू
149	बालासोरे	नीलागिरि	255	कंताबनिया	आंशिक	21° 24' 0.26" उ	86° 44' 0.14" पू
150	बालासोरे	नीलागिरि	256	मानागड	आंशिक	21° 25' 5.72" उ	86° 44' 33.72" पू
151	बालासोरे	नीलागिरि	257	गुहालिया	संपूर्ण	21° 25' 14.46" उ	86° 44' 48.32" पू
152	बालासोरे	नीलागिरि	258	बौन्शाबनिया	आंशिक	21° 25' 41.52" उ	86° 45' 14.17" पू
153	बालासोरे	नीलागिरि	259	बलिओरा	आंशिक	21° 26' 10.97" उ	86° 45' 31.44" पू
154	बालासोरे	नीलागिरि	260	धोलापुर	संपूर्ण	21° 26' 5.97" उ	86° 44' 55.05" पू
155	बालासोरे	नीलागिरि	261	सालाबंध	संपूर्ण	21° 26' 40.22" उ	86° 45' 13.95" पू
156	बालासोरे	नीलागिरि	263	रायपुर	आंशिक	21° 26' 21.32" उ	86° 45' 21.92" पू
157	बालासोरे	नीलागिरि	284	सना पतापुर	आंशिक	21° 25' 19.28" उ	86° 45' 29.79" पू
158	बालासोरे	नीलागिरि	285	हतासाही	आंशिक	21° 25' 9.25" उ	86° 45' 27.00" पू
159	बालासोरे	नीलागिरि	287	गोबरधनापुर	आंशिक	21° 24' 37.60" उ	86° 45' 12.97" पू
160	बालासोरे	नीलागिरि	288	कम्भाकाहुमिया	आंशिक	21° 24' 27.77" उ	86° 45' 3.66" पू
161	बालासोरे	नीलागिरि	289	काथीपारा	आंशिक	21° 24' 22.99" उ	86° 44' 57.08" पू
162	बालासोरे	नीलागिरि	290	कंभियातिलारा	आंशिक	21° 24' 6.70" उ	86° 44' 37.22" पू
163	बालासोरे	नीलागिरि	292	श्यामासुंदरपुर	आंशिक	21° 23' 57.06" उ	86° 44' 30.99" पू
164	बालासोरे	नीलागिरि	299	अस्तिया	आंशिक	21° 23' 10.06" उ	86° 43' 43.34" पू
165	बालासोरे	नीलागिरि	305	कंदागारारही	आंशिक	21° 22' 2.21" उ	86° 42' 50.56" पू
166	बालासोरे	नीलागिरि	309	ईश्वरपुर	आंशिक	21° 21' 14.52" उ	86° 42' 45.12" पू
167	बालासोरे	नीलागिरि	310	चित्तामनीपुर	आंशिक	21° 21' 35.28" उ	86° 42' 40.14" पू
168	बालासोरे	नीलागिरि	311	सिकिरहीया	आंशिक	21° 22' 6.07" उ	86° 42' 20.98" पू
169	बालासोरे	नीलागिरि	312	मकुंदापुर	संपूर्ण	21° 21' 42.19" उ	86° 42' 18.87" पू
170	बालासोरे	नीलागिरि	उपग्राम	बेलापाडा	संपूर्ण	21°22' 24.695"उ	86°42' 37.977"पू
171	बालासोरे	नीलागिरि	313	बौलागरहिया	आंशिक	21° 21' 20.25" उ	86° 42' 10.68" पू
172	बालासोरे	नीलागिरि	314	बंकिपाडा	आंशिक	21° 20' 53.71" उ	86° 42' 28.99" पू
173	बालासोरे	सोरो	1	सिंधुआ	संपूर्ण	21° 23' 15.30" उ	86° 39' 17.16" पू
174	बालासोरे	सोरो	2	सरालिया	संपूर्ण	21° 22' 50.80" उ	86° 38' 16.58" पू
175	बालासोरे	सोरो	4	बमादादेपुर	आंशिक	21° 22' 2.53" उ	86° 39' 7.98" पू
176	बालासोरे	सोरो	5	सिंगाखुंता	आंशिक	21° 22' 24.15" उ	86° 38' 58.19" पू
177	बालासोरे	सोरो	6	कुम्भी	आंशिक	21° 21' 51.41" उ	86° 39' 2.47" पू
178	बालासोरे	सोरो	7	नौगान	आंशिक	21° 22' 9.08" उ	86° 38' 22.51" पू
179	बालासोरे	सोरो	8	गुजादिहा	आंशिक	21° 22' 43.63" उ	86° 39' 33.74" पू
180	बालासोरे	सोरो	8	जुका	आंशिक	21° 21' 41.18" उ	86° 39' 8.96" पू
181	बालासोरे	सोरो	9	गोपीनाथपुर	आंशिक	21° 21' 28.43" उ	86° 38' 9.42" पू
182	बालासोरे	सोरो	10	दिगीभनारा	आंशिक	21° 21' 38.83" उ	86° 37' 1.87" पू

183	बालासोरे	सोरो	11	खुंता	आंशिक	21° 20' 27.97" उ	86° 36' 11.55" पू
184	बालासोरे	सोरो	12	रानापुर	आंशिक	21° 20' 5.01" उ	86° 35' 44.90" पू
185	बालासोरे	सोरो	13	छतारा	आंशिक	21° 19' 56.06" उ	86° 35' 39.21" पू
186	बालासोरे	सोरो	14	मनीपुर	आंशिक	21° 20' 9.75" उ	86° 36' 33.00" पू
187	बालासोरे	सोरो	16	बेहेरानपुर	आंशिक	21° 20' 51.92" उ	86° 37' 15.36" पू
188	बालासोरे	सोरो	25	महुमुहाना	आंशिक	21° 21' 59.02" उ	86° 39' 54.29" पू
189	बालासोरे	सोरो	26	खंजामहल	आंशिक	21° 21' 53.76" उ	86° 40' 40.52" पू
190	बालासोरे	सोरो	27	गोबिंदपुर	आंशिक	21° 20' 55.01" उ	86° 40' 47.38" पू
191	बालासोरे	सोरो	28	केशरीपुर	आंशिक	21° 20' 37.46" उ	86° 41' 20.86" पू
192	बालासोरे	सोरो	29	महिशासुरी	संपूर्ण	21° 20' 50.87" उ	86° 42' 5.09" पू
193	मयूरभंज	उडाला	26	खथाचुआ	आंशिक	21° 20' 35.21" उ	86° 24' 57.61" पू
194	मयूरभंज	उडाला	30	टोलागडिया	आंशिक	21° 21' 59.56" उ	86° 25' 54.04" पू
195	मयूरभंज	उडाला	41	गलयामारा	आंशिक	21° 27' 30.48" उ	86° 31' 51.69" पू
196	मयूरभंज	उडाला	44	मझीगडिया	आंशिक	21° 24' 41.62" उ	86° 29' 40.11" पू
197	मयूरभंज	उडाला	46	मनकदापाडा हिल	आंशिक	21° 25' 57.98" उ	86° 31' 21.17" पू
198	मयूरभंज	उडाला	47	पदमापोखरी	आंशिक	21° 23' 40.81" उ	86° 28' 44.32" पू
199	मयूरभंज	उडाला	48	स्कुपता हिल	आंशिक	21° 18' 59.59" उ	86° 22' 54.44" पू
200	मयूरभंज	उडाला	75	हिल ब्लॉक	आंशिक	21° 30' 21.39" उ	86° 34' 8.75" पू
201	मयूरभंज	उडाला	76	कलादाही	आंशिक	21° 29' 21.40" उ	86° 32' 57.26" पू
202	मयूरभंज	उडाला	77	सगुनाबसा	आंशिक	21° 30' 17.89" उ	86° 33' 44.97" पू
203	मयूरभंज	उडाला	225	खुंताबिल	आंशिक	21° 28' 41.37" उ	86° 32' 44.78" पू
204	मयूरभंज	उडाला	227	खदीजनिया	संपूर्ण	21° 27' 59.72" उ	86° 33' 0.67" पू

उपाबंध IV

पारिस्थितिक संवेदी जोन निगरानी समिति - की गई कार्रवाई की रिपोर्ट का रूप विधान

1. बैठकों की संख्या और तारीख ।
2. बैठकों का कार्यवृत्त : कृपया मुख्य उल्लेखनीय बिंदुओं का वर्णन करें । बैठक के कार्यवृत्त को एक पृथक अनुबंध में उपाबंध करें ।
3. आंचलिक महायोजना की तैयारी की प्रास्थिति जिसके अंतर्गत पर्यटन महायोजना ।
4. भू-अभिलेख में सदृश्य त्रुटियों के सुधार के लिए कार्यवाही किए गए मामलों का सारांश ।
5. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन आने वाली क्रियाकलापों की संविधा के मामलों का सारांश । ब्यौरों को पृथक् उपाबंध के रूप में संलग्न किया जा सकेगा।
6. पर्यावरण समाघात निर्धारण अधिसूचना, 2006 के अधीन न आने वाली क्रियाकलापों की संविधा के मामलों का सारांश । ब्यौरों को पृथक् उपाबंध के रूप में संलग्न किया जा सकेगा।
7. पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 19 के अधीन दर्ज की गई शिकायतों का सारांश ।
8. कोई अन्य महत्वपूर्ण विषय ।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 9th August, 2017

S.O. 2539(E).—WHEREAS, a draft notification was published in the Gazette of India, Extraordinary, vide notification of the Government of the India in the Ministry of Environment, Forest and Climate Change number S.O. 569 (E), dated the 19th February, 2016, inviting objections and suggestions from all persons likely to be affected thereby within the period of sixty days from date on which copies of the Gazette containing the said notification were made available to the public;

AND WHEREAS, objections and suggestions received from all persons and stakeholders in response to the draft notification have been duly considered by the Central Government;

AND WHEREAS, the Kuldiha Wildlife Sanctuary located in Balasore District in the State of Odisha is spread over an area of 272.75 square kilometers;

AND WHEREAS, the flora and fauna represent rich biological significance of this Sanctuary and the Sanctuary harbours 32 species of mammals, 134 species of birds, 40 species of reptiles, 5 species of amphibians, with many species of insects like Butterflies and Odonates and the flora of this protected area is represented by mixed deciduous forest;

AND WHEREAS, the important mammals of this Sanctuary are Asiatic Elephant (*Elephas maximus*), Gaur (*Bos gaurus*), Sloth Bear (*Melomys ursinus*), Wild pig (*Sus scrofa*), Chital (*Axis axis*), Sambar (*Rusa unicolor*), Hanuman langur (*Semnopithecus entellus*), Rhesus macaque (*Macaca mulatta*), Indian Porcupine (*Hystrix indica*), Indian giant squirrel (*Ratufa indica*), Indian pangolin (*Manis crassicaudata*), etc. and the carnivores are represented by Leopard (*Panthera pardus*), Jungle Cat (*Felis chaus*), Indian Wolf (*Canis lupus*), Jackal (*Canis aureus*), Bengal Fox (*Vulpes bengalensis*), Leopard cat (*Felis bengalensis*) etc;

AND WHEREAS, the sanctuary falls in the Balasore district in the State of Odisha and surrounded by forest and villages of Mayurbhanj district in the west, village boundary line adjoining to Tenda Reserved Forest and Bishnupur Protected Forest in the east, Nilgiri ex-state boundary line adjoining to Devagiri Protected Forest and Devagiri Reserved Forest in the south, Kaptipada-Udala-Jharanaghati-Sajanagarh-Nilgiri state highway in the north;

AND WHEREAS, it is necessary to conserve and protect the area surrounding the protected area of the Kuldiha Wildlife Sanctuary as Eco-sensitive Zone from ecological, environmental and biodiversity point of view.

NOW THEREFORE, in exercise of the powers conferred by sub-section(1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies an area with an extent varying from zero (along the urban areas/ NAC areas adjoining the boundary on Eastern side), 500 metres on South-Eastern side, 7 kms on Western side up to Keonjhar District to 2 kms around the Kuldiha Wildlife Sanctuary boundary in the State of Odisha as the Kuldiha Wildlife Sanctuary Eco-sensitive Zone (herein after referred to as the Eco-sensitive Zone) details of which are as under, namely:-

1. Extent and boundaries of Eco-sensitive Zone.-(1) The extent of the Eco-sensitive Zone varies from 0 (along the urban areas/ NAC areas adjoining the boundary on Eastern side), to 7 kms, on Western side around the Kuldiha Wildlife Sanctuary and zero extent is towards Eastern side adjoining the boundary along the NAC and urban areas and the area of the Eco-sensitive Zone is 219.88 square kilometers.

(2) The map of the Kuldiha Wildlife Sanctuary demarcating the Eco-sensitive Zone boundary is at **Annexure I** and the list of geo co-ordinates of the boundary of the Kuldiha Wildlife Sanctuary and Eco sensitive Zone are at **Annexure I (A) and Annexure (B)** respectively.

(3) The Boundary description of the Eco-sensitive Zone is appended as **Annexure II**.

(4) The list of villages falling within the Eco-sensitive Zone along with their geo co-ordinates at prominent points is appended as **Annexure III**.

2. Zonal Master Plan for the Eco-sensitive Zone.- (1) The State Government shall, for the purpose of the Eco-sensitive Zone prepare, a Zonal Master Plan, within a period of two years from the date of publication of this notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this notification.

(2) The Zonal Master Plan so prepared shall commensurate with the stipulation specified in the Notification and include the environmental implications.

(3) The Zonal Master Plan shall be approved by the Competent Authority in the State Government.

(4) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any.

(5) The Zonal Master Plan shall be prepared in consultation with all concerned State Departments, namely:-

- i. Environment;
- ii. Forest;
- iii. Urban Development;
- iv. Tourism;
- v. Municipality/ NAC;
- vi. Revenue;
- vii. Agriculture;
- viii. Odisha State Pollution Control Board;
- ix. Irrigation;
- x. Public Works Department.

(6) The Zonal Master Plan shall not impose any restriction on the approved existing land use, infrastructure and activities, unless so specified in this notification and the Zonal Master Plan shall factor in improvement of all infrastructure and activities to be more efficient and eco-friendly.

(7) The Zonal Master plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.

(8) The Zonal Master Plan shall demarcate all the existing worshipping places, archaeological monuments, heritage structures, villages and urban settlements, types and kinds of forests, tribal areas, agricultural areas, fertile lands, green areas such as parks and like places, horticultural areas, orchards, lakes, wetlands and other water bodies and also with supporting maps and the plan shall be supported by Maps giving details of existing and proposed land use features.

(9) The Zonal Master Plan shall regulate development in the Eco-sensitive Zone and shall follow prohibited, regulated and promoted activities specified in the notification so as to ensure Eco-friendly development for livelihood security of local communities.

(10) The Zonal Master Plan shall be a reference document for the Monitoring Committee for carrying out its functions with respect to the provisions given in this notification.

3. Measures to be taken by State Government.-The State Government shall take the following measures for giving effect to the provisions of this notification, namely:-

(1) **Landuse.-** Forests, horticulture areas, agricultural areas, parks and open spaces earmarked for recreational purposes in the Eco-sensitive Zone shall not be used or converted into areas for commercial or industrial related development activities:

Provided that the conversion of agricultural lands within the Eco-sensitive Zone may be permitted on the recommendation of the Monitoring Committee, and with the prior approval of the State Government, to meet the residential needs of local residents, and for the activities listed in column (2) of the Table in paragraph 4, namely:-

- (i) Eco-friendly cottages for temporary occupation of tourists, such as tents, wooden houses, for Eco-friendly tourism activities;
- (ii) Widening and strengthening of existing roads and construction of new roads;
- (iii) Small scale industries not causing pollution;
- (iv) Rainwater harvesting; and
- (v) Cottage industries including village industries, convenience stores and local amenities:

Provided further that no use of tribal land shall be permitted for commercial and industrial development activities without the prior approval of the State Government and without compliance of the provisions of article 244 of the Constitution or the law for the time being in force, including the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007):

Provided also that any error appearing in the land records within the Eco-sensitive Zone shall be corrected by the State Government, after obtaining the views of the Monitoring Committee, once in each case and the correction of said error shall be intimated to the Central Government in the Ministry of Environment, Forest and Climate Change:

Provided also that the above correction of error shall not include change of land use in any case except as provided under this sub-paragraph:

Provided also that there shall be no consequential reduction in green area, such as forest area and agricultural area and efforts shall be made to reforest the unused or unproductive agricultural areas.

(2) **Natural Springs.-** The catchment areas of all natural springs shall be identified and plans for their conservation and rejuvenation shall be incorporated in the Zonal Master Plan and the catchment management plan shall be drawn up by the State Government in such a manner as to prohibit or and restrict development activities within the catchment areas.

(3) **Eco-Tourism.-**(a) The activity relating to tourism within the Eco-sensitive Zone shall be as per Eco-tourism Master Plan, which shall form part of the Zonal Master Plan.

(b) The Eco-tourism Master Plan shall be prepared by the Department of Tourism, Government of Odisha in consultation with Department of Revenue and Forests, Government of Odisha.

(c) The Tourism Master Plan shall form a component of the Zonal Master Plan.

(d) The activities relating to tourism shall be regulated as under, namely: -

(i) No new construction of hotels and resorts shall be allowed within 1 km from the boundary of the Kuldiha Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone whichever is nearer and beyond the distance of 1 km. from the boundary of the Wildlife Sanctuary till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for Eco-tourism facilities as per Tourism Master Plan.

(ii) All new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the Eco-tourism guidelines issued by the National Tiger Conservation Authority with emphasis on Eco-tourism.

(iii) Until the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee.

(4) **Monitoring Committee.-** Upon completion of the term of the first Monitoring Committee, the State Government shall re-constitute the subsequent Monitoring Committees as per the composition given at para 5, without referring to the Central Government.

(5) **Natural Heritage.-** All sites of valuable natural heritage in the Eco-sensitive Zone such as the gene pool reserve areas, rock formations, waterfalls, springs, gorges, groves, caves, points, walks, rides, cliffs, etc. shall be identified and preserved and plan shall be drawn up for their protection and conservation, within six months from the date of publication of this notification and such plan shall form part of the Zonal Master Plan.

(6) **Man-made heritage sites.-** Buildings, structures, artefacts areas and precincts of historical, architectural, aesthetic, and cultural significance shall be identified in the Eco-sensitive Zone and plans for their conservation shall be prepared within six months from the date of publication of this notification and incorporated in the Zonal Master Plan.

(7) **Noise pollution.-** The Environment Department of the State Government or Odisha State Pollution Control Board shall implement the regulations for control of noise pollution in the Eco-sensitive Zone in accordance with the provisions the Noise Pollution (Regulation And Control) Rules, 2000 from under the Environment (Protection) Act, 1986.

(8) **Air pollution.-** Regulations for the control of air pollution in the Eco-sensitive Zone in accordance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and rules made thereunder shall be complied with.

(9) **Discharge of effluents.-** The discharge of treated effluent in the Eco-sensitive Zone shall be in accordance with the provisions of the General Standards for Discharge of Environmental Pollutants covered under the Environmental (Protection) Act, 1986 and rules made therein.

(10) **Solid wastes. -** Disposal of solid wastes shall be as under:-

(i) the solid waste disposal in the Eco-sensitive Zone shall be carried out as per the provisions of the Solid Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number S.O. 1357 (E), dated the 8th April, 2016;

(ii) the inorganic material may be disposed in an environmental acceptable manner at site identified outside the Eco-sensitive Zone.

(11) **Bio-medical waste.-** The bio-medical waste management and disposal in the Eco-sensitive Zone shall be carried out as per the provisions of the Bio-Medical Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R 343 (E), dated the 28th March, 2016.

(i) No common treatment facility or incineration shall be permitted within the Eco Sensitive Zone.

(12) **Plastic Waste Management.**- The Plastic Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Plastic Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R 340 (E), dated the 18th March, 2016.

(13) **Construction and Demolition Waste Management.**- The Construction and Demolition Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Construction and Demolition Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change vide notification number G.S.R 317(E), dated the 29th March, 2016.

(14) **E-waste.**- The E- waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the E-waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change.

(15) **Vehicular traffic.** - The vehicular movement of traffic shall be regulated in a habitat friendly manner and specific provisions in this regard shall be incorporated in the Zonal Master Plan and till such time as the Zonal Master plan is prepared and approved by the Competent Authority in the State Government, the Monitoring Committee shall monitor compliance of vehicular movement under the relevant Acts and the rules and regulations made thereunder.

(16) **Industrial Units.**- (a) No establishment of new wood based industries within the proposed Eco-sensitive Zone shall be permitted except the existing wood based industries set up as per the law.

(b) No establishment of any new industry causing water, air, soil, noise pollution within the proposed Eco-sensitive Zone shall be permitted.

4. List of activities prohibited or to be regulated or promoted within the Eco-sensitive Zone.- All activities in the Eco-sensitive Zone shall be governed by the provisions of the Environment (Protection) Act, 1986 (29 of 1986) and the rules made thereunder including the Coastal Regulation Zone Notification, 2011 and the Environmental Impact Assessment Notification, 2006 and other applicable laws including the Forest (Conservation) Act, 1980 (69 of 1980), the Indian Forest Act, 1927 (16 of 1927), the Wildlife (Protection) Act 1972 (53 of 1972), and amendments made thereto and be regulated in the manner specified in the Table below, namely:-

Table

Sl. No.	Activity	Remarks
(1)	(2)	(3)
Prohibited activities		
1.	Commercial mining, stone quarrying and crushing units.	(a) All new and existing (minor and major minerals), stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for other activities. (b) The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated 04.08.2006 in the matter of T.N. Godavarman Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 and dated 21.04.2014 in the matter of Goa Foundation Vs. UOI in W.P.(C) No.435 of 2012.
2.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.).	No new industries and expansion of existing polluting industries in the Eco-sensitive Zone shall be permitted. Only non-polluting industries shall be allowed within Eco-sensitive Zone as per classification of Industries in the Guidelines issued by the Central Pollution Control Board in February 2016, unless so specified in this notification. In addition, non-polluting cottage industries shall be promoted.
3.	Establishment of major thermal and hydroelectric project.	Prohibited (except as otherwise provided) as per applicable laws.
4.	Use or production or processing of any hazardous substances.	Prohibited (except as otherwise provided) as per applicable laws.
5.	Discharge of untreated effluents in natural water bodies or land area.	Prohibited (except as otherwise provided) as per applicable laws
6.	Setting of new saw mills.	No new or expansion of existing saw mills shall be permitted within the Eco-sensitive Zone.
7.	Commercial use of firewood.	Prohibited (except as otherwise provided) as per applicable laws.
8.	Use of plastic bags.	Prohibited (except as otherwise provided) as per applicable laws.
9.	Setting up of brick kilns.	Prohibited (except as otherwise provided) as per applicable laws

Regulated activities		
10.	Commercial establishment of hotels and resorts.	No new commercial hotels and resorts shall be permitted within one kilometre of the boundary of the Protected Area of Kuldiha Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone, whichever is nearer, except for small temporary structures for Eco-tourism activities. Provided that, beyond one kilometre from the boundary of the protected Area or upto the extent of Eco-sensitive zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.
11.	Construction activities	No new commercial construction of any kind shall be permitted within one Kilometre from the boundary of the Protected Area or upto extent of the Eco-sensitive Zone whichever is nearer: Provided that, local people shall be permitted to undertake construction in their land for their use including the activities listed in sub- paragraph (1) of paragraph 6 as per building bye-laws to meet the residential needs of the local residents such:- (i) widening and strengthening of existing roads and construction of new roads; (ii) construction and renovation of infrastructure and civic amenities; (iii) cottage industries including village industries; convenience stores & local amenities supporting and Eco-tourism including home stays; and (iv) Promoted activities listed in this Notification.
12.	Small scale non polluting industries.	Non polluting industries termed as White Category as per classification of industries issued by the Central Pollution Control Board in February 2016 and non-hazardous, small-scale and service industry, agriculture, floriculture, horticulture or agro-based industry producing products from indigenous materials from the Eco-sensitive Zone shall be permitted by the Competent Authority.
13.	Felling of Trees	(a) There shall be no felling of trees on the forest or Government or revenue or private lands without prior permission of the competent authority in the State Government. (b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Acts and the rules made thereunder.
14.	Erection of electrical and communication towers and laying of cables and other infrastructures.	Regulated under applicable laws except railway lines. Underground cabling may be promoted.
15.	Widening and strengthening of existing roads and construction of new roads.	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
16.	Protection of Hill Slopes and river banks.	Regulated under applicable laws.
17.	Movement of vehicular traffic at night.	Regulated for commercial purpose under applicable laws.
18.	Discharge of treated waste water/effluents in natural water bodies or land area.	The discharge of treated waste water/effluents shall be avoided to enter into the water bodies. Efforts to be made for recycle and reuse of treated waste water. Otherwise the discharge of treated waste water/effluent shall be regulated as per applicable laws.
19.	Commercial use and extraction of surface and ground water.	Regulated under applicable law.
20.	Air, vehicular and Noise pollution.	Regulated under applicable laws.
21.	Introduction of Exotic species.	Regulated under applicable laws.
22.	Commercial Sign boards and hoardings.	Regulated under applicable laws.

23.	Migratory graziers.	Regulated under applicable laws and as per Zonal Master Plan.
24.	Infrastructure including civic amenities	Shall be done with mitigation measures, as per applicable laws, rules and regulation and available guidelines.
25.	Open Well, Bore Well etc. for agriculture or other usage	Regulated and the activity should be strictly monitored by the appropriate authority.
26.	Biomedical Waste Management.	Regulated under applicable laws.
27.	Collection of Forest produce or Non-Timber Forest Produce (NTFP).	Regulated under applicable laws except for local people.
28.	Under taking other activities related to tourism like over flying the Eco-sensitive Zone area by hot air balloon, helicopter, drones, Microlites, etc.	Prohibited except for official monitoring/survey by the Forest Department.
29.	Solid Waste Management.	Regulated under applicable laws.
30.	Eco-tourism.	Regulated under applicable laws.
Promoted activities		
31.	Ongoing agriculture and horticulture practices by local communities along with dairies, dairy farming, aquaculture and fisheries.	Permitted under applicable laws for use of locals.
32.	Organic farming.	Shall be actively promoted.
33.	Adoption of green technology for all activities.	Shall be actively promoted.
34.	Rain water harvesting.	Shall be actively promoted.
35.	Cottage industries including village artisans.	Shall be actively promoted.
36.	Use of renewable energy and fuels.	Bio gas, solar light etc. to be actively promoted
37.	Agro Forestry.	Shall be actively promoted.
38.	Use of eco-friendly transport.	Shall be actively promoted.
39.	Skill Development.	Shall be actively promoted.
40.	Restoration of Degraded Land/ Forests/ Habitat.	Shall be actively promoted.
41.	Environmental Awareness .	Shall be actively promoted.

5. Monitoring Committee.- (1) The Central Government hereby constitutes the first Monitoring Committee, for effective monitoring of the provisions of this notification under sub-section (3) of section 3 of the Environment (Protection) Act, 1986. Upon completion of the term of the first Monitoring Committee, the State Government shall re-constitute the subsequent Monitoring Committees as per the following composition without referring to the same to the Central Government.

- (i) District Collector, Balasore - Chairman;
- (ii) An expert in the area of ecology and environment to be nominated by the Government of Odisha for a period of three years and - Member;
- (iii) One representative of Non-governmental Organisation (working in the field of environment including heritage conservation) to be nominated by the Government of India for a period of three years - Member;

(iv)	Regional Officer, Odisha State Pollution Control Board, Balasore	- Member;
(v)	Divisional Forest Officer cum Wildlife Warden, Baripada	- Member;
(vi)	Sub- Collector, Kaptipada (Udala)	- Member;
(vii)	Superintendent of Police, Balasore	- Member;
(viii)	Superintendent of Police, Mayurbhanj	- Member;
(ix)	Member, State Bio Diversity Board	- Member;
(x)	Divisional Forest Officer cum WL Warden, Balasore	- Member-Secretary.

6. Terms of Reference.- (1) The tenure of the Monitoring Committee shall be for a period of three years from the date of issue of notification.

(2) The Monitoring Committee shall monitor the compliance of the provisions of this notification.

(3) The Monitoring Committee shall not allow the activities that are covered in the Schedule to the notifications of the Government of India in the erstwhile Ministry of Environment and Forests namely, the Environmental Impact Assessment, 2006 published vide number S.O. 1533 (E), dated the 14th September, 2006, and the Coastal Regulation Zone, 2011, vide number S.O. No. 19(E) dated 6th January, 2011 and subsequent amendments therein, and are falling in the Eco-sensitive Zone, including the prohibited activities as specified in the Table under paragraph 4 thereof. Only white categories of industries shall be considered as specified in the guidelines issued by the Central Pollution Control Board PCB for "Classification of Industries, 2016".

(4) The activities that are not covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forests vide number S.O. 1533(E), dated the 14th September, 2006 and vide number.S.O. 19 (E) dated the 6th January, 2011 and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the concerned Regulatory Authorities.

(5) The Member Secretary of the Monitoring Committee or the concerned Commissioner shall be competent to file complaints under section 19 of the Environment (Protection) Act, 1986 (29 of 1986) against any person who contravenes the provisions of this notification.

(6) The Monitoring Committee may invite representatives or experts from concerned Departments, representatives from Industry Associations or concerned stakeholders to assist in its deliberations depending on the requirements on issue to issue basis.

(7) The Monitoring Committee shall submit the annual action taken report of its activities as on 31st March of every year by 30th June of that year to the Chief Wild Life Warden of the State Government under intimation the Ministry of Environment, Forest and Climate Change as per proforma appended at **Annexure IV**.

(8) The Central Government in the Ministry of Environment, Forest and Climate Change may give such directions, as it deems fit, to the Monitoring Committee for effective discharge of its functions.

7. The Central Government and State Government may specify additional measures, if any, for giving effect to provisions of this notification.

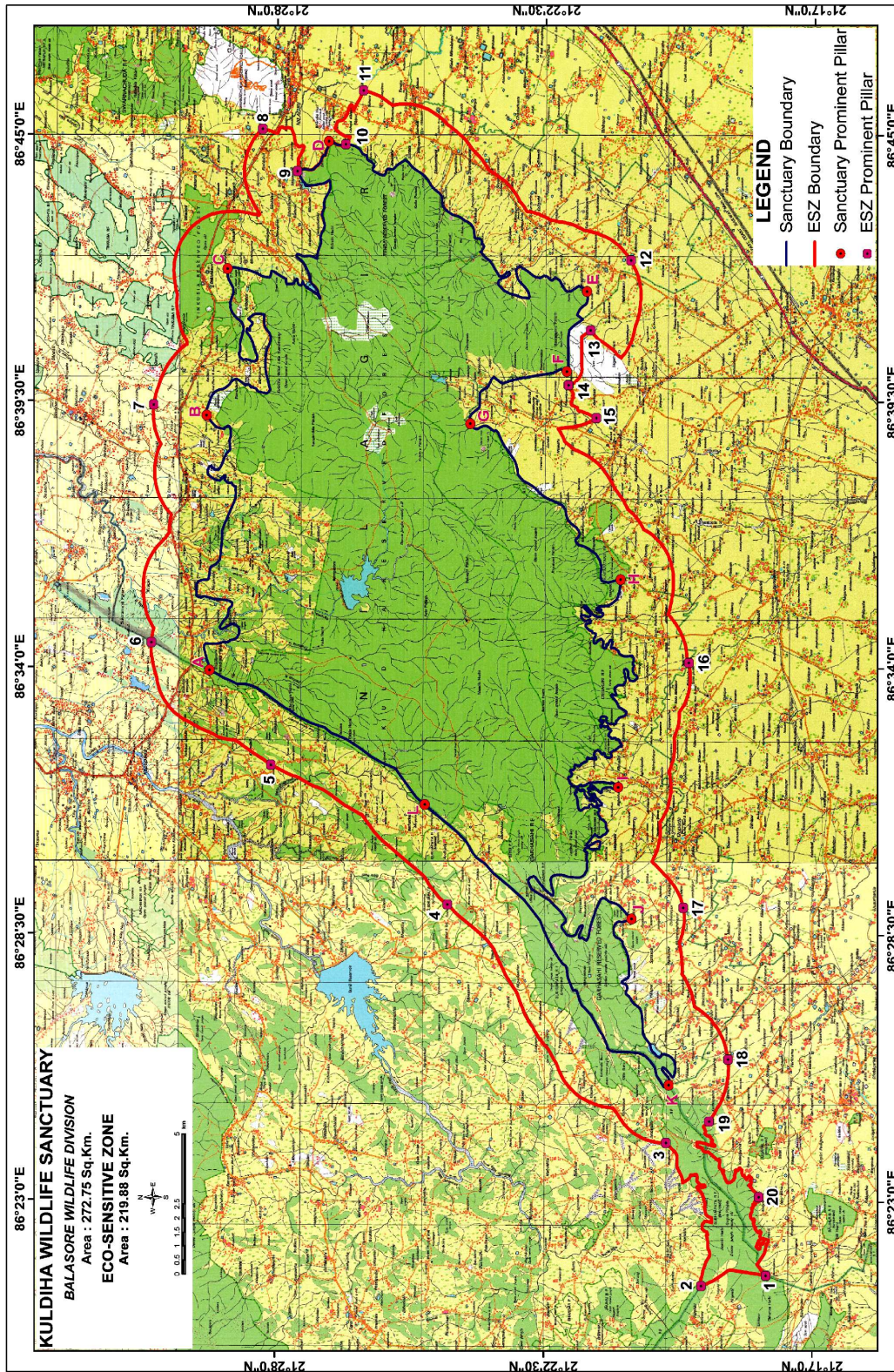
8. The provisions of this notification shall be subject to the orders, if any, passed, or to be passed, by the Hon'ble Supreme Court of India or the High Court or National Green Tribunal.

[F. No. 25/189/2015-ESZ-RE]

LALIT KAPUR, Scientist 'G'

Annexure-I

Map of Kuldiha Wildlife Sanctuary, Odisha along with Eco-sensitive Zone



Annexure-I A**Geo Co-ordinates of Kuldiha Wildlife Sanctuary**

Boundary Pillar No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	28	38.02	86	33	38.88
2	21	28	43.46	86	33	38.84
3	21	28	48.38	86	33	38.81
4	21	28	54.46	86	33	41.93
5	21	28	56.46	86	33	42.96
6	21	29	0.82	86	33	44.85
7	21	29	5.35	86	33	46.81
8	21	29	11.41	86	33	50.38
9	21	29	17.2	86	33	53.67
10	21	29	22.65	86	33	56.24
11	21	29	23.56	86	34	3.47
12	21	29	25.26	86	34	8.98
13	21	29	27.03	86	34	14.72
14	21	29	27.94	86	34	18.86
15	21	29	28.83	86	34	22.90
16	21	29	28.89	86	34	26.34
17	21	29	27.9	86	34	28.06
18	21	29	26.4	86	34	28.95
19	21	29	22.86	86	34	28.81
20	21	29	19.58	86	34	28.68
21	21	29	13.36	86	34	28.81
22	21	29	5.92	86	34	31.02
23	21	28	59.92	86	34	31.12
24	21	28	58.07	86	34	31.20
25	21	28	57.49	86	34	33.10
26	21	28	51.62	86	34	34.45
27	21	28	48.87	86	34	36.35
28	21	28	47.17	86	34	39.06
29	21	28	45.99	86	34	41.83
30	21	28	45.71	86	34	45.94
31	21	28	46.45	86	34	48.70
32	21	28	49.94	86	34	51.93
33	21	28	53.05	86	34	53.58
34	21	28	56.01	86	34	53.34
35	21	29	1.62	86	34	50.00
36	21	29	6.06	86	34	47.38
37	21	29	7.91	86	34	47.38
38	21	29	9.46	86	34	47.85
39	21	29	9.69	86	34	49.11
40	21	29	9.39	86	34	50.93
41	21	29	4.84	86	34	57.63
42	21	29	0.47	86	35	2.42
43	21	28	59.15	86	35	5.98

44	21	28	59.16	86	35	9.69
45	21	28	58.2	86	35	12.46
46	21	28	55.55	86	35	15.23
47	21	28	54.52	86	35	17.92
48	21	28	54.82	86	35	20.29
49	21	28	58.37	86	35	22.02
50	21	29	3.93	86	35	23.04
51	21	29	11.84	86	35	23.80
52	21	29	16.51	86	35	24.27
53	21	29	22.21	86	35	25.99
54	21	29	27.98	86	35	27.24
55	21	29	33.9	86	35	26.51
56	21	29	36.78	86	35	26.90
57	21	29	37.9	86	35	28.63
58	21	29	38.43	86	35	33.93
59	21	29	38.52	86	35	42.38
60	21	29	36.97	86	35	44.52
61	21	29	34.98	86	35	46.35
62	21	29	32.32	86	35	47.38
63	21	29	28.55	86	35	47.95
64	21	29	25.51	86	35	48.11
65	21	29	24.18	86	35	48.43
66	21	29	23.52	86	35	49.46
67	21	29	23.01	86	35	53.73
68	21	29	22.29	86	35	58.71
69	21	29	21.7	86	36	2.11
70	21	29	20.67	86	36	4.17
71	21	29	18.53	86	36	5.84
72	21	29	14.98	86	36	7.27
73	21	29	9.82	86	36	12.90
74	21	29	9.17	86	36	20.64
75	21	29	7.86	86	36	30.61
76	21	29	7.12	86	36	41.68
77	21	29	7.14	86	36	49.29
78	21	29	4.47	86	36	56.48
79	21	29	1.53	86	37	3.47
80	21	28	59.1	86	37	9.26
81	21	28	56.13	86	37	16.33
82	21	28	53.85	86	37	21.83
83	21	28	51.84	86	37	26.70
84	21	28	50.54	86	37	30.65
85	21	28	50.26	86	37	36.34
86	21	28	50.78	86	37	39.26
87	21	28	50.48	86	37	43.67
88	21	28	51.74	86	37	43.75
89	21	28	54.26	86	37	45.87
90	21	28	55.81	86	37	48.40
91	21	28	57.89	86	37	48.00

92	21	28	59.44	86	37	48.31
93	21	29	1.44	86	37	49.02
94	21	29	3.44	86	37	50.99
95	21	29	4.11	86	37	52.09
96	21	29	4.26	86	37	53.52
97	21	29	3.38	86	37	55.26
98	21	29	3.08	86	37	56.44
99	21	29	3.45	86	37	57.15
100	21	29	4.19	86	37	57.39
101	21	29	5.01	86	37	57.15
102	21	29	6.93	86	37	54.70
103	21	29	8.99	86	37	51.92
104	21	29	9.95	86	37	50.89
105	21	29	12.91	86	37	51.76
106	21	29	15.83	86	37	52.36
107	21	29	21.5	86	37	55.77
108	21	29	24.32	86	37	58.68
109	21	29	25.14	86	38	1.45
110	21	29	24.85	86	38	4.45
111	21	29	23.08	86	38	8.09
112	21	29	21.9	86	38	8.81
113	21	29	20.57	86	38	8.65
114	21	29	18.64	86	38	6.76
115	21	29	16.49	86	38	4.95
116	21	29	13.61	86	38	4.56
117	21	29	11.68	86	38	4.96
118	21	29	9.17	86	38	8.13
119	21	29	7.26	86	38	12.32
120	21	29	5.86	86	38	15.80
121	21	29	4.35	86	38	20.09
122	21	29	2.48	86	38	23.87
123	21	29	0.93	86	38	26.25
124	21	28	57.38	86	38	29.34
125	21	28	57.91	86	38	35.11
126	21	28	58.29	86	38	39.46
127	21	28	58.3	86	38	41.27
128	21	28	56.9	86	38	44.91
129	21	28	56.91	86	38	50.37
130	21	28	56.99	86	38	53.84
131	21	28	57.44	86	38	56.61
132	21	28	58.7	86	38	58.35
133	21	29	0.55	86	38	58.89
134	21	29	3.64	86	38	56.55
135	21	29	5.06	86	38	55.18
136	21	29	7.8	86	38	55.48
137	21	29	10.83	86	38	56.26
138	21	29	13.57	86	38	57.28
139	21	29	16.83	86	38	59.57

140	21	29	21.95	86	39	5.01
141	21	29	24.84	86	39	9.27
142	21	29	26.7	86	39	12.19
143	21	29	26.93	86	39	16.22
144	21	29	26.04	86	39	19.23
145	21	29	23.77	86	39	26.74
146	21	29	21.19	86	39	33.78
147	21	29	18.91	86	39	37.90
148	21	29	15.88	86	39	41.46
149	21	29	10.85	86	39	43.61
150	21	29	6.64	86	39	44.33
151	21	29	2.72	86	39	46.47
152	21	28	58.74	86	39	50.51
153	21	28	56.01	86	39	53.84
154	21	28	53.12	86	39	56.30
155	21	28	50.02	86	39	57.33
156	21	28	47.21	86	39	55.76
157	21	28	42.83	86	39	52.37
158	21	28	39.57	86	39	49.93
159	21	28	38.68	86	39	49.37
160	21	28	36.47	86	39	50.09
161	21	28	34.99	86	39	50.09
162	21	28	33.8	86	39	49.23
163	21	28	32.24	86	39	46.78
164	21	28	29.28	86	39	46.39
165	21	28	25.8	86	39	44.90
166	21	28	24.32	86	39	42.61
167	21	28	22.84	86	39	41.35
168	21	28	20.32	86	39	41.04
169	21	28	12.77	86	39	39.16
170	21	28	10.55	86	39	40.59
171	21	28	8.27	86	39	44.23
172	21	28	9.76	86	39	48.89
173	21	28	11.55	86	39	55.92
174	21	28	13.48	86	40	3.19
175	21	28	14.46	86	40	11.72
176	21	28	14.23	86	40	20.46
177	21	28	13.54	86	40	29.90
178	21	28	12.05	86	40	35.61
179	21	28	9.09	86	40	41.76
180	21	28	7.98	86	40	45.53
181	21	28	7.8	86	40	49.31
182	21	28	9.76	86	40	53.78
183	21	28	13.03	86	40	57.94
184	21	28	15.17	86	41	1.22
185	21	28	16.11	86	41	5.69
186	21	28	16.12	86	41	12.45
187	21	28	16.22	86	41	16.32

188	21	28	17.48	86	41	17.38
189	21	28	21.04	86	41	17.75
190	21	28	24.96	86	41	17.74
191	21	28	29.8	86	41	16.59
192	21	28	32.13	86	41	14.40
193	21	28	34.08	86	41	12.71
194	21	28	35.28	86	41	12.11
195	21	28	35.37	86	41	11.11
196	21	28	31.74	86	41	8.34
197	21	28	30.53	86	41	7.15
198	21	28	30.34	86	41	5.46
199	21	28	31.18	86	41	4.07
200	21	28	32.94	86	41	2.57
201	21	28	33.4	86	41	1.88
202	21	28	33.61	86	40	56.80
203	21	28	36.93	86	40	59.58
204	21	28	37.67	86	40	56.63
205	21	28	36.74	86	40	54.12
206	21	28	33.88	86	40	50.01
207	21	28	30.23	86	40	43.11
208	21	28	27.68	86	40	34.46
209	21	28	26.79	86	40	31.09
210	21	28	24.96	86	40	26.42
211	21	28	24.58	86	40	22.34
212	21	28	25.14	86	40	20.55
213	21	28	27.28	86	40	18.96
214	21	28	30.62	86	40	19.05
215	21	28	33.32	86	40	19.84
216	21	28	35.93	86	40	21.23
217	21	28	38.26	86	40	21.52
218	21	28	40.86	86	40	21.02
219	21	28	42.35	86	40	21.11
220	21	28	44.77	86	40	22.90
221	21	28	46.26	86	40	24.68
222	21	28	46.64	86	40	27.36
223	21	28	46.46	86	40	29.45
224	21	28	45.44	86	40	31.44
225	21	28	45.07	86	40	34.32
226	21	28	45.45	86	40	36.91
227	21	28	45.73	86	40	40.09
228	21	28	45	86	40	43.86
229	21	28	43.65	86	40	48.88
230	21	28	42.95	86	40	52.44
231	21	28	42.23	86	40	54.80
232	21	28	41.49	86	40	57.49
233	21	28	41.4	86	40	59.67
234	21	28	41.87	86	41	2.95
235	21	28	42.93	86	41	5.62

236	21	28	44.49	86	41	8.27
237	21	28	49.64	86	41	12.28
238	21	28	54.32	86	41	17.44
239	21	28	56.34	86	41	21.39
240	21	28	57.47	86	41	25.93
241	21	28	57.36	86	41	28.68
242	21	28	57.48	86	41	30.35
243	21	28	58.37	86	41	31.54
244	21	28	57.03	86	41	32.98
245	21	28	56.04	86	41	37.41
246	21	28	55.37	86	41	39.80
247	21	28	53.7	86	41	44.23
248	21	28	54.36	86	41	49.83
249	21	28	57.16	86	41	55.66
250	21	28	59.14	86	41	59.63
251	21	29	0.66	86	42	3.23
252	21	29	0.9	86	42	6.70
253	21	29	1.71	86	42	9.56
254	21	29	1.95	86	42	11.79
255	21	29	1.37	86	42	13.78
256	21	28	59.75	86	42	15.02
257	21	28	53.47	86	42	15.41
258	21	28	47.2	86	42	14.55
259	21	28	43.33	86	42	13.19
260	21	28	38.45	86	42	12.56
261	21	28	35	86	42	11.64
262	21	28	31.55	86	42	10.73
263	21	28	29.17	86	42	9.71
264	21	28	25.97	86	42	8.33
265	21	28	22.16	86	42	6.34
266	21	28	19.78	86	42	5.09
267	21	28	16.66	86	42	3.72
268	21	28	12.59	86	42	3.05
269	21	28	9.69	86	42	2.57
270	21	28	8.51	86	42	4.61
271	21	28	7.7	86	42	7.51
272	21	28	7.07	86	42	10.61
273	21	28	4.45	86	42	10.32
274	21	28	0.09	86	42	7.43
275	21	27	56.1	86	42	4.73
276	21	27	51.75	86	42	2.32
277	21	27	50.02	86	42	1.16
278	21	27	49.39	86	41	59.90
279	21	27	49.38	86	41	57.10
280	21	27	49.02	86	41	55.16
281	21	27	48.2	86	41	54.78
282	21	27	42.22	86	41	55.08
283	21	27	39.68	86	41	55.18

284	21	27	38.69	86	41	57.79
285	21	27	37.52	86	41	59.93
286	21	27	36.98	86	42	0.80
287	21	27	35.71	86	42	0.61
288	21	27	35.34	86	41	59.54
289	21	27	34.92	86	41	56.86
290	21	27	34.7	86	41	55.48
291	21	27	33.52	86	41	53.64
292	21	27	31.8	86	41	53.16
293	21	27	30.53	86	41	53.36
294	21	27	29.45	86	41	55.49
295	21	27	29.04	86	41	57.88
296	21	27	27.73	86	41	55.01
297	21	27	26.18	86	41	52.88
298	21	27	22.56	86	41	49.62
299	21	27	18.97	86	41	47.41
300	21	27	13.22	86	41	43.93
301	21	27	10.5	86	41	41.46
302	21	27	8.58	86	41	38.65
303	21	27	7.31	86	41	37.18
304	21	27	7.83	86	41	39.18
305	21	27	9.12	86	41	41.52
306	21	27	10.6	86	41	47.20
307	21	27	13.33	86	41	50.47
308	21	27	15.01	86	41	52.67
309	21	27	18.13	86	41	55.60
310	21	27	19.42	86	41	59.71
311	21	27	20.53	86	42	4.80
312	21	27	22	86	42	9.10
313	21	27	25.13	86	42	16.14
314	21	27	28.25	86	42	21.42
315	21	27	32.65	86	42	25.47
316	21	27	36.33	86	42	28.85
317	21	27	36.33	86	42	30.42
318	21	27	35.6	86	42	32.18
319	21	27	34.5	86	42	32.18
320	21	27	31.94	86	42	31.01
321	21	27	27.17	86	42	29.06
322	21	27	24.97	86	42	29.26
323	21	27	20.75	86	42	29.86
324	21	27	15.25	86	42	28.11
325	21	27	11.45	86	42	26.39
326	21	27	11	86	42	31.03
327	21	27	9.92	86	42	36.32
328	21	27	7.52	86	42	43.04
329	21	27	6.19	86	42	47.04
330	21	27	7.05	86	42	52.72
331	21	27	5.61	86	42	57.88

332	21	27	2.96	86	43	3.05
333	21	27	1.76	86	43	7.57
334	21	27	4.07	86	43	15.82
335	21	27	5.52	86	43	20.33
336	21	27	4.57	86	43	24.98
337	21	27	2.52	86	43	29.24
338	21	27	2.89	86	43	34.53
339	21	27	2.05	86	43	39.70
340	21	26	57.23	86	43	47.58
341	21	26	55.67	86	43	52.10
342	21	26	55.19	86	43	56.10
343	21	26	55.69	86	44	1.39
344	21	26	56.73	86	44	3.87
345	21	27	0.07	86	44	0.78
346	21	27	3.33	86	43	59.56
347	21	27	7.87	86	43	59.10
348	21	27	11.84	86	43	58.03
349	21	27	15.24	86	43	57.42
350	21	27	18.79	86	43	57.11
351	21	27	22.21	86	43	57.50
352	21	27	24.44	86	43	57.50
353	21	27	25.72	86	43	57.49
354	21	27	26.25	86	43	57.72
355	21	27	26.25	86	43	58.52
356	21	27	25.62	86	43	58.86
357	21	27	26.04	86	43	59.77
358	21	27	27.11	86	44	0.45
359	21	27	28.78	86	44	2.03
360	21	27	30.7	86	44	4.99
361	21	27	32.83	86	44	8.96
362	21	27	34.65	86	44	13.05
363	21	27	35.5	86	44	14.87
364	21	27	33.16	86	44	15.55
365	21	27	30.72	86	44	16.35
366	21	27	28.06	86	44	17.15
367	21	27	25.4	86	44	17.16
368	21	27	21.78	86	44	16.60
369	21	27	18.27	86	44	16.49
370	21	27	15.5	86	44	17.52
371	21	27	13.27	86	44	19.79
372	21	27	11.14	86	44	21.79
373	21	27	8.15	86	44	25.06
374	21	27	6.38	86	44	27.89
375	21	27	5.1	86	44	32.42
376	21	27	3.29	86	44	34.13
377	21	27	1.62	86	44	34.43
378	21	26	59.85	86	44	40.11
379	21	26	58.25	86	44	44.59

380	21	26	57.45	86	44	46.82
381	21	26	56.49	86	44	49.92
382	21	26	56.97	86	44	51.81
383	21	26	55.52	86	44	51.65
384	21	26	52.14	86	44	50.10
385	21	26	45.85	86	44	47.19
386	21	26	40.05	86	44	46.68
387	21	26	34.74	86	44	48.41
388	21	26	29.26	86	44	47.39
389	21	26	24.1	86	44	45.51
390	21	26	20.4	86	44	42.76
391	21	26	17.94	86	44	40.25
392	21	26	15.51	86	44	36.25
393	21	26	11.82	86	44	34.69
394	21	26	10.97	86	44	34.43
395	21	26	10.25	86	44	32.76
396	21	26	9.88	86	44	29.79
397	21	26	8.67	86	44	28.37
398	21	26	5.16	86	44	26.57
399	21	26	2.14	86	44	23.35
400	21	26	0.8	86	44	20.77
401	21	26	2.85	86	44	18.58
402	21	26	3.09	86	44	15.87
403	21	26	1.52	86	44	14.58
404	21	25	58.01	86	44	12.65
405	21	25	54.39	86	44	10.85
406	21	25	52.09	86	44	10.08
407	21	25	49.19	86	44	9.57
408	21	25	47.5	86	44	11.25
409	21	25	46.54	86	44	15.38
410	21	25	45.1	86	44	17.45
411	21	25	42.08	86	44	17.32
412	21	25	39.3	86	44	16.81
413	21	25	37.73	86	44	17.72
414	21	25	32.06	86	44	22.76
415	21	25	28.3	86	44	25.38
416	21	25	23.46	86	44	28.76
417	21	25	18.78	86	44	25.33
418	21	25	16.2	86	44	22.06
419	21	25	12.97	86	44	18.80
420	21	25	7.97	86	44	15.03
421	21	25	4.43	86	44	12.80
422	21	25	0.4	86	44	9.54
423	21	24	56.85	86	44	6.45
424	21	24	54.43	86	44	2.84
425	21	24	52.65	86	43	59.23
426	21	24	50.39	86	43	55.96
427	21	24	47.32	86	43	52.19

428	21	24	41.84	86	43	48.24
429	21	24	38.52	86	43	44.29
430	21	24	37.87	86	43	41.54
431	21	24	37.86	86	43	34.32
432	21	24	35.92	86	43	30.19
433	21	24	30.75	86	43	24.70
434	21	24	25.11	86	43	21.10
435	21	24	21.74	86	43	20.09
436	21	24	17.7	86	43	18.87
437	21	24	14.96	86	43	17.33
438	21	24	9.8	86	43	13.90
439	21	24	2.86	86	43	9.61
440	21	24	6.46	86	43	11.84
441	21	24	0.12	86	43	5.84
442	21	23	59.15	86	43	2.57
443	21	23	58.66	86	42	57.93
444	21	23	57.84	86	42	52.77
445	21	23	55.58	86	42	51.22
446	21	23	55.09	86	42	51.23
447	21	23	52.52	86	42	51.23
448	21	23	50.11	86	42	50.55
449	21	23	49.48	86	42	48.85
450	21	23	48.97	86	42	47.45
451	21	23	49.33	86	42	45.26
452	21	23	49.4	86	42	44.83
453	21	23	48.61	86	42	44.66
454	21	23	47.55	86	42	44.25
455	21	23	46.97	86	42	43.53
456	21	23	46.59	86	42	42.61
457	21	23	46.68	86	42	41.58
458	21	23	46.97	86	42	40.03
459	21	23	47.83	86	42	38.80
460	21	23	49.08	86	42	36.32
461	21	23	50.05	86	42	35.39
462	21	23	50.89	86	42	35.28
463	21	23	50.19	86	42	34.47
464	21	23	46.85	86	42	30.60
465	21	23	43.46	86	42	27.17
466	21	23	39.75	86	42	24.60
467	21	23	36.69	86	42	20.13
468	21	23	33.29	86	42	13.95
469	21	23	30.69	86	42	10.02
470	21	23	27.48	86	42	5.19
471	21	23	22.81	86	42	5.71
472	21	23	20.39	86	42	7.44
473	21	23	18.14	86	42	9.85
474	21	23	15.73	86	42	10.03
475	21	23	14.92	86	42	8.31

476	21	23	15.24	86	42	6.76
477	21	23	18.94	86	42	4.00
478	21	23	24.25	86	42	2.44
479	21	23	28.11	86	41	59.68
480	21	23	29.23	86	41	56.93
481	21	23	28.75	86	41	54.18
482	21	23	21.65	86	41	46.97
483	21	23	14.23	86	41	43.20
484	21	23	8.11	86	41	41.67
485	21	23	4.17	86	41	40.33
486	21	22	59.57	86	41	38.76
487	21	22	54.41	86	41	38.26
488	21	22	51.35	86	41	37.75
489	21	22	50.39	86	41	39.47
490	21	22	52.01	86	41	46.17
491	21	22	56.69	86	41	52.18
492	21	23	1.85	86	41	57.33
493	21	23	4.11	86	42	0.59
494	21	23	5.41	86	42	3.34
495	21	23	6.38	86	42	7.81
496	21	23	7.03	86	42	12.28
497	21	23	5.43	86	42	15.04
498	21	23	2.69	86	42	16.59
499	21	23	0.28	86	42	16.25
500	21	22	53.02	86	42	11.62
501	21	22	45.76	86	42	5.62
502	21	22	41.25	86	42	3.56
503	21	22	37.38	86	42	2.88
504	21	22	32.55	86	42	5.64
505	21	22	28.37	86	42	4.79
506	21	22	25.3	86	42	1.02
507	21	22	22.4	86	41	59.99
508	21	22	18.86	86	42	3.26
509	21	22	16.44	86	42	2.07
510	21	22	13.86	86	42	0.52
511	21	22	12.73	86	41	58.98
512	21	22	10.14	86	41	53.48
513	21	22	6.75	86	41	47.99
514	21	22	5.86	86	41	47.17
515	21	22	4.49	86	41	45.93
516	21	22	1.92	86	41	45.93
517	21	21	59.5	86	41	46.63
518	21	21	55.17	86	41	49.37
519	21	21	49.69	86	41	52.84
520	21	21	43.24	86	41	50.27
521	21	21	41.3	86	41	47.69
522	21	21	41.25	86	41	47.44
523	21	21	40.08	86	41	46.04

524	21	21	38.69	86	41	42.80
525	21	21	38.77	86	41	37.89
526	21	21	39.32	86	41	33.27
527	21	21	41.24	86	41	30.03
528	21	21	44.92	86	41	27.57
529	21	21	48.13	86	41	24.32
530	21	21	50.88	86	41	19.70
531	21	21	51.79	86	41	17.05
532	21	21	45.1	86	41	11.75
533	21	21	52.29	86	41	6.35
534	21	21	57.41	86	41	2.50
535	21	22	1.37	86	40	58.64
536	21	22	2.09	86	40	54.01
537	21	22	2.44	86	40	49.38
538	21	22	2.52	86	40	42.19
539	21	22	2.59	86	40	34.72
540	21	22	2.58	86	40	28.41
541	21	22	2.57	86	40	22.19
542	21	22	2.37	86	40	13.71
543	21	22	2.18	86	40	9.85
544	21	22	4.53	86	40	7.34
545	21	22	7.24	86	40	7.91
546	21	22	10.31	86	40	9.45
547	21	22	12.66	86	40	9.63
548	21	22	17.71	86	40	6.92
549	21	22	20.96	86	40	5.37
550	21	22	29.63	86	40	4.00
551	21	22	42.81	86	40	1.85
552	21	22	57.95	86	39	58.81
553	21	23	10.97	86	39	56.20
554	21	23	20.54	86	39	53.09
555	21	23	23.07	86	39	52.12
556	21	23	27.05	86	39	54.23
557	21	23	34.1	86	40	0.00
558	21	23	36.99	86	39	57.29
559	21	23	38.97	86	39	53.05
560	21	23	40.76	86	39	48.80
561	21	23	42.74	86	39	46.48
562	21	23	45.81	86	39	45.12
563	21	23	49.6	86	39	42.61
564	21	23	50.86	86	39	39.90
565	21	23	51.34	86	39	31.88
566	21	23	50.87	86	39	25.38
567	21	23	52.22	86	39	21.76
568	21	23	57.85	86	39	17.17
569	21	24	0.75	86	39	14.44
570	21	24	1.45	86	39	13.79
571	21	24	3.47	86	39	10.18

572	21	24	3.46	86	39	6.56
573	21	24	2.78	86	39	2.23
574	21	24	1.33	86	38	59.48
575	21	23	58.06	86	38	56.43
576	21	23	55.74	86	38	55.95
577	21	23	53.34	86	38	56.05
578	21	23	50.2	86	38	57.94
579	21	23	46.31	86	38	59.43
580	21	23	43.54	86	38	59.83
581	21	23	41.22	86	38	58.45
582	21	23	38.07	86	38	56.48
583	21	23	34.21	86	38	53.44
584	21	23	31.41	86	38	53.64
585	21	23	28.7	86	38	51.23
586	21	23	23.71	86	38	40.17
587	21	23	20.54	86	38	34.16
588	21	23	18.15	86	38	30.92
589	21	23	15.57	86	38	27.43
590	21	23	10.59	86	38	20.70
591	21	23	7.65	86	38	15.65
592	21	23	6.74	86	38	12.52
593	21	23	4.87	86	38	5.94
594	21	23	4.23	86	37	59.28
595	21	23	1.29	86	37	55.68
596	21	22	57.22	86	37	51.35
597	21	22	49.09	86	37	46.80
598	21	22	43.68	86	37	43.08
599	21	22	35.44	86	37	34.66
600	21	22	30.46	86	37	31.18
601	21	22	28.76	86	37	29.99
602	21	22	21.96	86	37	27.16
603	21	22	16.12	86	37	24.73
604	21	22	9.57	86	37	21.62
605	21	22	5.62	86	37	15.68
606	21	22	4.76	86	37	8.74
607	21	22	2.78	86	37	2.74
608	21	21	58.26	86	36	58.32
609	21	21	52.14	86	36	53.73
610	21	21	49.65	86	36	50.37
611	21	21	48.52	86	36	46.76
612	21	21	49.28	86	36	43.06
613	21	21	53.37	86	36	39.35
614	21	21	53.37	86	36	37.12
615	21	21	51.85	86	36	34.71
616	21	21	49.57	86	36	32.49
617	21	21	43.52	86	36	30.69
618	21	21	37.65	86	36	28.28
619	21	21	33.47	86	36	25.09

620	21	21	28.17	86	36	21.04
621	21	21	23.56	86	36	13.10
622	21	21	21.52	86	36	5.10
623	21	21	22.25	86	35	57.23
624	21	21	22.24	86	35	53.79
625	21	21	21.29	86	35	48.55
626	21	21	19.39	86	35	47.14
627	21	21	12.96	86	35	45.95
628	21	21	9.56	86	35	46.96
629	21	21	1.81	86	35	49.21
630	21	20	58.09	86	35	49.30
631	21	20	58.24	86	35	42.29
632	21	20	59.74	86	35	33.25
633	21	21	2.09	86	35	26.03
634	21	21	3.78	86	35	23.49
635	21	21	8.04	86	35	20.39
636	21	21	11.68	86	35	17.93
637	21	21	14.93	86	35	17.14
638	21	21	17.8	86	35	16.59
639	21	21	20.34	86	35	16.41
640	21	21	23.89	86	35	16.76
641	21	21	23.89	86	35	15.13
642	21	21	26.08	86	35	14.40
643	21	21	27.94	86	35	13.13
644	21	21	27.26	86	35	11.69
645	21	21	25.23	86	35	11.70
646	21	21	22.7	86	35	12.61
647	21	21	21.68	86	35	12.61
648	21	21	21.51	86	35	11.17
649	21	21	23.2	86	35	10.26
650	21	21	23.53	86	35	8.99
651	21	21	19.47	86	35	7.74
652	21	21	19.47	86	35	5.76
653	21	21	20.69	86	35	3.91
654	21	21	23.01	86	35	3.58
655	21	21	24.75	86	35	3.57
656	21	21	25.82	86	35	3.09
657	21	21	28.29	86	35	4.52
658	21	21	30.86	86	35	5.70
659	21	21	32.76	86	35	7.01
660	21	21	33.88	86	35	9.27
661	21	21	36.13	86	35	11.77
662	21	21	37.47	86	35	14.04
663	21	21	38.7	86	35	15.11
664	21	21	40.44	86	35	17.18
665	21	21	42.33	86	35	17.07
666	21	21	43.17	86	35	15.44
667	21	21	42.15	86	35	13.82

668	21	21	38.25	86	35	9.49
669	21	21	35.2	86	35	7.52
670	21	21	34.64	86	35	5.69
671	21	21	35.52	86	35	4.05
672	21	21	37.05	86	35	3.52
673	21	21	42.3	86	35	4.97
674	21	21	45.85	86	35	5.32
675	21	21	46.02	86	35	3.33
676	21	21	44.15	86	34	59.55
677	21	21	40.25	86	34	58.29
678	21	21	36.63	86	34	59.50
679	21	21	35.54	86	34	59.43
680	21	21	34.58	86	34	58.63
681	21	21	34.32	86	34	57.74
682	21	21	34.46	86	34	56.16
683	21	21	35.59	86	34	55.28
684	21	21	38.53	86	34	54.91
685	21	21	39.69	86	34	54.61
686	21	21	40.5	86	34	54.10
687	21	21	40.77	86	34	53.23
688	21	21	40.77	86	34	52.35
689	21	21	40.43	86	34	51.34
690	21	21	38.79	86	34	49.16
691	21	21	37.14	86	34	47.56
692	21	21	35.37	86	34	46.47
693	21	21	33.73	86	34	46.11
694	21	21	32.98	86	34	45.97
695	21	21	32.84	86	34	45.46
696	21	21	32.7	86	34	44.29
697	21	21	32.29	86	34	43.42
698	21	21	28.54	86	34	42.63
699	21	21	27.99	86	34	42.05
700	21	21	27.91	86	34	40.48
701	21	21	29.24	86	34	38.43
702	21	21	30.57	86	34	36.65
703	21	21	30.84	86	34	34.47
704	21	21	30.83	86	34	32.87
705	21	21	30.69	86	34	31.12
706	21	21	29.8	86	34	30.54
707	21	21	28.71	86	34	30.76
708	21	21	27.62	86	34	31.20
709	21	21	25.51	86	34	33.32
710	21	21	23.54	86	34	35.51
711	21	21	22.24	86	34	36.10
712	21	21	21.02	86	34	35.74
713	21	21	19.45	86	34	33.95
714	21	21	18.82	86	34	32.83
715	21	21	18.82	86	34	31.12

716	21	21	19.23	86	34	29.25
717	21	21	19.86	86	34	27.76
718	21	21	19.79	86	34	26.49
719	21	21	19.01	86	34	25.82
720	21	21	18.1	86	34	24.93
721	21	21	16.64	86	34	24.19
722	21	21	15.59	86	34	24.27
723	21	21	15.1	86	34	25.24
724	21	21	14.83	86	34	26.88
725	21	21	14.69	86	34	28.22
726	21	21	14.69	86	34	28.82
727	21	21	14.62	86	34	29.34
728	21	21	13.29	86	34	28.82
729	21	21	12.66	86	34	28.97
730	21	21	12.04	86	34	30.91
731	21	21	11.49	86	34	33.30
732	21	21	10.65	86	34	34.57
733	21	21	9.47	86	34	34.65
734	21	21	8.41	86	34	33.61
735	21	21	7.85	86	34	32.42
736	21	21	7.71	86	34	30.93
737	21	21	8.96	86	34	28.24
738	21	21	9.38	86	34	26.67
739	21	21	9.51	86	34	24.88
740	21	21	9.16	86	34	24.36
741	21	21	8.04	86	34	24.66
742	21	21	6.86	86	34	25.48
743	21	21	5.74	86	34	25.04
744	21	21	3.99	86	34	24.00
745	21	21	1.68	86	34	22.29
746	21	21	0.28	86	34	21.18
747	21	21	0.07	86	34	20.06
748	21	21	0.06	86	34	18.87
749	21	20	59.57	86	34	17.97
750	21	20	57.4	86	34	16.49
751	21	20	54.08	86	34	14.93
752	21	20	50.8	86	34	14.49
753	21	20	48.14	86	34	14.79
754	21	20	45.28	86	34	15.40
755	21	20	43.6	86	34	15.25
756	21	20	42.34	86	34	13.69
757	21	20	41.57	86	34	12.20
758	21	20	41.62	86	34	9.61
759	21	20	42.35	86	34	7.02
760	21	20	42.67	86	34	5.86
761	21	20	42.46	86	34	4.89
762	21	20	41.76	86	34	3.92
763	21	20	41.2	86	34	3.25

764	21	20	41.61	86	34	1.54
765	21	20	42.3	86	34	0.04
766	21	20	42.47	86	33	57.49
767	21	20	42.58	86	33	56.45
768	21	20	42.29	86	33	55.81
769	21	20	41.63	86	33	53.80
770	21	20	40.54	86	33	52.33
771	21	20	38.87	86	33	51.17
772	21	20	37.41	86	33	49.86
773	21	20	36.83	86	33	48.47
774	21	20	36.97	86	33	47.61
775	21	20	39	86	33	45.52
776	21	20	40.88	86	33	44.12
777	21	20	43.49	86	33	44.03
778	21	20	45.67	86	33	44.72
779	21	20	46.69	86	33	46.11
780	21	20	46.69	86	33	46.15
781	21	20	46.81	86	33	46.16
782	21	20	47.58	86	33	47.42
783	21	20	48.28	86	33	48.69
784	21	20	48.43	86	33	49.59
785	21	20	48.43	86	33	51.30
786	21	20	48.51	86	33	53.31
787	21	20	48.51	86	33	54.51
788	21	20	49.07	86	33	57.04
789	21	20	50.13	86	33	58.38
790	21	20	51.38	86	33	58.67
791	21	20	52.29	86	33	58.60
792	21	20	53.06	86	33	58.15
793	21	20	53.2	86	33	57.03
794	21	20	53.19	86	33	54.72
795	21	20	52.48	86	33	51.89
796	21	20	52.48	86	33	49.42
797	21	20	51.92	86	33	48.38
798	21	20	51.28	86	33	46.07
799	21	20	51.28	86	33	43.83
800	21	20	52.11	86	33	42.49
801	21	20	52.54	86	33	41.64
802	21	20	53.2	86	33	40.27
803	21	20	54.99	86	33	38.72
804	21	20	56.77	86	33	38.71
805	21	20	58.23	86	33	38.71
806	21	20	59.57	86	33	38.71
807	21	21	1.24	86	33	38.34
808	21	21	3.25	86	33	36.79
809	21	21	4.59	86	33	35.83
810	21	21	4.76	86	33	35.73
811	21	21	4.88	86	33	34.55

812	21	21	4.87	86	33	32.83
813	21	21	4.24	86	33	30.74
814	21	21	3.18	86	33	28.36
815	21	21	2.69	86	33	27.47
816	21	21	2.97	86	33	26.42
817	21	21	3.95	86	33	26.34
818	21	21	5.34	86	33	26.64
819	21	21	7.02	86	33	27.16
820	21	21	8.56	86	33	27.38
821	21	21	9.26	86	33	26.78
822	21	21	8.83	86	33	25.66
823	21	21	6.73	86	33	23.13
824	21	21	5.34	86	33	21.42
825	21	21	3.58	86	33	19.26
826	21	21	2.6	86	33	18.00
827	21	21	1.61	86	33	15.91
828	21	21	0.56	86	33	13.83
829	21	20	59.72	86	33	11.96
830	21	20	58.25	86	33	10.70
831	21	20	55.38	86	33	9.07
832	21	20	54.88	86	33	8.48
833	21	20	51.66	86	33	6.88
834	21	20	50.32	86	33	5.57
835	21	20	50.31	86	33	4.26
836	21	20	50.64	86	33	3.06
837	21	20	51.98	86	33	1.27
838	21	20	52.76	86	33	0.55
839	21	20	54.35	86	33	0.38
840	21	20	54.44	86	33	0.27
841	21	20	57.86	86	32	58.92
842	21	20	59.04	86	32	58.62
843	21	21	0.13	86	32	57.07
844	21	21	1.8	86	32	55.39
845	21	21	2.93	86	32	54.18
846	21	21	2.6	86	32	53.01
847	21	21	2.95	86	32	51.74
848	21	21	4.13	86	32	50.62
849	21	21	5.46	86	32	50.32
850	21	21	7.2	86	32	50.39
851	21	21	10.14	86	32	50.60
852	21	21	13.08	86	32	51.49
853	21	21	13.71	86	32	51.86
854	21	21	14.69	86	32	52.97
855	21	21	15.25	86	32	54.61
856	21	21	14.97	86	32	55.88
857	21	21	14.28	86	32	57.53
858	21	21	14.56	86	32	58.64
859	21	21	16.01	86	32	59.63

860	21	21	17.85	86	33	0.20
861	21	21	19.95	86	33	0.12
862	21	21	21.06	86	32	59.59
863	21	21	21.76	86	32	58.40
864	21	21	21.96	86	32	57.13
865	21	21	22.45	86	32	56.01
866	21	21	23.36	86	32	54.96
867	21	21	23.07	86	32	54.29
868	21	21	22.44	86	32	54.00
869	21	21	20.91	86	32	54.45
870	21	21	19.72	86	32	54.60
871	21	21	18.67	86	32	54.53
872	21	21	18.53	86	32	54.16
873	21	21	18.6	86	32	53.11
874	21	21	19.57	86	32	51.62
875	21	21	21.18	86	32	50.27
876	21	21	22.01	86	32	49.52
877	21	21	22.29	86	32	48.25
878	21	21	22.29	86	32	47.21
879	21	21	21.31	86	32	46.76
880	21	21	20.4	86	32	47.14
881	21	21	19.08	86	32	48.41
882	21	21	18.52	86	32	48.49
883	21	21	17.61	86	32	48.57
884	21	21	17.19	86	32	48.12
885	21	21	17.26	86	32	47.52
886	21	21	16.91	86	32	46.78
887	21	21	15.72	86	32	47.30
888	21	21	14.67	86	32	47.53
889	21	21	13.83	86	32	47.76
890	21	21	13.48	86	32	47.76
891	21	21	12.93	86	32	47.69
892	21	21	12.71	86	32	46.79
893	21	21	12.85	86	32	45.67
894	21	21	12.43	86	32	44.78
895	21	21	9.84	86	32	43.97
896	21	21	9.14	86	32	42.92
897	21	21	9.49	86	32	41.51
898	21	21	10.74	86	32	40.16
899	21	21	12.06	86	32	38.07
900	21	21	12.55	86	32	36.50
901	21	21	11.78	86	32	35.83
902	21	21	9.12	86	32	33.90
903	21	21	8.41	86	32	32.78
904	21	21	7.71	86	32	32.71
905	21	21	5.06	86	32	33.61
906	21	21	4.01	86	32	33.84
907	21	21	3.66	86	32	32.95

908	21	21	2.89	86	32	31.76
909	21	21	1.84	86	32	31.39
910	21	21	0.03	86	32	31.39
911	21	20	58.56	86	32	30.28
912	21	20	57.85	86	32	28.49
913	21	20	58.02	86	32	27.49
914	21	20	57.29	86	32	26.74
915	21	20	56.91	86	32	26.34
916	21	20	56.47	86	32	25.54
917	21	20	56.09	86	32	24.73
918	21	20	55.96	86	32	23.86
919	21	20	56.02	86	32	22.99
920	21	20	56.52	86	32	22.45
921	21	20	56.96	86	32	22.38
922	21	20	57.34	86	32	22.78
923	21	20	58.03	86	32	23.05
924	21	20	58.66	86	32	22.58
925	21	20	59.73	86	32	22.10
926	21	21	0.42	86	32	20.83
927	21	21	1.86	86	32	19.95
928	21	21	3.87	86	32	18.33
929	21	21	6.31	86	32	17.05
930	21	21	7.95	86	32	16.24
931	21	21	9.34	86	32	15.51
932	21	21	9.34	86	32	13.61
933	21	21	8.57	86	32	11.97
934	21	21	8.42	86	32	10.26
935	21	21	9.33	86	32	9.51
936	21	21	10.86	86	32	9.06
937	21	21	12.96	86	32	8.98
938	21	21	14.78	86	32	9.87
939	21	21	15.69	86	32	10.39
940	21	21	16.25	86	32	11.65
941	21	21	16.82	86	32	13.89
942	21	21	17.8	86	32	14.41
943	21	21	18.35	86	32	13.36
944	21	21	19.26	86	32	13.06
945	21	21	22.2	86	32	16.41
946	21	21	25.26	86	32	18.44
947	21	21	27.31	86	32	17.93
948	21	21	28.42	86	32	16.54
949	21	21	29.72	86	32	13.85
950	21	21	30.09	86	32	12.16
951	21	21	29.43	86	32	11.07
952	21	21	27.57	86	32	9.08
953	21	21	27.47	86	32	7.19
954	21	21	28.4	86	32	6.59
955	21	21	29.33	86	32	6.89

956	21	21	31.01	86	32	8.38
957	21	21	32.32	86	32	8.67
958	21	21	33.24	86	32	7.57
959	21	21	34.83	86	32	7.67
960	21	21	36.51	86	32	8.46
961	21	21	37.72	86	32	8.95
962	21	21	38.37	86	32	8.55
963	21	21	38.56	86	32	8.25
964	21	21	38.83	86	32	6.86
965	21	21	39.34	86	32	4.48
966	21	21	40.41	86	32	3.57
967	21	21	41.99	86	32	3.37
968	21	21	43.58	86	32	2.57
969	21	21	45.25	86	32	1.62
970	21	21	46.73	86	31	59.57
971	21	21	47.47	86	31	58.28
972	21	21	48.4	86	31	58.38
973	21	21	51.29	86	31	59.56
974	21	21	52.41	86	32	0.15
975	21	21	52.97	86	32	0.05
976	21	21	54.18	86	31	58.26
977	21	21	54.08	86	31	56.97
978	21	21	54.17	86	31	55.27
979	21	21	54.82	86	31	53.68
980	21	21	56.12	86	31	53.08
981	21	21	57.24	86	31	53.47
982	21	21	57.89	86	31	54.27
983	21	21	58.82	86	31	53.37
984	21	21	59	86	31	51.88
985	21	21	57.04	86	31	49.20
986	21	21	56.94	86	31	48.01
987	21	21	57.5	86	31	46.31
988	21	21	58.8	86	31	45.61
989	21	22	0.1	86	31	45.31
990	21	22	1.4	86	31	44.31
991	21	22	1.4	86	31	42.72
992	21	22	0.56	86	31	40.24
993	21	21	59.24	86	31	37.46
994	21	21	55.79	86	31	33.99
995	21	21	52.9	86	31	33.00
996	21	21	49.73	86	31	33.31
997	21	21	48.52	86	31	33.61
998	21	21	46.33	86	31	35.51
999	21	21	45.27	86	31	35.52
1000	21	21	44.84	86	31	34.78
1001	21	21	44.84	86	31	33.70
1002	21	21	44.41	86	31	33.59
1003	21	21	42.4	86	31	34.39

1004	21	21	41.12	86	31	34.68
1005	21	21	39.48	86	31	35.54
1006	21	21	37.46	86	31	36.85
1007	21	21	36.13	86	31	37.42
1008	21	21	35.07	86	31	37.76
1009	21	21	30.78	86	31	38.12
1010	21	21	24.62	86	31	38.67
1011	21	21	18.85	86	31	38.38
1012	21	21	11.88	86	31	37.51
1013	21	21	9.47	86	31	37.18
1014	21	21	9.04	86	31	37.39
1015	21	21	6.87	86	31	37.63
1016	21	21	5.34	86	31	36.71
1017	21	21	3.82	86	31	36.13
1018	21	21	2.62	86	31	35.21
1019	21	21	1.31	86	31	33.59
1020	21	21	0.44	86	31	32.20
1021	21	21	0.65	86	31	31.04
1022	21	21	1.62	86	31	29.64
1023	21	21	3.15	86	31	29.64
1024	21	21	5.32	86	31	29.98
1025	21	21	7.72	86	31	31.36
1026	21	21	9.57	86	31	32.05
1027	21	21	10.98	86	31	32.05
1028	21	21	12.83	86	31	32.04
1029	21	21	15.65	86	31	31.80
1030	21	21	18.15	86	31	31.21
1031	21	21	19.78	86	31	29.82
1032	21	21	20.21	86	31	28.31
1033	21	21	20.32	86	31	26.91
1034	21	21	20.42	86	31	25.75
1035	21	21	21.51	86	31	25.52
1036	21	21	22.92	86	31	26.21
1037	21	21	24.45	86	31	27.71
1038	21	21	25.15	86	31	28.93
1039	21	21	26.48	86	31	29.53
1040	21	21	29.51	86	31	33.02
1041	21	21	32.79	86	31	34.75
1042	21	21	34.05	86	31	34.61
1043	21	21	34.8	86	31	33.81
1044	21	21	34.3	86	31	32.73
1045	21	21	32.27	86	31	32.51
1046	21	21	30.64	86	31	32.07
1047	21	21	29.6	86	31	31.41
1048	21	21	29.93	86	31	30.07
1049	21	21	31.78	86	31	29.55
1050	21	21	33	86	31	29.90
1051	21	21	35.75	86	31	31.45

1052	21	21	36.94	86	31	31.38
1053	21	21	37.4	86	31	30.74
1054	21	21	37.06	86	31	29.83
1055	21	21	35.81	86	31	29.41
1056	21	21	35.28	86	31	28.84
1057	21	21	35.21	86	31	28.00
1058	21	21	36.07	86	31	27.36
1059	21	21	36.66	86	31	26.93
1060	21	21	37.12	86	31	26.09
1061	21	21	34.93	86	31	23.27
1062	21	21	33.14	86	31	23.20
1063	21	21	31.82	86	31	23.77
1064	21	21	29.71	86	31	24.20
1065	21	21	28.98	86	31	23.99
1066	21	21	28.78	86	31	23.36
1067	21	21	28.11	86	31	20.68
1068	21	21	26.59	86	31	18.21
1069	21	21	23.47	86	31	16.53
1070	21	21	21.42	86	31	13.64
1071	21	21	20.35	86	31	12.02
1072	21	21	20.35	86	31	10.33
1073	21	21	21.47	86	31	9.83
1074	21	21	23.39	86	31	9.54
1075	21	21	25.31	86	31	9.96
1076	21	21	26.37	86	31	10.88
1077	21	21	26.7	86	31	13.20
1078	21	21	26.91	86	31	14.61
1079	21	21	28.29	86	31	14.75
1080	21	21	29.55	86	31	14.75
1081	21	21	30.15	86	31	15.52
1082	21	21	30.22	86	31	17.29
1083	21	21	30.62	86	31	19.47
1084	21	21	31.75	86	31	20.88
1085	21	21	32.94	86	31	20.81
1086	21	21	33.33	86	31	20.03
1087	21	21	33.33	86	31	18.76
1088	21	21	32.66	86	31	17.07
1089	21	21	32.79	86	31	15.79
1090	21	21	33.65	86	31	15.37
1091	21	21	34.71	86	31	15.37
1092	21	21	35.31	86	31	16.14
1093	21	21	35.31	86	31	17.41
1094	21	21	35.51	86	31	18.61
1095	21	21	36.04	86	31	18.68
1096	21	21	36.77	86	31	18.18
1097	21	21	37.89	86	31	18.25
1098	21	21	38.75	86	31	19.59
1099	21	21	40.48	86	31	22.83

1100	21	21	41.41	86	31	24.45
1101	21	21	41.68	86	31	26.85
1102	21	21	41.82	86	31	28.61
1103	21	21	43.08	86	31	29.38
1104	21	21	44.8	86	31	29.45
1105	21	21	44.79	86	31	27.75
1106	21	21	45.59	86	31	27.26
1107	21	21	46.71	86	31	27.47
1108	21	21	47.7	86	31	28.31
1109	21	21	48.77	86	31	29.79
1110	21	21	49.43	86	31	30.49
1111	21	21	50.88	86	31	30.06
1112	21	21	51.48	86	31	29.64
1113	21	21	51.74	86	31	28.08
1114	21	21	51.6	86	31	26.81
1115	21	21	51.46	86	31	25.54
1116	21	21	52.39	86	31	25.33
1117	21	21	53.32	86	31	25.40
1118	21	21	53.64	86	31	24.13
1119	21	21	53.11	86	31	23.07
1120	21	21	51.39	86	31	20.75
1121	21	21	50.25	86	31	18.07
1122	21	21	50.11	86	31	15.24
1123	21	21	49.84	86	31	12.14
1124	21	21	49.43	86	31	8.54
1125	21	21	48.56	86	31	4.59
1126	21	21	46.97	86	31	3.40
1127	21	21	45.19	86	31	3.61
1128	21	21	42.35	86	31	5.74
1129	21	21	41.36	86	31	6.94
1130	21	21	39.51	86	31	6.95
1131	21	21	36.13	86	31	7.26
1132	21	21	36.01	86	31	9.27
1133	21	21	34.61	86	31	10.78
1134	21	21	32.85	86	31	10.91
1135	21	21	31.78	86	31	9.79
1136	21	21	30.49	86	31	8.29
1137	21	21	29.15	86	31	8.05
1138	21	21	28.96	86	31	8.20
1139	21	21	27.33	86	31	7.97
1140	21	21	26.24	86	31	7.51
1141	21	21	24.72	86	31	7.05
1142	21	21	23.63	86	31	5.90
1143	21	21	23.08	86	31	4.62
1144	21	21	23.18	86	31	3.11
1145	21	21	24.27	86	31	1.95
1146	21	21	25.23	86	31	1.06
1147	21	21	25.06	86	31	0.02

1148	21	21	23.05	86	30	56.01
1149	21	21	20.63	86	30	52.78
1150	21	21	18.74	86	30	52.10
1151	21	21	17	86	30	50.39
1152	21	21	15.52	86	30	49.07
1153	21	21	15.02	86	30	46.70
1154	21	21	15.01	86	30	43.93
1155	21	21	14.88	86	30	42.35
1156	21	21	13.64	86	30	39.98
1157	21	21	13.26	86	30	38.53
1158	21	21	14.61	86	30	35.63
1159	21	21	15.84	86	30	34.17
1160	21	21	17.94	86	30	33.51
1161	21	21	19.3	86	30	32.32
1162	21	21	20.77	86	30	30.99
1163	21	21	23	86	30	30.46
1164	21	21	24.73	86	30	30.85
1165	21	21	25.97	86	30	32.03
1166	21	21	27.45	86	30	33.21
1167	21	21	28.47	86	30	34.14
1168	21	21	28.53	86	30	34.08
1169	21	21	31.42	86	30	30.97
1170	21	21	33.34	86	30	28.49
1171	21	21	35.27	86	30	25.39
1172	21	21	37.39	86	30	23.32
1173	21	21	38.16	86	30	22.29
1174	21	21	39.38	86	30	20.75
1175	21	21	36.09	86	30	19.83
1176	21	21	31.41	86	30	22.24
1177	21	21	25.54	86	30	25.77
1178	21	21	23.55	86	30	25.40
1179	21	21	21.93	86	30	24.54
1180	21	21	22.44	86	30	19.68
1181	21	21	23.4	86	30	16.24
1182	21	21	26.05	86	30	15.80
1183	21	21	29.27	86	30	15.63
1184	21	21	32.56	86	30	15.74
1185	21	21	34.33	86	30	16.08
1186	21	21	36.27	86	30	17.62
1187	21	21	38.1	86	30	17.82
1188	21	21	40.56	86	30	16.18
1189	21	21	41.73	86	30	14.04
1190	21	21	38.08	86	30	11.92
1191	21	21	37.72	86	30	10.80
1192	21	21	38.27	86	30	8.45
1193	21	21	38.89	86	30	5.90
1194	21	21	38.88	86	30	3.26
1195	21	21	37.95	86	29	59.33

1196	21	21	38.15	86	29	56.74
1197	21	21	38.15	86	29	54.23
1198	21	21	38.12	86	29	52.77
1199	21	21	38.26	86	29	49.81
1200	21	21	40.7	86	29	45.06
1201	21	21	41.19	86	29	43.99
1202	21	21	42.8	86	29	42.52
1203	21	21	45.62	86	29	40.89
1204	21	21	46.97	86	29	40.25
1205	21	21	51.97	86	29	40.63
1206	21	22	2.09	86	29	41.73
1207	21	22	6.67	86	29	42.97
1208	21	22	9.26	86	29	43.46
1209	21	22	15.61	86	29	43.31
1210	21	22	20.07	86	29	42.29
1211	21	22	21.83	86	29	40.53
1212	21	22	22.64	86	29	37.77
1213	21	22	22.16	86	29	34.38
1214	21	22	21.09	86	29	28.74
1215	21	22	19.78	86	29	24.23
1216	21	22	19.3	86	29	21.59
1217	21	22	19.64	86	29	18.08
1218	21	22	21.05	86	29	17.95
1219	21	22	26	86	29	21.82
1220	21	22	30.6	86	29	26.57
1221	21	22	34.61	86	29	31.20
1222	21	22	38.51	86	29	36.71
1223	21	22	41.81	86	29	40.59
1224	21	22	43.46	86	29	41.71
1225	21	22	46.63	86	29	41.07
1226	21	22	48.39	86	29	39.81
1227	21	22	49.56	86	29	38.43
1228	21	22	50.14	86	29	37.17
1229	21	22	50.14	86	29	34.91
1230	21	22	47.77	86	29	28.77
1231	21	22	45.41	86	29	25.39
1232	21	22	36.4	86	29	19.81
1233	21	22	28.8	86	29	14.78
1234	21	22	24.44	86	29	12.16
1235	21	22	18.43	86	29	6.16
1236	21	22	10.65	86	28	58.66
1237	21	22	7.7	86	28	54.28
1238	21	22	3.89	86	28	48.80
1239	21	22	4.41	86	28	45.39
1240	21	22	6.61	86	28	43.11
1241	21	22	8.83	86	28	41.20
1242	21	22	9.06	86	28	39.47
1243	21	22	8.23	86	28	37.09

1244	21	22	5.17	86	28	33.33
1245	21	22	2.59	86	28	29.74
1246	21	21	59.88	86	28	28.24
1247	21	21	57.7	86	28	27.94
1248	21	21	55.06	86	28	28.14
1249	21	21	51.77	86	28	29.65
1250	21	21	50.37	86	28	33.05
1251	21	21	48.62	86	28	36.82
1252	21	21	46.87	86	28	39.71
1253	21	21	44.76	86	28	41.47
1254	21	21	43.46	86	28	41.43
1255	21	21	43.07	86	28	40.32
1256	21	21	44.27	86	28	37.21
1257	21	21	45.79	86	28	33.19
1258	21	21	47.66	86	28	29.67
1259	21	21	47.77	86	28	26.53
1260	21	21	46.35	86	28	25.15
1261	21	21	44.94	86	28	25.66
1262	21	21	44	86	28	26.25
1263	21	21	42.83	86	28	25.54
1264	21	21	40.82	86	28	23.92
1265	21	21	39.06	86	28	22.67
1266	21	21	37.94	86	28	23.38
1267	21	21	36.1	86	28	27.15
1268	21	21	34.7	86	28	36.03
1269	21	21	32.19	86	28	45.44
1270	21	21	29.15	86	28	54.15
1271	21	21	26.89	86	29	2.02
1272	21	21	22.92	86	29	9.83
1273	21	21	21.08	86	29	13.50
1274	21	21	18.62	86	29	15.11
1275	21	21	15.98	86	29	14.46
1276	21	21	10.59	86	29	10.43
1277	21	21	8.91	86	29	9.78
1278	21	21	6.18	86	29	9.51
1279	21	21	1.87	86	29	7.82
1280	21	20	59.2	86	29	6.15
1281	21	20	53.63	86	29	0.52
1282	21	20	49.74	86	28	55.64
1283	21	20	47.61	86	28	53.11
1284	21	20	45.23	86	28	51.52
1285	21	20	43.64	86	28	49.64
1286	21	20	46.01	86	28	47.94
1287	21	20	50.15	86	28	46.51
1288	21	20	55.22	86	28	45.85
1289	21	20	59	86	28	45.90
1290	21	21	2.04	86	28	44.68
1291	21	21	3.8	86	28	41.95

1292	21	21	5.28	86	28	38.08
1293	21	21	5.45	86	28	34.60
1294	21	21	5.44	86	28	32.44
1295	21	21	4.11	86	28	29.15
1296	21	21	2.08	86	28	26.61
1297	21	20	58.28	86	28	25.03
1298	21	20	55.63	86	28	22.87
1299	21	20	54.12	86	28	21.19
1300	21	20	54.31	86	28	18.93
1301	21	20	53.36	86	28	15.59
1302	21	20	50.53	86	28	11.08
1303	21	20	48.61	86	28	6.24
1304	21	20	47.55	86	28	3.33
1305	21	20	47.18	86	27	59.47
1306	21	20	46.1	86	27	52.04
1307	21	20	46.08	86	27	44.80
1308	21	20	46.41	86	27	38.96
1309	21	20	47.37	86	27	36.51
1310	21	20	50.01	86	27	34.81
1311	21	20	52.3	86	27	33.49
1312	21	20	54.76	86	27	31.97
1313	21	20	55.2	86	27	30.46
1314	21	20	53.25	86	27	29.25
1315	21	20	50.25	86	27	28.60
1316	21	20	48.84	86	27	26.06
1317	21	20	48.39	86	27	24.18
1318	21	20	48.56	86	27	21.74
1319	21	20	49.96	86	27	19.00
1320	21	20	49.51	86	27	16.09
1321	21	20	45.98	86	27	13.65
1322	21	20	44.2	86	27	11.21
1323	21	20	43.05	86	27	8.21
1324	21	20	39.6	86	27	4.08
1325	21	20	35.97	86	27	1.37
1326	21	20	32.53	86	26	58.65
1327	21	20	31.11	86	26	55.27
1328	21	20	30.21	86	26	50.75
1329	21	20	29.75	86	26	45.68
1330	21	20	29.29	86	26	40.03
1331	21	20	29.45	86	26	35.33
1332	21	20	29.44	86	26	31.28
1333	21	20	28.55	86	26	27.33
1334	21	20	26.5	86	26	23.11
1335	21	20	22.96	86	26	17.76
1336	21	20	20.22	86	26	14.38
1337	21	20	19.4	86	26	10.45
1338	21	20	18.6	86	26	8.03
1339	21	20	17.11	86	26	5.24

1340	21	20	14.31	86	26	2.65
1341	21	20	12.47	86	25	59.95
1342	21	20	9.67	86	25	58.38
1343	21	20	8.1	86	25	57.92
1344	21	20	6.88	86	25	59.23
1345	21	20	4.71	86	26	2.12
1346	21	20	2	86	26	1.58
1347	21	19	56.76	86	26	0.11
1348	21	19	53.43	86	25	57.60
1349	21	19	50.54	86	25	53.80
1350	21	19	49.57	86	25	50.82
1351	21	19	48.68	86	25	44.77
1352	21	19	49.27	86	25	39.73
1353	21	19	50.39	86	25	35.91
1354	21	19	51.87	86	25	33.48
1355	21	19	52.91	86	25	33.67
1356	21	19	56.07	86	25	38.31
1357	21	19	58.26	86	25	40.82
1358	21	19	59.84	86	25	42.95
1359	21	20	2.2	86	25	44.81
1360	21	20	3.6	86	25	45.17
1361	21	20	4.82	86	25	45.36
1362	21	20	5.26	86	25	43.96
1363	21	20	5.08	86	25	42.75
1364	21	20	2.18	86	25	38.75
1365	21	19	57.98	86	25	33.55
1366	21	19	56.22	86	25	29.93
1367	21	19	55.95	86	25	26.76
1368	21	19	57.16	86	25	23.59
1369	21	19	59.42	86	25	22.28
1370	21	20	1.6	86	25	22.08
1371	21	20	3.35	86	25	21.79
1372	21	20	8.01	86	25	29.64
1373	21	20	12.38	86	25	35.65
1374	21	20	14.06	86	25	45.30
1375	21	20	19.49	86	25	53.30
1376	21	20	22.44	86	25	56.43
1377	21	20	24.92	86	25	59.18
1378	21	20	29.66	86	26	1.87
1379	21	20	34.22	86	26	3.39
1380	21	20	43.53	86	26	4.02
1381	21	20	52.64	86	26	4.65
1382	21	21	0.6	86	26	4.70
1383	21	21	6.03	86	26	5.18
1384	21	21	10.38	86	26	6.98
1385	21	21	12.1	86	26	8.80
1386	21	21	12.73	86	26	12.44
1387	21	21	15.75	86	26	20.18

1388	21	21	18.35	86	26	25.06
1389	21	21	21.79	86	26	29.96
1390	21	21	27.25	86	26	40.37
1391	21	21	32.72	86	26	49.96
1392	21	21	40.81	86	26	58.88
1393	21	21	44.08	86	27	2.51
1394	21	21	47.05	86	27	9.29
1395	21	21	49.88	86	27	18.55
1396	21	21	51.97	86	27	21.55
1397	21	21	54.87	86	27	20.48
1398	21	21	57.01	86	27	26.12
1399	21	21	59.23	86	27	31.11
1400	21	22	0.95	86	27	36.24
1401	21	22	2.06	86	27	42.20
1402	21	22	3.01	86	27	49.48
1403	21	22	4.1	86	27	51.46
1404	21	22	7.6	86	27	53.73
1405	21	22	13.74	86	28	1.76
1406	21	22	21.32	86	28	14.02
1407	21	22	26.45	86	28	25.22
1408	21	22	30.97	86	28	35.08
1409	21	22	35.49	86	28	46.86
1410	21	22	47.77	86	29	3.21
1411	21	22	55.65	86	29	12.78
1412	21	23	9.41	86	29	25.51
1413	21	23	17.69	86	29	32.57
1414	21	23	33.21	86	29	45.43
1415	21	23	43.94	86	29	57.56
1416	21	23	53.51	86	30	4.25
1417	21	23	58.5	86	30	10.72
1418	21	24	5.88	86	30	24.11
1419	21	24	17.24	86	30	35.67
1420	21	24	28.05	86	30	44.80
1421	21	24	39.42	86	30	54.61
1422	21	24	48.66	86	31	2.58
1423	21	24	57.99	86	31	10.17
1424	21	25	7.95	86	31	18.92
1425	21	25	13.36	86	31	26.45
1426	21	25	19.75	86	31	34.99
1427	21	25	26.94	86	31	45.20
1428	21	25	33.75	86	31	54.89
1429	21	25	50.66	86	32	2.01
1430	21	26	2.65	86	32	8.94
1431	21	26	12.06	86	32	15.96
1432	21	26	19.73	86	32	21.67
1433	21	26	34.99	86	32	31.70
1434	21	26	52.42	86	32	38.62
1435	21	27	0.42	86	32	45.18

1436	21	27	18.22	86	32	51.27
1437	21	27	34.32	86	32	59.49
1438	21	27	41.58	86	33	5.25
1439	21	27	50.2	86	33	10.25
1440	21	28	1.75	86	33	18.53
1441	21	28	16.21	86	33	28.93
1442	21	28	23.51	86	33	33.88
1443	21	28	29.73	86	33	37.18

Prominent Points of Kuldiha Wildlife Sanctuary

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	29	22.65	86	33	56.24
2	21	29	26.7	86	39	12.19
3	21	29	1.37	86	42	13.78
4	21	26	56.97	86	44	51.81
5	21	21	40.08	86	41	46.04
6	21	22	4.53	86	40	7.34
7	21	24	2.78	86	39	2.23
8	21	20	58.09	86	35	49.30
9	21	21	0.44	86	31	32.20
10	21	20	43.64	86	28	49.64
11	21	19	57.16	86	25	23.59
12	21	24	57.99	86	31	10.17

Annexure I (B)

Geo-coordinates of Eco-sensitive Zone Boundary of Kuldiha WLS

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	17	57.39	86	21	28.35
2	21	18	11.65	86	21	30.72
3	21	18	24.59	86	21	32.88
4	21	18	41.34	86	21	34.73
5	21	19	1.63	86	21	21.57
6	21	19	16.68	86	21	15.16
7	21	19	16.86	86	21	24.02
8	21	19	10.85	86	21	44.27
9	21	19	5.9	86	21	53.52
10	21	19	8.29	86	22	2.89
11	21	19	10.07	86	22	17.94
12	21	19	10.09	86	22	22.52
13	21	19	15.5	86	22	26.34
14	21	19	12.63	86	22	34.91
15	21	19	3.63	86	22	34.14
16	21	19	4	86	22	40.04
17	21	19	9.89	86	22	42.97
18	21	19	12.34	86	22	50.71

19	21	19	12.16	86	22	58.10
20	21	19	14.68	86	23	7.54
21	21	19	21.98	86	23	17.30
22	21	19	12.31	86	23	19.37
23	21	19	18.3	86	23	20.78
24	21	19	21.95	86	23	25.54
25	21	19	22.84	86	23	33.32
26	21	19	29.36	86	23	32.56
27	21	19	31.17	86	23	28.98
28	21	19	39.3	86	23	23.31
29	21	19	43.29	86	23	36.58
30	21	19	46.43	86	23	43.07
31	21	19	46.68	86	23	55.91
32	21	20	0.33	86	24	12.47
33	21	20	19.95	86	24	14.66
34	21	20	35.66	86	24	21.53
35	21	20	49.17	86	24	32.52
36	21	20	57.3	86	24	43.01
37	21	21	5.42	86	24	55.45
38	21	21	29.6	86	25	0.45
39	21	21	49.8	86	25	11.74
40	21	22	6.05	86	25	30.01
41	21	22	14.54	86	25	49.32
42	21	22	24.5	86	26	7.21
43	21	22	38.04	86	26	23.72
44	21	22	43.63	86	26	34.51
45	21	22	56.6	86	26	58.19
46	21	23	19.59	86	27	43.13
47	21	23	32.12	86	28	11.24
48	21	24	13.11	86	28	50.58
49	21	24	29.45	86	29	6.35
50	21	24	57.33	86	29	40.51
51	21	25	37.43	86	30	14.92
52	21	25	56.72	86	30	32.95
53	21	26	14.71	86	30	57.46
54	21	26	38.63	86	31	11.06
55	21	27	3.63	86	31	28.94
56	21	27	31.02	86	31	42.69
57	21	28	6.68	86	31	59.21
58	21	28	49.83	86	32	29.33
59	21	29	33.95	86	32	44.39
60	21	29	55.02	86	32	55.94
61	21	30	11.44	86	33	10.26
62	21	30	24.19	86	33	33.71
63	21	30	32.16	86	34	7.01

64	21	30	33.82	86	34	30.70
65	21	30	30.69	86	34	47.99
66	21	30	43.44	86	35	46.75
67	21	30	25.99	86	36	30.22
68	21	30	12.28	86	36	51.84
69	21	30	9.56	86	37	8.73
70	21	30	24.83	86	37	33.26
71	21	30	29.73	86	37	53.40
72	21	30	28.36	86	38	19.33
73	21	30	22.54	86	38	36.58
74	21	30	31.17	86	39	2.97
75	21	30	31.44	86	39	25.14
76	21	30	29	86	39	37.01
77	21	30	20.51	86	40	2.23
78	21	30	2.49	86	40	29.94
79	21	29	50.78	86	40	40.08
80	21	29	59.69	86	41	5.45
81	21	30	2.66	86	41	42.19
82	21	30	5.81	86	41	57.90
83	21	30	5.37	86	42	27.09
84	21	29	48.68	86	43	1.43
85	21	29	27.14	86	43	18.03
86	21	29	16.7	86	43	22.13
87	21	28	54.98	86	43	24.87
88	21	28	36.58	86	43	23.08
89	21	28	22.76	86	43	20.01
90	21	28	35.56	86	43	48.16
91	21	28	40.01	86	44	23.82
92	21	28	38.53	86	44	32.00
93	21	28	16.69	86	45	8.61
94	21	27	59.49	86	45	1.69
95	21	27	50.47	86	45	7.41
96	21	27	37.62	86	44	48.54
97	21	27	28.12	86	44	46.15
98	21	27	32.47	86	44	33.87
99	21	27	34.62	86	44	28.13
100	21	27	35.5	86	44	14.87
101	21	26	36.05	86	44	48.00
102	21	26	31.02	86	44	57.15
103	21	26	49.14	86	45	7.62
104	21	26	26.98	86	45	30.28
105	21	26	14.37	86	45	54.99
106	21	25	54.27	86	45	47.41
107	21	25	38.89	86	45	36.22
108	21	25	30.14	86	45	37.83
109	21	25	12.73	86	45	37.25
110	21	24	41.94	86	45	22.58
111	21	24	28.37	86	45	10.62

112	21	24	20.91	86	45	4.74
113	21	24	1.55	86	44	43.31
114	21	23	40.88	86	44	16.50
115	21	23	30.26	86	44	9.73
116	21	23	11.46	86	43	52.18
117	21	22	53.84	86	43	25.40
118	21	22	29.74	86	43	17.53
119	21	22	2.14	86	43	10.38
120	21	21	43.5	86	43	1.97
121	21	21	19.69	86	42	54.99
122	21	20	55.88	86	42	37.83
123	21	20	46.05	86	42	24.73
124	21	20	41.79	86	42	16.87
125	21	20	37.76	86	42	7.16
126	21	20	33.73	86	41	36.64
127	21	20	40.5	86	41	3.61
128	21	20	57.52	86	40	24.40
129	21	21	11.04	86	40	36.75
130	21	21	35.18	86	40	58.00
131	21	21	46.09	86	40	49.77
132	21	21	46.27	86	40	6.01
133	21	21	52.15	86	39	56.01
134	21	22	2.37	86	39	50.13
135	21	21	56.53	86	39	37.82
136	21	21	59.16	86	39	26.93
137	21	21	50.21	86	39	18.61
138	21	21	28.27	86	39	9.68
139	21	21	45.11	86	39	1.31
140	21	21	58.33	86	38	58.24
141	21	22	14.64	86	38	56.16
142	21	22	6.84	86	38	40.33
143	21	21	49.65	86	38	28.17
144	21	21	33.56	86	38	19.45
145	21	21	14.83	86	37	59.28
146	21	21	5.43	86	37	42.06
147	21	20	52.77	86	37	23.99
148	21	20	39.99	86	37	7.66
149	21	20	29.4	86	36	51.62
150	21	20	1.84	86	36	24.17
151	21	19	53.11	86	35	45.16
152	21	19	59.63	86	35	6.37
153	21	19	48.35	86	34	52.42
154	21	19	39.07	86	34	31.93
155	21	19	36.55	86	34	14.58
156	21	19	31.8	86	33	45.59
157	21	19	35.31	86	33	25.48
158	21	19	45.26	86	33	5.48
159	21	19	46.34	86	32	52.16

160	21	19	47.43	86	32	46.48
161	21	19	51.61	86	32	33.98
162	21	19	51.4	86	32	15.91
163	21	19	54.8	86	32	0.10
164	21	19	58.01	86	31	51.62
165	21	19	55.51	86	31	27.87
166	21	20	8.49	86	30	49.55
167	21	20	7.98	86	30	36.77
168	21	20	12.4	86	30	13.90
169	21	20	18.17	86	30	1.10
170	21	19	59.38	86	29	40.77
171	21	19	46.55	86	29	23.05
172	21	19	39.88	86	29	3.41
173	21	19	39.45	86	28	38.87
174	21	19	44.57	86	28	20.63
175	21	19	41.63	86	28	1.34
176	21	19	41.11	86	27	41.19
177	21	19	33.17	86	27	27.07
178	21	19	25.93	86	27	1.20
179	21	19	2.9	86	26	41.33
180	21	18	54.32	86	26	28.72
181	21	18	44.42	86	25	55.57
182	21	18	43.62	86	25	45.02
183	21	18	48.72	86	25	13.84
184	21	18	55.81	86	24	58.13
185	21	19	7.28	86	24	39.06
186	21	19	5.17	86	24	36.50
187	21	19	13.65	86	24	33.61
188	21	19	11.61	86	24	26.75
189	21	19	11.93	86	24	23.51
190	21	19	9.77	86	24	21.66
191	21	19	6.15	86	24	20.35
192	21	19	3.19	86	24	15.48
193	21	19	4.02	86	24	13.05
194	21	19	0.49	86	24	8.10
195	21	19	13.03	86	24	11.86
196	21	19	22.13	86	24	12.98
197	21	19	21.75	86	24	7.42
198	21	19	15.64	86	24	5.85
199	21	19	14.14	86	24	2.56
200	21	19	8.41	86	24	1.21
201	21	18	54.94	86	23	52.46
202	21	18	54.35	86	23	42.35
203	21	18	48.98	86	23	37.53
204	21	18	47.87	86	23	28.98
205	21	18	41.79	86	23	23.42
206	21	18	35.66	86	23	29.48
207	21	18	34.19	86	23	39.07

205	21	18	31.79	86	23	38.78
209	21	18	29.99	86	23	41.33
210	21	18	26.88	86	23	38.53
211	21	18	26.01	86	23	32.98
212	21	18	23.53	86	23	32.64
213	21	18	21.1	86	23	28.40
214	21	18	18.02	86	23	31.86
215	21	18	14.76	86	23	28.73
216	21	18	16.21	86	23	26.31
217	21	18	15.16	86	23	24.49
218	21	18	15.57	86	23	20.84
219	21	18	18	86	23	20.31
220	21	18	13.28	86	23	13.93
221	21	18	8.9	86	23	10.34
222	21	18	6.02	86	23	5.45
223	21	18	6.48	86	23	3.18
224	21	18	6.99	86	23	1.31
225	21	18	6.68	86	22	59.99
226	21	18	7.44	86	23	0.39
227	21	18	8.98	86	22	59.44
228	21	18	10.97	86	22	59.65
229	21	18	9.57	86	22	57.53
230	21	18	9.98	86	22	56.62
231	21	18	10.91	86	22	56.46
232	21	18	11.94	86	22	56.87
233	21	18	13	86	22	56.50
234	21	18	12.82	86	22	54.48
235	21	18	13.22	86	22	52.51
236	21	18	14.4	86	22	52.50
237	21	18	14.07	86	22	47.97
238	21	18	15.98	86	22	44.51
239	21	18	15.54	86	22	40.24
240	21	18	13.7	86	22	37.72
241	21	18	11.98	86	22	38.61
242	21	18	11.01	86	22	37.02
243	21	18	12.63	86	22	36.01
244	21	18	11.56	86	22	34.10
245	21	18	12.78	86	22	33.43
246	21	18	11.57	86	22	29.69
247	21	18	9.56	86	22	27.65
248	21	18	10.77	86	22	27.16
249	21	18	8.94	86	22	24.13
250	21	18	6.61	86	22	21.56
251	21	18	4.68	86	22	23.70
252	21	18	3.25	86	22	22.24
253	21	18	4.6	86	22	16.77
254	21	18	2.74	86	22	13.71
255	21	18	6.19	86	22	11.68

256	21	18	8.95	86	22	3.96
257	21	18	5.89	86	22	1.23
258	21	18	4.28	86	22	1.94
259	21	18	3.67	86	22	7.90
260	21	18	2.46	86	22	8.32
261	21	18	1.11	86	22	7.32
262	21	17	59.49	86	22	11.11
263	21	18	0.03	86	22	14.40
264	21	17	54.09	86	22	12.47
265	21	17	54.46	86	22	9.57
266	21	17	55.86	86	22	7.83
267	21	17	57.3	86	22	1.36
268	21	17	58.93	86	21	55.86
269	21	18	5.67	86	21	45.88
270	21	18	7.7	86	21	41.91
271	21	18	0.86	86	21	31.80
272	21	17	57.19	86	21	30.57

ANNEXURE-II A**Prominent Points along Boundary of Eco-sensitive Zone.**

Point No.	GPS Location					
	North (Latitude)			East (Longitude)		
1	21	17	57.39	86	21	28.35
2	21	19	16.68	86	21	15.16
3	21	20	0.33	86	24	12.47
4	21	24	29.45	86	29	6.35
5	21	28	6.68	86	31	59.21
6	21	30	33.82	86	34	30.70
7	21	30	31.44	86	39	25.14
8	21	28	16.69	86	45	8.61
9	21	27	35.5	86	44	14.87
10	21	26	36.05	86	44	48.00
11	21	26	14.37	86	45	54.99
12	21	20	46.05	86	42	24.73
13	21	21	35.18	86	40	58.00
14	21	22	2.37	86	39	50.13
15	21	21	28.27	86	39	9.68
16	21	19	36.55	86	34	14.58
17	21	19	39.88	86	29	3.41
18	21	18	44.42	86	25	55.57
19	21	19	7.28	86	24	39.06
20	21	18	6.02	86	23	5.45

Annexure II**Boundary Description of Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary, Odisha**

The boundary line of Eco-Sensitive Zone starts from a point at its South West corner with G.P.S. reading N 21° 17' 57.39" E 86° 21' 28.35" on the Keonjhar – Balasore inter district boundary line and moves in North direction on the boundary line of Keonjhar district till it reaches another point on Keonjhar – Mayurbhanj inter district boundary line with G.P.S. reading N 21° 19' 16.68" E 86° 21' 15.16". Then it turns to East including forested areas of Mayurbhanj district within the ESZ over a distance of about 7.52 kilometer up to a point having GPS reading N 21° 20' 0.33" E 86° 24' 12.47". Then the boundary line moves in North - East direction in Mayurbhanj district at a parallel distance of 2 kilometer from the inter district boundary line of Mayurbhanj & Balasore districts. After crossing Kaptipada – Nilgiri Road it moves East ward. Then it crosses the inter district boundary line at village Hillblock at a point having GPS reading N 21° 30' 33.82" E 86° 34' 30.70", then enters Balasore district at Nuagaon San village and continues further in east direction maintaining the same parallel distance of 2 kilometer from the Kuldiha Wildlife Sanctuary boundary line up to the common boundary of Podasol village and Nijgarh revenue village at N 21° 28' 16.69" E 86° 45' 8.61". Then following the western boundary of Nijgarh Revenue village it touches the Sanctuary boundary at N 21° 27' 35.50" E 86° 44' 14.87". Then it follows the Sanctuary boundary up to South West corner of village Mirigini at N 21° 26' 36.05" E 86° 44' 48.00", then following the Southern boundary of Mirigini village it touches the G.P.S. point N 21° 26' 14.37" E 86° 45' 54.99" at village Chhatakanhupur. Then it moves South and South – west direction maintaining 2 Km. parallel distance from the Sanctuary boundary up to Nilgiri Ex-State boundary line at a point with GPS reading N 21° 20' 46.05" E 86° 42' 24.73". Thereafter the line moves West ward maintaining 2 Km. distance from Sanctuary boundary till it meets common boundary of Govindpur and Khanjamahal Revenue villages. Then following the Eastern village boundary of Khanjamahal it reaches at a point having GPS reading N 21° 21' 35.18" E 86° 40' 58.00" which is at 500 meter distance from Sanctuary boundary. Then it turns Westward maintaining 500 mtrs. distance from the Sanctuary boundary till it meets the Northern boundary of village Mohumuhan.

The width of Eco-sensitive Zone becomes 500 meters from Sanctuary boundary within Mahumuhan and Khanjamahal Revenue villages. Then the line follows Western boundary of village Mahumuhan reaching at a point with GPS reading N 21° 21' 28.27" E 86° 39' 09.68". Then it runs in North – west and then South west direction maintaining the parallel distance of 2 kilometer from the Sanctuary boundary line in a zigzag manner till it reaches at a point with G.P.S. reading N 21° 19' 7.28" E 86° 24' 39.06". Then it turns towards South – West direction in Balasore district and moves over a distance of about 11.8 kilometer in a zigzag manner and touches the starting point.

The Eco-Sensitive Zone of Kuldiha Wildlife Sanctuary includes corridor linking between Kuldiha wildlife Sanctuary of Balasore district and Hadgarh Wildlife Sanctuary of Keonjhar district.

Annexure III**List of villages falling in Kuldiha Wildlife Sanctuary Eco –sensitive Zone**

Sl. No.	District	Tahasil	Revenue ps no.	Name of village	Covering area	Latitude	Longitude
1	Balasore	Khaira	1	Sarisuakapilajhariband hanta	Part	21° 18' 28.79" n	86° 23' 9.61" e
2	Balasore	Khaira	2	Kaithagarhia	Part	21° 19' 0.48" n	86° 25' 24.62" e
3	Balasore	Khaira	115	Amstagaria	Part	21° 18' 45.94" n	86° 25' 52.67" e
4	Balasore	Khaira	116	Sujagarhia	Part	21° 18' 55.28" n	86° 26' 2.90" e
5	Balasore	Khaira	183	Raghabpur	Part	21° 19' 59.10" n	86° 31' 35.10" e
6	Balasore	Khaira	185	Purusottampur	Part	21° 19' 59.68" n	86° 32' 28.97" e
7	Balasore	Khaira	186	Sanabahadalpur	Full	21° 20' 17.75" n	86° 32' 33.49" e
8	Balasore	Khaira	187	Dagarpara	Part	21° 20' 3.12" n	86° 32' 18.97" e
9	Balasore	Khaira	188	Barabadulpur	Part	21° 19' 52.62" n	86° 33' 26.17" e
10	Balasore	Khaira	189	Chakmangabpara	Part	21° 19' 39.27" n	86° 33' 57.36" e
11	Balasore	Khaira	197	Nijiroa	Part	21° 19' 49.38" n	86° 32' 55.24" e
12	Balasore	Khaira	217	Dabang	Part	21° 19' 47.30" n	86° 34' 46.48" e
13	Balasore	Nilagiri	0	Dasharathipur	Part	21° 24' 42.21" n	86° 44' 45.72" e
14	Balasore	Nilagiri	65	Nizagarh	Part	21° 27' 17.42" n	86° 44' 13.12" e
15	Balasore	Nilagiri	66	Jokananda	Part	21° 27' 33.09" n	86° 44' 41.09" e

16	Balasore	Nilagiri	67	Jagannathpur	Part	21° 27' 49.17" n	86° 44' 45.61" e
17	Balasore	Nilgiri	Hamlet	Babandha	Full	21°27' 18.119"n	86°43' 52.072"e
18	Balasore	Nilgiri	Hamlet	Jamudihi	Full	21° 28' 29.035" n	86° 44' 3.502" e
19	Balasore	Nilgiri	Hamlet	Jamaghati	Full	21° 28' 7.907" n	86° 43' 11.072"e
20	Balasore	Nilgiri	Hamlet	Kadamsul	Full	21° 27' 27.470" n	86° 43' 9.730" e
21	Balasore	Nilagiri	68	Maladiha	Part	21° 27' 54.91" n	86° 45' 3.57" e
22	Balasore	Nilagiri	69	Porhashul	Part	21° 28' 10.02" n	86° 44' 49.41" e
23	Balasore	Nilagiri	70	Jamudihi	Part	21° 28' 31.99" n	86° 44' 5.51" e
24	Balasore	Nilagiri	71	Jadida	Part	21° 28' 38.05" n	86° 44' 27.65" e
25	Balasore	Nilagiri	73	Jamudiha	Part	21° 29' 48.03" n	86° 42' 59.29" e
26	Balasore	Nilagiri	94	Naranpur	Part	21° 30' 2.24" n	86° 41' 47.92" e
27	Balasore	Nilagiri	103	Ranipokhari	Part	21° 22' 35.89" n	86° 30' 19.10" e
28	Balasore	Nilagiri	125	Naupal	Part	21° 30' 29.17" n	86° 39' 33.60" e
29	Balasore	Nilagiri	126	Gardihi	Part	21° 30' 14.01" n	86° 39' 49.45" e
30	Balasore	Nilagiri	127	Sapabania	Full	21° 29' 6.18" n	86° 40' 57.64" e
31	Balasore	Nilagiri	128	Hatimunda	Part	21° 30' 4.11" n	86° 42' 25.83" e
32	Balasore	Nilagiri	129	Gandamarasahi	Part	21° 29' 23.06" n	86° 43' 16.19" e
33	Balasore	Nilagiri	130	Shirimali	Full	21° 29' 15.63" n	86° 40' 26.63" e
34	Balasore	Nilagiri	131	Bhagasahi	Full	21° 29' 22.22" n	86° 41' 11.57" e
35	Balasore	Nilagiri	132	Nuasahi	Part	21° 29' 0.43" n	86° 43' 7.42" e
36	Balasore	Nilagiri	133	Sajanagarh	Part	21° 29' 22.39" n	86° 41' 56.79" e
37	Balasore	Nilagiri	134	Banthiapara	Full	21° 28' 34.65" n	86° 42' 53.14" e
38	Balasore	Nilagiri	135	Kusumia	Part	21° 28' 19.21" n	86° 43' 30.57" e
39	Balasore	Nilagiri	136	Chaban	Part	21° 28' 14.75" n	86° 44' 15.99" e
40	Balasore	Nilagiri	137	Gokulpani	Part	21° 27' 42.13" n	86° 44' 22.57" e
41	Balasore	Nilagiri	138	Bankishul	Part	21° 28' 3.00" n	86° 43' 34.63" e
42.	Balasore	Nilagiri	139	Siadimala	Full	21° 27' 30.73" n	86° 42' 59.60" e
43	Balasore	Nilagiri	Hamlet	Kunchibania	Full	21° 29' 50.77" n	86° 40' 24.12" e
44	Balasore	Nilgiri	Hamlet	Bhalukasuni	Full	21°29' 23.413"n	86° 42' 22.929"
45	Balasore	Nilagiri	140	Tenda	Full	21° 28' 6.89" n	86° 42' 37.98" e
46	Balasore	Nilagiri	141	Ambajhar	Full	21° 27' 57.52" n	86° 40' 28.51" e
47	Balasore	Nilagiri	142	Dwarihasuni	Full	21° 28' 35.77" n	86° 39' 5.26" e
48	Balasore	Nilagiri	143	Telipal	Part	21° 30' 7.71" n	86° 38' 48.83" e
49	Balasore	Nilgiri	Hamlet	Junia	Full	21° 25' 33.013" n	86° 44' 39.436"e
50	Balasore	Nilgiri	Hamlet	Kalakad	Full	21° 29' 33.803" n	86° 40' 21.358"e
51	Balasore	Nilgiri	Hamlet	Chakamara	Full	21°28' 46.353"n	86° 40' 13.392"e
52	Balasore	Nilagiri	144	Tihudisan	Part	21° 30' 30.12" n	86° 39' 29.44" e
53	Balasore	Nilagiri	150	Chandigarh	Part	21° 30' 12.97" n	86° 36' 32.77" e
54	Balasore	Nilagiri	151	Parsipal	Part	21° 30' 9.40" n	86° 36' 54.00" e
55	Balasore	Nilagiri	152	Bhalukposhi	Part	21° 30' 21.81" n	86° 37' 43.95" e
56	Balasore	Nilagiri	153	Gohira	Part	21° 30' 17.19" n	86° 38' 3.16" e
57	Balasore	Nilgiri	Hamlet	Tartari	Full	21° 29' 54.097" n	86° 36' 51.122"e
58	Balasore	Nilgiri	Hamlet	Raipal	Full	21° 30' 21.254" n	86° 38' 26.714"e
59	Balasore	Nilagiri	154	Chhatrapur	Part	21° 30' 8.71" n	86° 37' 36.02" e
60	Balasore	Nilgiri	Hamlet	Saruchampa	Full	21° 29' 38.427" n	86° 37' 22.880"e
61	Balasore	Nilgiri	Hamlet	Batiasahi	Full	21°29' 31.115"n	86°34' 54.956"e
62	Balasore	Nilgiri	Hamlet	Darkholi	Full	21° 29' 50.545" n	86° 36' 16.648"e
63	Balasore	Nilagiri	155	Kishorechandrapur	Full	21° 29' 27.75" n	86° 36' 51.68" e

64	Balasure	Nilagiri	156	Pithahata	Part	21° 30' 24.45" n	86° 36' 4.58" e
65	Balasure	Nilagiri	157	Nuagansan	Part	21° 30' 39.93" n	86° 35' 30.60" e
66	Balasure	Nilagiri	158	Jamuna	Full	21° 29' 32.72" n	86° 34' 27.08" e
67	Balasure	Nilgiri	Hamlet	Jharanaghati	Full	21° 29' 30.697" n	86° 34' 15.676" e
68	Balasure	Nilagiri	159	Rishia	Full	21° 28' 25.31" n	86° 35' 25.23" e
69	Balasure	Nilagiri	160	Barakheda	Full	21° 28' 33.78" n	86° 37' 24.62" e
70	Balasure	Nilagiri	161	Pindabasa	Full	21° 22' 31.37" n	86° 32' 8.04" e
71	Balasure	Nilagiri	162	Betei	Full	21° 23' 40.36" n	86° 30' 7.57" e
72	Balasure	Nilagiri	164	Garhasahi	Full	21° 22' 0.50" n	86° 29' 16.46" e
73	Balasure	Nilagiri	165	Bharadabati	Full	21° 21' 38.39" n	86° 29' 4.65" e
74	Balasure	Nilagiri	166	Atasahi	Full	21° 21' 11.22" n	86° 29' 31.36" e
75	Balasure	Nilagiri	167	Darakhola	Full	21° 21' 1.14" n	86° 29' 47.33" e
76	Balasure	Nilagiri	168	Kanhuroe	Full	21° 21' 12.49" n	86° 29' 41.92" e
77	Balasure	Nilagiri	169	Majhisahi	Full	21° 21' 26.20" n	86° 30' 0.20" e
78	Balasure	Nilagiri	170	Kasigarhia	Full	21° 20' 59.95" n	86° 30' 7.37" e
79	Balasure	Nilagiri	171	Chhatatenalili	Full	21° 20' 34.03" n	86° 30' 0.20" e
80	Balasure	Nilagiri	172	Niladeipur	Full	21° 20' 44.69" n	86° 29' 44.44" e
81	Balasure	Nilagiri	173	Astapatana	Part	21° 20' 20.40" n	86° 29' 47.78" e
82	Balasure	Nilagiri	174	Jalapanka	Part	21° 20' 8.11" n	86° 29' 38.31" e
83	Balasure	Nilagiri	175	Biriha	Full	21° 20' 20.53" n	86° 29' 32.10" e
84	Balasure	Nilagiri	176	Kusundaspur	Full	21° 20' 39.26" n	86° 29' 18.23" e
85	Balasure	Nilagiri	177	Khuntadihapatana	Full	21° 20' 26.47" n	86° 28' 39.42" e
86	Balasure	Nilagiri	178	Rangamatia	Full	21° 20' 53.54" n	86° 28' 34.31" e
87	Balasure	Nilagiri	179	Sorisapal	Full	21° 20' 18.44" n	86° 28' 22.03" e
88	Balasure	Nilagiri	180	Manisadali	Full	21° 20' 18.39" n	86° 27' 7.79" e
89	Balasure	Nilagiri	181	Benagadia	Full	21° 19' 46.33" n	86° 26' 35.83" e
90	Balasure	Nilagiri	182	Paikaparha	Full	21° 19' 32.25" n	86° 25' 50.65" e
91	Balasure	Nilagiri	184	Naranpur	Part	21° 19' 0.48" n	86° 26' 35.55" e
92	Balasure	Nilagiri	187	Harichandanpur	Part	21° 19' 16.65" n	86° 26' 51.45" e
93	Balasure	Nilagiri	189	Kesapa	Part	21° 19' 30.29" n	86° 26' 41.50" e
94	Balasure	Nilagiri	193	Paramanandapur	Part	21° 19' 43.22" n	86° 27' 56.57" e
95	Balasure	Nilagiri	194	Dimirichua	Part	21° 19' 54.34" n	86° 27' 48.75" e
96	Balasure	Nilagiri	195	Rairamchandrapur	Part	21° 19' 46.41" n	86° 28' 14.40" e
97	Balasure	Nilagiri	198	Jorhagarhia	Full	21° 20' 5.33" n	86° 28' 40.75" e
98	Balasure	Nilagiri	199	Joragadia	Part	21° 20' 9.61" n	86° 29' 12.70" e
99	Balasure	Nilagiri	200	Agahatanathpur	Part	21° 19' 59.91" n	86° 29' 7.65" e
100	Balasure	Nilagiri	210	Kalajaatia	Part	21° 19' 56.62" n	86° 29' 31.37" e
101	Balasure	Nilagiri	211	Pratapapur	Part	21° 20' 18.23" n	86° 29' 57.20" e
102	Balasure	Nilagiri	213	Matigadia	Part	21° 20' 12.60" n	86° 30' 27.38" e
103	Balasure	Nilagiri	214	Pratappur	Full	21° 20' 38.32" n	86° 30' 28.19" e
104	Balasure	Nilagiri	215	Matigadia	Full	21° 21' 8.05" n	86° 30' 23.24" e
105	Balasure	Oupada	Hamlet	Kusadiha	Full	21° 21' 23.53" n	86° 30' 13.88" e
106	Balasure	Nilagiri	216	Pandua	Full	21° 21' 5.45" n	86° 30' 49.78" e
107	Balasure	Oupada	Hamlet	Krushnadaspur	Full	21° 20' 14.01" n	86° 30' 31.11" e
108	Balasure	Nilagiri	217	Janikapal	Full	21° 20' 51.27" n	86° 31' 20.08" e
109	Balasure	Nilagiri	218	Kabisul	Full	21° 20' 49.94" n	86° 31' 7.67" e
110	Balasure	Nilagiri	219	Mahapatri	Full	21° 20' 24.93" n	86° 31' 17.99" e
111	Balasure	Nilagiri	220	Chanpur	Part	21° 20' 12.57" n	86° 31' 6.77" e

112	Balasore	Nilagiri	221	Mahulgarhia	Part	21° 20' 12.20" n	86° 31' 50.71" e
113	Balasore	Nilagiri	222	Aghirapada	Full	21° 20' 55.00" n	86° 31' 47.84" e
114	Balasore	Nilagiri	223	Kamarpal	Full	21° 20' 37.91" n	86° 32' 56.79" e
115	Balasore	Nilagiri	224	Laxmisal	Full	21° 20' 50.49" n	86° 33' 30.05" e
116	Balasore	Nilagiri	225	Gaurhahati	Full	21° 20' 17.15" n	86° 33' 35.37" e
117	Balasore	Nilagiri	226	Agasul	Full	21° 20' 19.21" n	86° 33' 52.72" e
118	Balasore	Nilagiri	227	Nuagan	Full	21° 20' 12.16" n	86° 34' 4.85" e
119	Balasore	Nilagiri	228	Jokagadia	Part	21° 20' 19.37" n	86° 34' 16.13" e
120	Balasore	Nilagiri	229	Ambagadia	Full	21° 20' 4.13" n	86° 33' 55.62" e
121	Balasore	Nilagiri	230	Rodanpur	Full	21° 19' 49.83" n	86° 34' 3.54" e
122	Balasore	Nilagiri	231	Barha pokhri	Part	21° 20' 10.50" n	86° 34' 41.54" e
123	Balasore	Nilagiri	232	Balimandali	Full	21° 21' 9.21" n	86° 34' 55.20" e
124	Balasore	Nilagiri	233	Shimulipal	Full	21° 20' 48.85" n	86° 34' 58.66" e
125	Balasore	Nilagiri	234	Daripokhari	Full	21° 20' 42.16" n	86° 35' 2.77" e
126	Balasore	Nilagiri	Hamlet	Gajamba	Full	21° 21' 1.36" n	86° 34' 33.86" e
127	Balasore	Nilagiri	Hamlet	Kandipur	Full	21° 20' 35.64" n	86° 34' 48.67" e
128	Balasore	Nilagiri	235	Brajakishorepur	Full	21° 20' 32.00" n	86° 35' 10.71" e
129	Balasore	Nilagiri	236	Jayantanarayanpur	Full	21° 20' 6.89" n	86° 35' 9.14" e
130	Balasore	Nilagiri	238	Badhi	Part	21° 20' 17.04" n	86° 35' 22.99" e
131	Balasore	Nilagiri	239	Budakhunta	Full	21° 20' 41.22" n	86° 35' 31.91" e
132	Balasore	Nilagiri	240	Hatikholia	Part	21° 23' 50.47" n	86° 39' 58.39" e
133	Balasore	Nilagiri	241	Bishnupur	Part	21° 23' 9.52" n	86° 40' 54.63" e
134	Balasore	Nilagiri	242	Sirideipur	Full	21° 23' 13.54" n	86° 42' 21.83" e
135	Balasore	Nilagiri	243	Gangadeipur	Full	21° 22' 50.05" n	86° 42' 48.29" e
136	Balasore	Nilagiri	244	Nuapatana	Full	21° 22' 29.09" n	86° 42' 47.86" e
137	Balasore	Oupada	Hamlet	Bhagampada	Full	21° 21' 39.83" n	86° 37' 18.87" e
138	Balasore	Oupada	Hamlet	Baunsapal	Full	21° 21' 43.83" n	86° 37' 47.13" e
139	Balasore	Nilagiri	245	Ghodadian	Full	21° 22' 31.40" n	86° 42' 56.32" e
140	Balasore	Nilagiri	246	Kanhupur	Part	21° 22' 22.80" n	86° 43' 3.05" e
141	Balasore	Nilagiri	247	Koligarhi	Part	21° 22' 40.55" n	86° 43' 12.88" e
142	Balasore	Nilagiri	248	Sanlaragadia	Full	21° 22' 51.19" n	86° 43' 8.07" e
143	Balasore	Nilagiri	249	Jokagarhia	Part	21° 23' 12.85" n	86° 43' 17.61" e
144	Balasore	Nilagiri	250	Patrapada	Part	21° 23' 9.04" n	86° 42' 59.97" e
145	Balasore	Nilagiri	251	Sabjapur	Full	21° 23' 12.60" n	86° 42' 47.91" e
146	Balasore	Nilagiri	252	Daldali	Full	21° 23' 33.44" n	86° 42' 27.17" e
147	Balasore	Nilagiri	253	Dwarika	Part	21° 23' 21.95" n	86° 43' 54.22" e
148	Balasore	Nilagiri	254	Gurukula	Part	21° 23' 35.57" n	86° 44' 0.76" e
149	Balasore	Nilagiri	255	Kantabania	Part	21° 24' 0.26" n	86° 44' 0.14" e
150	Balasore	Nilagiri	256	Managarh	Part	21° 25' 5.72" n	86° 44' 33.72" e
151	Balasore	Nilagiri	257	Guhalia	Full	21° 25' 14.46" n	86° 44' 48.32" e
152	Balasore	Nilagiri	258	Baunshabania	Part	21° 25' 41.52" n	86° 45' 14.17" e
153	Balasore	Nilagiri	259	Baliora	Part	21° 26' 10.97" n	86° 45' 31.44" e
154	Balasore	Nilagiri	260	Dholapur	Full	21° 26' 5.97" n	86° 44' 55.05" e
155	Balasore	Nilagiri	261	Salabandh	Full	21° 26' 40.22" n	86° 45' 13.95" e
156	Balasore	Nilagiri	263	Raipur	Part	21° 26' 21.32" n	86° 45' 21.92" e
157	Balasore	Nilagiri	284	Sana patapur	Part	21° 25' 19.28" n	86° 45' 29.79" e
158	Balasore	Nilagiri	285	Hatasahi	Part	21° 25' 9.25" n	86° 45' 27.00" e
159	Balasore	Nilagiri	287	Gobarddhanapur	Part	21° 24' 37.60" n	86° 45' 12.97" e

160	Balasure	Nilagiri	288	Kumbhakahumia	Part	21° 24' 27.77" n	86° 45' 3.66" e
161	Balasure	Nilagiri	289	Kathipara	Part	21° 24' 22.99" n	86° 44' 57.08" e
162	Balasure	Nilagiri	290	Kanbhiatilara	Part	21° 24' 6.70" n	86° 44' 37.22" e
163	Balasure	Nilagiri	292	Shyamasundarpur	Part	21° 23' 57.06" n	86° 44' 30.99" e
164	Balasure	Nilagiri	299	Astia	Part	21° 23' 10.06" n	86° 43' 43.34" e
165	Balasure	Nilagiri	305	Kandagararhi	Part	21° 22' 2.21" n	86° 42' 50.56" e
166	Balasure	Nilagiri	309	Ishwarpur	Part	21° 21' 14.52" n	86° 42' 45.12" e
167	Balasure	Nilagiri	310	Chintamanipur	Part	21° 21' 35.28" n	86° 42' 40.14" e
168	Balasure	Nilagiri	311	Sikirhia	Part	21° 22' 6.07" n	86° 42' 20.98" e
169	Balasure	Nilagiri	312	Makundapur	Full	21° 21' 42.19" n	86° 42' 18.87" e
170	Balasure	Nilgiri	Hamlet	Belapada	Full	21°22' 24.695"n	86°42' 37.977"e
171	Balasure	Nilagiri	313	Baulagarhia	Part	21° 21' 20.25" n	86° 42' 10.68" e
172	Balasure	Nilagiri	314	Bankipada	Part	21° 20' 53.71" n	86° 42' 28.99" e
173	Balasure	Soro	1	Sindhua	Full	21° 23' 15.30" n	86° 39' 17.16" e
174	Balasure	Soro	2	Saralia	Full	21° 22' 50.80" n	86° 38' 16.58" e
175	Balasure	Soro	4	Bamadadepur	Part	21° 22' 2.53" n	86° 39' 7.98" e
176	balasure	Soro	5	singakhunta	part	21° 22' 24.15" n	86° 38' 58.19" e
177	balasure	Soro	6	kumbhi	part	21° 21' 51.41" n	86° 39' 2.47" e
178	balasure	Soro	7	nuagan	part	21° 22' 9.08" n	86° 38' 22.51" e
179	balasure	Soro	8	gujadiha	part	21° 22' 43.63" n	86° 39' 33.74" e
180	balasure	Soro	8	juka	part	21° 21' 41.18" n	86° 39' 8.96" e
181	balasure	Soro	9	gopinathpur	part	21° 21' 28.43" n	86° 38' 9.42" e
182	balasure	Soro	10	digibhanara	part	21° 21' 38.83" n	86° 37' 1.87" e
183	balasure	Soro	11	khunta	part	21° 20' 27.97" n	86° 36' 11.55" e
184	balasure	Soro	12	ranapur	part	21° 20' 5.01" n	86° 35' 44.90" e
185	balasure	Soro	13	chhatara	part	21° 19' 56.06" n	86° 35' 39.21" e
186	balasure	Soro	14	manipur	part	21° 20' 9.75" n	86° 36' 33.00" e
187	balasure	Soro	16	beheranpur	part	21° 20' 51.92" n	86° 37' 15.36" e
188	balasure	Soro	25	mahumuhana	part	21° 21' 59.02" n	86° 39' 54.29" e
189	balasure	Soro	26	khanjamahal	part	21° 21' 53.76" n	86° 40' 40.52" e
190	balasure	Soro	27	gobindapur	part	21° 20' 55.01" n	86° 40' 47.38" e
191	balasure	Soro	28	kesharipur	part	21° 20' 37.46" n	86° 41' 20.86" e
192	balasure	Soro	29	mahishasuri	full	21° 20' 50.87" n	86° 42' 5.09" e
193	mayurbhanj	Udala	26	khathachua	part	21° 20' 35.21" n	86° 24' 57.61" e
194	mayurbhanj	Udala	30	tolagadia	part	21° 21' 59.56" n	86° 25' 54.04" e
195	mayurbhanj	Udala	41	galyamara	part	21° 27' 30.48" n	86° 31' 51.69" e
196	mayurbhanj	Udala	44	majhigadia	part	21° 24' 41.62" n	86° 29' 40.11" e
197	mayurbhanj	Udala	46	mankadapata hill	part	21° 25' 57.98" n	86° 31' 21.17" e
198	mayurbhanj	Udala	47	padmapokhari	part	21° 23' 40.81" n	86° 28' 44.32" e
199	mayurbhanj	Udala	48	skuapata hill	part	21° 18' 59.59" n	86° 22' 54.44" e
200	mayurbhanj	Udala	75	hill block	part	21° 30' 21.39" n	86° 34' 8.75" e
201	mayurbhanj	Udala	76	kaladahi	part	21° 29' 21.40" n	86° 32' 57.26" e
202	mayurbhanj	Udala	77	sagunabasa	part	21° 30' 17.89" n	86° 33' 44.97" e
103	mayurbhanj	Udala	225	khuntabill	part	21° 28' 41.37" n	86° 32' 44.78" e
204	mayurbhanj	Udala	227	khadijania	full	21° 27' 59.72" n	86° 33' 0.67" e

Annexure IV**Performa of Action Taken Report: - Eco-sensitive Zone Monitoring Committee:-**

1. Number and date of meetings:
2. Minutes of the meetings: mention main noteworthy points: Attach minutes of the meeting as separate Annexure.
3. Status of preparation of Zonal Master Plan including Tourism Master Plan:
4. Summary of cases dealt for rectification of error apparent on face of land record (Eco-sensitive Zone wise): [Details may be attached as Annexure]
5. Summary of cases scrutinised for activities covered under the Environment Impact Assessment notification, 2006: [Details may be attached as separate Annexure]
6. Summary of cases scrutinised for activities not covered under the Environment Impact Assessment notification, 2006: [Details may be attached as separate Annexure]
7. Summary of complaints lodged under section 19 of the Environment (Protection) Act, 1986:
8. Any other matter of importance:

REPORTABLE

**IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION**

**I.A. NOS. 131377, 147102, 195467, 195468,
205092 OF 2022,**

I.A. NOS. 162283 AND 162284 OF 2022

IN

I.A. D. NO. 125746 OF 2022

WITH

**I.A. NOS. 118604, 118606, 119400, 119401, 119404,
137132, 137138, 137140 AND 137143 OF 2022**

I.A. NOS. 5764, 6804 AND 10911 OF 2023

IN THE MATTER OF:

WRIT PETITION (CIVIL) NO. 202 OF 1995

IN RE: T.N. GODAVARMAN THIRUMULPAD

...PETITIONER(S)

VERSUS

UNION OF INDIA AND OTHERS

...RESPONDENT(S)

J U D G M E N T

B.R. GAVAI, J.

I.A. NO. 131377 OF 2022:

1. The present I.A. is filed by the Union of India praying for modification/clarification of the order passed by this Court

dated 3rd June 2022¹ in I.A. No. 1000 of 2003 in WP(C) No. 202 of 1995.

2. The applicant specifically seeks modification of the directions contained in paragraphs 56.1 and 56.5 of the order dated 3rd June 2022 (supra). The said paragraphs are reproduced hereinbelow:

“56.1. Each protected forest, that is, national park or wildlife sanctuary must have an ESZ of minimum one kilometre measured from the demarcated boundary of such protected forest in which the activities proscribed and prescribed in the Guidelines of 9-2-2011 shall be strictly adhered to. For Jamua Ramgarh Wildlife Sanctuary, it shall be 500 m so far as subsisting activities are concerned.

.....

56.5. In the event any activity is already being undertaken within the one kilometre or extended buffer zone (ESZ), as the case may be, of any wildlife sanctuary or national park which does not come within the ambit of prohibited activities as per the 9-2-2011 Guidelines, such activities may continue with permission of the Principal Chief Conservator of Forests of each State or Union Territory and the person responsible for such activities in such a situation shall obtain necessary permission within a period of six months. Such permission shall be given once the Principal Chief Conservator of Forests is satisfied that the activities concerned do not come within the prohibited list and were

1 (2022) 10 SCC 544

continuing prior to passing of this order in a legitimate manner. No new permanent structure shall be permitted to come up for whatsoever purpose within the ESZ.”

3. The clarification/modification of paragraph 56.1 of the order dated 3rd June 2022 (supra) is sought to the extent that the Eco-Sensitive Zones (for short, “ESZs”) which have already been notified (final and draft) by the Ministry of Environment Forests and Climate Change (for short, “MoEF & CC”) or the proposals for which have been received in the Ministry be exempted from the directions therein. The applicant also sought modification to the extent that paragraph 56.1 of the order dated 3rd June 2022 (supra) may not be made applicable where National Parks and Wildlife Sanctuaries are located along inter-State boundaries and/or common boundaries. Modification/clarification of the directions in paragraph 56.5 of the order dated 3rd June 2022 (supra) in its entirety is additionally sought.

4. We have heard Ms. Aishwarya Bhati, learned Additional Solicitor General (for short, “ASG”) appearing on behalf of the applicant, Shri K. Parameshwar, learned *amicus curiae* as

well as Senior Counsel appearing on behalf of various State Governments.

5. It is submitted that the Government of India has already issued Guidelines on 9th February 2011 (hereinafter referred to as the “said Guidelines”) for declaration of ESZs around National Parks and Wildlife Sanctuaries. The said Guidelines were framed after consulting the National Board for Wildlife (hereinafter referred to as “NBWL”), and all the State and Union Territory Governments. The said Guidelines provide a detailed procedure for submitting a proposal for declaration of the areas around National Parks and Wildlife Sanctuaries as ESZs. It is further submitted that the said Guidelines itself contain various activities which have been categorized as prohibited, regulated and permitted.

6. It is further submitted that the direction as contained in paragraph 56.5 of the order dated 3rd June 2022 (supra) is likely to cause great hardship to the citizens residing in the ESZs. It is further submitted that the said directions provide that if any activity is already being undertaken within one kilometre or extended buffer zone (ESZ), and which does not

come within the ambit of prohibited activities as per the said Guidelines, such activities may continue with the permission of the Principal Chief Conservator of Forests (for short, "PCCF") of each State or Union Territory and the person responsible for such activities in such a situation shall obtain necessary permission within a period of six months. The said Guidelines further provide that such permission shall be given once the PCCF is satisfied that the activities concerned do not come within the prohibited list and were continuing prior to passing of this Court's order dated 3rd June 2022 (supra) in a legitimate manner. It is further submitted that the direction that no new permanent structure shall be permitted to come up for whatsoever purpose within the ESZs would also cause great hardship.

7. It is further submitted that insofar as the direction in paragraph 56.1 of the order dated 3rd June 2022 (supra) is concerned, it mandates that each protected forest, that is, National Park or Wildlife Sanctuary, must have an ESZ of minimum one kilometre measured from the demarcated boundary of such protected forest in which the activities

proscribed and prescribed in the said Guidelines shall be strictly adhered to. Insofar as Jamua Ramgarh Wildlife Sanctuary is concerned, it is directed that the ESZ shall be 500 meters so far as subsisting activities are concerned.

8. The learned ASG, *amicus curiae* and Senior Counsel appearing on behalf of various States submitted that in respect of various National Parks and Wildlife Sanctuaries, already final notifications had been issued, prescribing the boundaries for the ESZs. In some cases, the draft notifications are pending and in some other cases, the proposals for issuance of draft and final notifications are pending with the Government of India.

9. It is submitted that there cannot be a uniform boundary for all the National Parks and Wildlife Sanctuaries. It is further submitted that there cannot also be a uniform boundary for a particular National Park or Wildlife Sanctuary. At times, it may be longer on one side and shorter on the other side depending on various circumstances.

10. It is submitted that the rights of the citizens who are residing in the Protected Areas are settled under the

provisions of Sections 18 to 25A of the Wild Life (Protection) Act, 1972 (hereinafter referred to as “1972 Act”) whereas there is no settlement of rights of citizens residing in ESZs. The citizens therein continue to reside and are also continuing with their daily avocation like farming etc. It is submitted that various developmental activities like construction of schools, dispensaries, anganwadis, public health centres etc. are required to be undertaken in such areas. Not only that, but if the direction not to make any construction is continued, the persons residing therein would not be in a position to construct or reconstruct houses on their own land. It is submitted that the procedure prescribed for obtaining the permission of the PCCF is very tedious. If such a direction is issued, the PCCF would be left with no other work but to consider the applications for continuation of such activities.

11. It is further submitted that though this Court has observed in paragraph 54 of the order dated 3rd June 2022 (supra) that the said Guidelines are reasonable, it has

nevertheless issued directions which are in conflict with the said Guidelines.

12. It is further contended that the issue in I.A. No. 1000 of 2003 was restricted to prohibition of mining activities in and around Jamua Ramgarh Wildlife Sanctuary and prescribing ESZs for the said Wildlife Sanctuary only. As such, various State Governments did not have an opportunity to address this Court.

13. Having considered the rival submissions, we find it appropriate to refer to various orders passed by this Court on the issue of ESZs/Buffer Zones.

14. The first of such orders was passed by this Court on 16th September 2005². It will be relevant to refer to paragraph 13 of the said order, which reads thus:

“13. We have perused the affidavit dated 14-9-2005 filed by Mr Anurag Bajpai on behalf of MoEF and the statement showing the grant of temporary working permit in the last two years i.e. from 1-1-2003 to 31-12-2004 in the national parks, sanctuaries and forest area. This is despite the order passed by this Court restraining the mining activities in these areas. Learned amicus curiae submits that the inspection of the government record shows a

² (2006) 5 SCC 25

dismal picture and he would shortly file an application for taking appropriate action against the persons concerned. Pending filing of the said application and further orders, we again reiterate that without compliance with the environmental laws, in particular the permission under the Forest (Conservation) Act, 1980, no temporary working permission or temporary permit or any other permission by whatever name called shall be granted for mining activities in the aforesaid areas. ***We further direct that no mining activity would continue under any temporary working permit or permission which may have been granted. It appears from the chart filed with the affidavit of Mr Anurag Bajpai that no temporary working permission is in operation as of today. If it is otherwise, an affidavit to that effect shall be filed within two weeks giving the particulars of such permission.***

[emphasis supplied]

15. It can thus clearly be seen that this Court directed that no mining activity would be permitted to continue under any temporary working permit or permission which may have been granted.

16. It will further be relevant to refer paragraph 15 of the said order, which reads thus:

“15. MoEF is directed to place on record within three weeks its viewpoint on the question of area of buffer zone and other related matters such as should it be universal or place specific.

This should be done after also obtaining the viewpoint of the National Board of Wildlife.”

17. It can thus be seen from the said paragraph that this Court directed MoEF to place on record within three weeks its viewpoint on the question of area of buffer zone and other related matters such as should it be universal or place specific. The Court further directed that this should be done after obtaining the viewpoint of the NBWL.

18. The second of such orders is passed on 4th August 2006³. The said order basically pertains to banning the mining activities in the National Parks, Sanctuaries and forest areas. The Court laid down various pre-conditions wherein temporary working permits could be granted.

19. The next order is passed on 4th December 2006⁴. In the said order, the Court expressed its anguish towards the various State Governments for not responding to the letter issued by MoEF dated 27th May 2005 requiring them to initiate measures for identification of suitable areas and submit detailed proposals at the earliest. It will be relevant

³ (2010) 13 SCC 740

⁴ (2011) 15 SCC 791

to refer to paragraphs 3 and 4 of the said order, which read thus:

“3. The order earlier passed on 30-1-2006 [*Goa Foundation v. Union of India*, (2011) 15 SCC 793] refers to the decision which was taken on 21-1-2002 to notify the areas within 10 km of the boundaries of national parks and sanctuaries as eco-sensitive areas. The Letter dated 27-5-2005 is a departure from the decision of 21-1-2002. For the present, in this case, we are not considering the correctness of this departure. That is being examined in another case separately. Be that as it may, it is evident that the States/Union Territories have not given the importance that is required to be given to most of the laws to protect environment made after Rio Declaration, 1992.

4. The Ministry is directed to give a final opportunity to all States/Union Territories to respond to its Letter dated 27-5-2005. The State of Goa also is permitted to give appropriate proposal in addition to what is said to have already been sent to the Central Government. The communication sent to the States/Union Territories shall make it clear that if the proposals are not sent even now within a period of four weeks of receipt of the communication from the Ministry, this Court may have to consider passing orders for implementation of the decision that was taken on 21-1-2002, namely, notification of the areas within 10 km of the boundaries of the sanctuaries and national parks as eco-sensitive areas with a view to conserve the forest, wildlife and environment, and having

regard to the precautionary principles. If the States/Union Territories now fail to respond, they would do so at their own risk and peril.”

20. It can be seen that this Court refers to its earlier order dated 30th January 2006 wherein a reference is made to the decision dated 21st January 2002 to notify the areas within 10 kilometres of the boundaries of National Parks and Sanctuaries as ESZs. Though the order records that the letter dated 27th May 2005 is a departure from the decision taken on 21st January 2002, the Court observes that, in the said case, the Court was not considering the correctness of the said departure. The Court therefore directed the Ministry to give a final opportunity to all States/Union Territories to respond to its Letter dated 27th May 2005. The said order states that the communication should mention that if the proposals were not sent within a period of four weeks from the receipt of the communication from the Ministry, this Court may have to consider passing orders for implementation of the decision that was taken on 21st January 2002, i.e., notification of the areas within 10

kilometres of the boundaries of the sanctuaries and National Parks as ESZs.

21. The next order of this Court is dated 21st April 2014 in the case of ***Goa Foundation v. Union of India and Others***⁵.

It will be relevant to refer to the following observations of this Court in the said order:

“49.The result is that the order passed by this Court saying that there will be no mining activity within one kilometre safety zone around national park or wildlife sanctuary has to be enforced and there can be no mining activities within this area of one kilometre from the boundaries of national parks and wildlife sanctuaries in the State of Goa.”

22. The Court has clarified that there shall be no mining activity within one kilometre of the safety zone around National Park or Wildlife Sanctuary and that this has to be enforced. It is also reiterated that there can be no mining activities within this area of one kilometre from the boundaries of National Parks and Wildlife Sanctuaries in the State of Goa.

23. The Court thereafter refers to the earlier order dated 4th December 2006 (supra) in the said case and observed thus:

⁵ (2014) 6 SCC 590

“50.It will be clear from the order dated 4-12-2006 [*Goa Foundation v. Union of India*, (2011) 15 SCC 791] of this Court that this Court has not passed any orders for implementation of the decision taken on 21-1-2002 to notify areas within 10 km of the boundaries of national parks or wildlife sanctuaries as eco-sensitive areas with a view to conserve the forest, wildlife and environment. By the order dated 4-12-2006 [*Goa Foundation v. Union of India*, (2011) 15 SCC 791] of this Court, however, the Ministry of Environment and Forests, Government of India, was directed to give a final opportunity to all States/Union Territories to respond to the proposal and also to refer to the Standing Committee of the National Board for Wildlife the cases in which environment clearance has already been granted in respect of activities within the 10 km zone from the boundaries of the wildlife sanctuaries and national parks. There is, therefore, no direction, interim or final, of this Court prohibiting mining activities within 10 km of the boundaries of national parks or wildlife sanctuaries.”

24. It could thus be seen that the Court has specifically observed that this Court had not passed any orders for implementation of the decision taken on 21st January 2002 to notify areas within 10 kilometres of the boundaries of National Parks or Wildlife Sanctuaries as ESZs with a view to conserve the forest, wildlife and environment. The Court therefore clarified that there is no direction, interim or final,

prohibiting mining activities within 10 kilometres of the boundaries of National Parks or Wildlife Sanctuaries.

25. It will be relevant to refer to paragraphs 87.3 and 88.1 of the said order, which read thus:

“**87.3.** Until the order dated 4-8-2006 [*T.N. Godavarman Thirumulpad v. Union of India*, (2010) 13 SCC 740] of this Court is modified by this Court in IA No. 1000 in *T.N. Godavarman Thirumulpad v. Union of India*, there can be no mining activities within one kilometre from the boundaries of national parks and sanctuaries in Goa.

88.1. MoEF will issue the notification of eco-sensitive zones around the national park and wildlife sanctuaries of Goa after following the procedure discussed in this judgment within a period of six months from today.”

26. It can thus be seen that this Court has held that until the order dated 4th August 2006 (*supra*) is modified by this Court in IA No. 1000 of 2003 in the case of ***T.N. Godavarman Thirumulpad v. Union of India***, there can be no mining activities within one kilometre from the boundaries of National Parks and Sanctuaries in Goa. The Court further directed MoEF to issue the notification of ESZs around the National Park and Wildlife Sanctuaries of Goa after following the procedure discussed in the said judgment.

The same was directed to be done within a period of six months from the date of the said order.

27. The next relevant order would be dated 11th December 2018. It will be relevant to refer to the following part of the said order:

“The learned ASG has informed us that there are 104 National Parks and 558 Wildlife Sanctuaries making a total of 662 National Parks and Wildlife Sanctuaries in the country.

The proposals for declaring areas around these National Parks and Wildlife Sanctuaries as Eco Sensitive Zone have been received from State Governments / UT Administrations for 641 National Parks and Wildlife Sanctuaries. No proposals have been received in respect of 21 National Parks and Wildlife Sanctuaries.

The proposals have been accepted and Notification has been issued in respect of 289 National Parks and Wildlife Sanctuaries as on 26.11.2018 and draft Notification has been prepared in respect of 206 National Parks and Wildlife Sanctuaries.

The declaration with regard to Eco Sensitive Zone is under process with the Ministry of Environment, Forests and Climate Change (MoEF) as well as with the State Governments in respect of 4 146 National Parks and Wildlife Sanctuaries.

We expect the Ministry of Environment, Forests and Climate Change to actively pursue the preparation of the draft Notification and to issue a final Notification at the earliest.

The proposals for 21 National Parks and Wildlife Sanctuaries in respect of which proposals have not yet been received by the MOEF are as follows:-

.....

It is submitted by the learned Amicus that this issue has been pending since sometime in December, 2006. 12 years have gone-by but no effective steps have been taken by the State Governments in respect of the National Parks and Wildlife Sanctuaries mentioned above.

Under the circumstances, we direct that an area of 10 Kms around these 21 National Parks and Wildlife Sanctuaries be declared as Eco Sensitive Zone by the MoEF. The declaration be made by the MoEF at the earliest.

Liberty is granted to the State Governments to move an application for modification of this order along with proposal only two weeks after submission of the proposals to the MoEF.”

28. It can be seen that this Court has recorded the submissions of the learned ASG that there were 104 National Parks and 558 Wildlife Sanctuaries making a total of 662 National Parks and Wildlife Sanctuaries in the country. It was further recorded that the proposals for declaring areas around these National Parks and Wildlife Sanctuaries as ESZs had been received from the State Governments/Union

Territories. It can further be seen that no proposals have been received in respect of 21 National Parks and Wildlife Sanctuaries. It further recorded that the proposals had been accepted and notification had been issued in respect of 289 National Parks and Wildlife Sanctuaries as on 26th November 2018 and draft notification had been prepared in respect of 206 National Parks and Wildlife Sanctuaries. The Court therefore expected the MoEF & CC to actively pursue the preparation of the draft Notification and to issue a final Notification at the earliest. The Court then recorded 21 National Parks and Wildlife Sanctuaries in respect of which proposals have not yet been received by the MoEF & CC alongside its anguish that though 12 years had been passed, no effective steps have been taken by the State Governments in respect of the National Parks and Wildlife Sanctuaries named in the said order. Therefore, the Court directed that an area of 10 kilometres around these 21 National Parks and Wildlife Sanctuaries be declared as ESZs by the MoEF & CC. Liberty was granted to the State Governments to move an application for modification of the said order. However, it

further directed that the application should be along with the proposal for declaration of ESZs.

29. It is to be noted that the learned Judges of this Court, in the case of **Goa Foundation**⁶, had directed that the MoEF & CC shall follow the procedure and issue notification of ESZs under Rule 5 of the Environment (Protection) Rules, 1986 (hereinafter referred to as “1986 Rules”). The relevant provisions of the 1986 Rules are reproduced hereinbelow:

“5. Prohibition and restriction on the location of industries and the carrying on of processes and operations in different areas.—(1) The Central Government may take into consideration the following factors while prohibiting or restricting the location of industries and carrying on of processes and operations in different areas:

(i) Standards for quality of environment in its various aspects laid down for an area.

(ii) The maximum allowable limits of concentration of various environmental pollutants (including noise) for an area.

(iii) The likely emission or discharge of environmental pollutants from an industry, process or operation proposed to be prohibited or restricted.

⁶ (2014) 6 SCC 590

(iv) The topographic and climatic features of an area.

(v) The biological diversity of the area which, in the opinion of the Central Government needs to be preserved.

(vi) Environmentally compatible land use.

(vii) Net adverse environmental impact likely to be caused by an industry, process or operation proposed to be prohibited or restricted.

(viii) Proximity to a protected area under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 or a sanctuary, National Park, game reserve or closed area notified as such under the Wild Life (Protection) Act, 1972 or places protected under any treaty, agreement or convention with any other country or countries or in pursuance of any decision made in any international conference, association or other body.

(ix) Proximity to human settlements.

(x) Any other factor as may be considered by the Central Government to be relevant to the protection of the environment in an area.

(2) While prohibiting or restricting the location of industries and carrying on of processes and operations in an area, the Central Government shall follow the procedure hereinafter laid down.

(3) (a) Whenever it appears to the Central Government that it is expedient to impose prohibition or restrictions on the location of an industry or the carrying on of processes and operations in an area, it may, by notification in the Official Gazette and in such other manner as the Central Government may deem necessary from time to time, give notice of its intention to do so.

(b) Every notification under clause (a) shall give a brief description of the area, the industries, operations, processes in that area about which such notification pertains and also specify the reasons for the imposition of prohibition or restrictions on the location of the industries and carrying on of processes or operations in that area.

(c) Any person interested in filing an objection against the imposition of prohibition or restrictions on carrying on of processes or operations as notified under clause (a) may do so in writing to the Central Government within sixty days from the date of publication in the notification in the Official Gazette.

(d) The Central Government shall within a period of one hundred and twenty days from the date of publication of the notification in the Official Gazette consider all the objections received against such notification and may [within [seven hundred and twenty-five days [, and in respect of the States of Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland,

Tripura, Sikkim and Jammu and Kashmir in exceptional circumstance and for sufficient reasons within a further period of one hundred and eighty days,]) from such date of publication] impose prohibition or restrictions on location of such industries and the carrying on of any process or operation in an area:

[Provided that on account of COVID-19 pandemic, for the purpose of this clause, the period of validity of the notification expiring in the financial year 2020-2021 and 2021-2022 shall be extended up to [30th June, 2022] or six months from the end of the month when the relevant notification would have expired without any extension, whichever is later.]

[(4) Notwithstanding anything contained in sub-rule (3), whenever it appears to the Central Government that it is in public interest to do so, it may dispense with the requirement of notice under clause (a) of sub-rule (3).]

30. It is to be noted that Rule 5 of the 1986 Rules prescribes a detailed procedure for issuing notification prohibiting or restricting various activities in the specified areas. The said power flows from Sections 3(v) of the Environment (Protection) Act, 1986 (hereinafter referred to as “1986 Act”).

31. A perusal of clause (viii) of sub-rule (1) of Rule 5 of the 1986 Rules would reveal that one of the factors that has to be taken into consideration for declaring ESZ is the proximity to a sanctuary, National Park, game reserve or closed area notified, as such under the 1972 Act. Sub-rule 3(a) of Rule 5 of the 1986 Rules requires that whenever it appears to the Central Government that it is expedient to impose prohibition or restrictions, it is required to give notice of its intention to do so by notification in the Official Gazette and in such other manner as the Central Government may deem necessary from time to time. As per sub-rule 3(b) of Rule 5, every such notification is required to give a brief description of the area, the industries, operations processes in that area about which such notification pertains and also specify the reasons for the imposition of prohibition or restrictions on the location of the industries on carrying out of the processes or operations in that area. Accordingly, as per sub-rule 3(c) of Rule 5, any person interested in filing an objection is entitled to file an objection to the Central Government within sixty days from the date of publication in the notification in the Official

Gazette. The Central Government thereafter within the prescribed period provided under clause (d) of sub-rule (3) of Rule 5 of the 1986 Rules is required to issue a notification in the Official Gazette imposing such prohibition or restrictions in an area. This is required to be done only after considering all the objections received under clause (c) of sub-rule (3) of Rule 5 of the 1986 Rules. It can thus be seen that a detailed procedure is prescribed under the 1986 Rules for notifying ESZs.

32. It is to be noted that MoEF & CC has issued the said Guidelines for declaration of ESZs around the National Parks and Wildlife Sanctuaries.

33. The said Guidelines refer to a meeting of the Indian Board for Wildlife held on 21st January 2002, in which “Wildlife Conservation Strategy-2002” was adopted. Point No. 9 of the said Strategy envisaged that lands falling within 10 kilometres of the boundaries of National Parks and Sanctuaries should be notified as eco-fragile zones under Section 3(v) of the 1972 Act and clause (viii) of sub-rule (1) of Rule 5 of the 1986 Rules. It further states that when the

views were obtained from all the State Governments, some of the State Governments had raised concern over applicability of 10 kilometres range from the Protected Area boundary and informed that most of the human habitation and other areas including important cities in these States would come under the purview of ESZs and will adversely affect the development. The said Guidelines also refer to the National Wildlife Action Plan (2002-2016). The NBWL, in its meeting held on 17th March 2005, decided that the delineation of ESZs would have to be site specific and relate to regulation rather than prohibition of specific activities. The said decision was communicated to all the State Governments for compliance vide letter dated 27th May 2005.

34. The said Guidelines thereafter refer to the directions of this Court dated 4th December 2006. It also refers to the statutory provisions as contained in Section 5C (1) of the 1972 Act, Section 3 of the 1986 Act and Rule 5 of the 1986 Rules. The said Guidelines state that the purpose of declaring ESZs around National Parks and Sanctuaries is to create some kind of Shock Absorber for the Protected Areas.

They would also act as a transition zone from areas of high protection to areas involving lesser protection. It also reiterates the decision of the NBWL that the activities in the ESZs would be of a regulatory nature rather than prohibitive nature unless and otherwise so required. Paragraph 4 of the said Guidelines notes that many of the existing Protected Areas have already undergone tremendous development in close vicinity to their boundaries. It refers to the Guindy National Park, Tamil Nadu, Sanjay Gandhi National Park, Maharashtra, etc. and notes that the Protected Areas are lying in the urban set up. It therefore observes that defining the extent of ESZs around Protected Areas will have to be kept flexible and Protected Area specific. It notes that the width of ESZs and type of regulations will differ from one Protected Area to another Protected Area. It however notes that, as a general principle, the width of the ESZs could go up to 10 kilometres around a Protected Area as provided in the Wildlife Conservation Strategy-2002. It further notes that in case where sensitive corridors, connectivity and ecologically important patches, crucial for landscape linkage, are even beyond 10 kilometres width, these should be

included in the ESZs. It further notes that even in context of a particular Protected Area, the distribution of an area of the ESZ and the extent of regulation may not be uniform all around and it could be of variable width and extent. The said Guidelines notes that though the directions were issued by this Court to all the States/Union Territories, except a few States, several other States/Union Territories have not come forward with the proposals for declaration of ESZs. It was observed that this could be perhaps for want of guidelines in this regard. It further notes that this Court in its judgment and order dated 3rd December 2010 in a case relating to construction of park at Noida near Okhla Bird Sanctuary, observed that the ESZs around the Protected Areas had not been notified as the Government of India had not issued any guidelines in this regard.

35. It thereafter refers to the Committee under the Chairmanship of Shri Pronab Sen for identifying parameters for designating Ecologically Sensitive Areas in India.

36. The said Guidelines thereafter state in paragraph 6 that the basic aim of notifying ESZs is to regulate certain

activities around National Park and Wildlife Sanctuary so as to minimize the negative impact of such activities on the fragile ecosystem encompassing the Protected Area. It states that the first step towards it is to prepare an inventory of the different land use patterns and the different types of activities, types and number of industries operating around each of the Protected Area as well as important Corridors. It states that the inventory could be done by the concerned Range Officers, who can take a stock of activities within 10 kilometres of the range. It further notes that a Committee comprising of the concerned Wildlife Warden, an Ecologist, an official from the Local Self Government and an official of the Revenue Department of the concerned area, could be formed to suggest the following:

- (i) Extent of eco-sensitive zones for the Protected Area being considered.
- (ii) The requirement of such a zone to act as a shock absorber
- (iii) To suggest the best methods for management of the eco-sensitive zones, so suggested.

- (iv) To suggest broad based thematic activities to be included in the Master Plan for the region.

37. It further notes that based on the above, the Chief Wildlife Warden could group the activities under the following categories:-

- (i) Prohibited
- (ii) Restricted with safeguards.
- (iii) Permissible

38. The said Guidelines thereafter note that once the proposal for ESZs has been finalized, the same should be forwarded to the MoEF & CC for further processing and notification. An indicative list of details that need to be submitted along with the proposals is also appended to the said Guidelines.

39. The said Guidelines further note that where the boundary of a Protected Area abuts the boundary of another State/Union Territory where it does not form part of any Protected Area, it should be the endeavour of both the State/Union Territory Governments to have a mutual

consultation and decide upon the width of the ESZs around the Protected Area in question. The said Guidelines emphasize that the State Government should endeavour to convey a very strong message to the public that ESZs are not meant to hamper their day to day activities, but instead, are meant to protect the precious forests/Protected Areas in their locality from any negative impact, and also to refine the environment around the Protected Areas. It further notes that these guidelines are indicative in nature and the State/Union Territory Governments may use these as basic framework to develop specific guidelines applicable in the context of their National Parks, Wildlife Sanctuaries, important corridors etc. with a view to minimizing and preferably eliminating any negative impact on Protected Areas.

40. A list of the activities which are prohibited, regulated and permitted is contained in Annexure-I of the said Guidelines, which reads thus:

Sl. No.	Activity	Prohibited	Regulated	Permitted	Remarks
1.	Commercial mining	Y			Regulation sill not

					prohibit the digging of earth for construction or repair of houses for manufacture of country tiles or bricks for housing for personal
2.	Felling of trees		Y		With permission from appropriate authority
3.	Setting of saw mills	Y			
4.	Setting of industries causing pollution (Water, Air, Soil., Noise, etc.)	Y			
5.	Establishment of hotels and resorts		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals
6.	Commercial use of firewood	Y			For hotels and other business related establishment

7.	Drastic change of agriculture systems		Y		
8.	Commercial use of natural water resources including ground water harvesting		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals.
9.	Establishment of major hydroelectric projects	Y			
10.	Erection of electrical cable		Y		Promote underground cabling
11.	Ongoing agriculture and horticulture practices local communities			Y	However, excessive expansion of some of these activities should be regulated as per the master plan
12.	Rain Water harvesting			Y	Should be actively promoted
13.	Fencing of premises of hotels and lodges		Y		
14.	Organic farming			Y	Should be actively promoted

15.	Use of polythene bags by shopkeepers		Y		
16.	Use of renewable energy sources			Y	Should be actively promoted
17.	Widening of roads		Y		This should be done with proper EIA and mitigation measures
18.	Movement of vehicular traffic at night		Y		For commercial purpose
19.	Introduction of exotic species		Y		
20.	Use of production of any hazardous substances	Y			
21.	Undertaking activities related to tourism like over-flying the National Park are by any aircraft, hot-air balloons				
22.	Protection of hill slopes and river banks		Y		As per the master plan

23.	Discharge of effluents and solid waste in natural water bodies or terrestrial are	Y			
24.	Air and vehicular pollution		Y		
25.	Sign board & hoardings		Y		As per the master plan
26.	Adoption of green technology for all activities			Y	Should be actively promoted.

41. It is to be noted that this Court in paragraph 54 of the order dated 3rd June 2022 (supra) has, in fact, held the said Guidelines to be reasonable and also accepted the view of the Standing Committee of the NBWL that uniform guidelines may not be possible in respect of each sanctuary or National Park for maintaining the ESZs. It is also observed that the sanctuaries like Sanjay Gandhi National Park and Guindy National Park in Mumbai shall form special cases. The said paragraph 54 is reproduced hereinunder:

“54. In our opinion, the Guidelines framed on 9-2-2011 appear to be reasonable and we accept the view of the Standing Committee that uniform guidelines may not be possible in respect of each sanctuary or national park for maintaining ESZ. We are of the opinion, however, that a minimum width of 1 km ESZ ought to be maintained in respect of the protected forests, which forms part of the recommendations of CEC in relation to Category B protected forests. This would be the standard formula, subject to changes in special circumstances. We have considered CEC's recommendation that the ESZ should be relatable to the area covered by a protected forest but the Standing Committee's view that the area of a protected forest may not always be a reasonable criteria also merits consideration. It was argued before us that the 1 km wide “no-development-zone” may not be feasible in all cases and specific instances were given for Sanjay Gandhi National Park and Guindy National Park in Mumbai and Chennai metropolis respectively which have urban activities in very close proximity. These sanctuaries shall form special cases.”

42. It is to be noted that an elaborate and exhaustive list has been prepared by MoEF & CC of the activities which shall be prohibited, the activities which shall be regulated and the activities which shall be permitted.

43. In the application, it is stated that after the proposals are received from the State Governments/Union Territory

Administrations, they are scrutinized in consultation with the Wildlife Institute of India, Dehradun, and in case of tiger reserves, with the National Tiger Conservation Authority. They are thereafter published in the Official Gazette of the Central Government in both Hindi and English. They are also placed in the public domain for 60 days for seeking comments of concerned stakeholders. The comments so received are compiled and scrutinized and observation of the concerned State Government/Union Territory Administration is sought on the same. The aforesaid requirements are in tune with the provisions of Rule 5 of 1986 Rules.

44. The application further states that the proposal is thereafter placed before an Expert Committee constituted for ESZ within the MoEF & CC. The said Committee comprises of the following:

- (i) Indian Institute of Remote Sensing/Indian Space Research Organization,
- (ii) Ministry of Jal Shakti,
- (iii) Ministry of Rural Development,

- (iv) Forest Survey of India,
- (v) Town & Country Planning Organization,
Government of India,
- (vi) National Tiger Conservation Authority,
- (vii) Wildlife Institute of India,
- (viii) GB Pant Institute of Himalayan
Environment & Development,
- (ix) Indian Council of Forestry Research and
Education,
- (x) World Wildlife Fund,
- (xi) Zoological Survey of India,
- (xii) Botanical Survey of India,
- (xiii) Salim Ali Centre for Ornithology and
Natural History (SACON).

45. It is further stated in the application that based on the recommendation of the Expert Committee (ESZ), the Ministry finalizes the notification of ESZs and after due legal vetting by the Ministry of Law & Justice, final notifications specifying the ESZs around the Protected Areas are notified. It could thus be seen that an elaborate procedure including

consideration by a Committee of Experts coming from 13 organizations having expertise in wildlife ecology, forest etc. is followed before a final notification prescribing ESZs is notified.

46. In the application filed by the Union of India, various illustrations have been given to point out as to how if the directions issued in paragraph 56.5 of the order dated 3rd June 2022 (supra) are not modified, a severe hardship would be caused to the millions of people. We refer to the same hereunder:

- (i) “The ESZ around Nagarjunasagar Srisailam Tiger Reserve in Andhra Pradesh extends from 0 to 26 kilometres and 100 villages are situated within it (*Zero extent of ESZ is due to Krishna River and interstate boundary with Telangana*);
- (ii) The ESZ around Valmiki Wildlife Sanctuary, Valmiki National Park and Valmiki Tiger Reserve in Bihar extends from 0 to 9 kilometres and 323 villages are situated within it (*zero extent of ESZ is towards Western side sharing inter-state boundaries with Uttar Pradesh and*

towards Northern side sharing international boundary with Nepal);

- (iii) The ESZ around Betla National Park, Palamau Wildlife Sanctuary, and Mahuadanr Wolf Sanctuary in Jharkhand extends from 0 to 9 kilometres and 382 villages are situated within it (*Zero extent of ESZ is due to Inter-State boundary*);
- (iv) The ESZ around Cauvery Wildlife Sanctuary in Karnataka extends from 1 to 14.5 kilometres and 107 villages are situated within it;
- (v) The ESZ around Kanha National Park and Phen Wildlife Sanctuary in Madhya Pradesh extends from 0 to 30 kilometres and 168 villages are situated within it (*Zero extent of Eco-sensitive Zone is towards the eastern side having interstate boundary with Chhattisgarh*);
- (vi) The ESZ around Tadoba-Andhari Tiger Reserve in Maharashtra extends from 3 to 6 kilometres and 150 villages are situated within it;
- (vii) The ESZ around Jaisamand Wildlife Sanctuary in Rajasthan extends from 1.6

to 8.9 kilometres and 83 villages are situated in it;

- (viii) Even a small ESZ such as the one around Keoladeo National Park in Rajasthan which extends from 0.5 to 1.5 kilometres has 22 villages situated in it.”

47. It would thus reveal that in the ESZ around Nagarjunasagar Srisailam Tiger Reserve in Andhra Pradesh, 100 villages are situated within it. In the ESZ around Valmiki Wildlife Sanctuary, Valmiki National Park and Valmiki Tiger Reserve in Bihar, 323 villages are situated within it. In the ESZ around Betla National Park, Palamau Wildlife Sanctuary, and Mahuadanr Wolf Sanctuary in Jharkhand, 382 villages are situated within it. In the ESZ around Cauvery Wildlife Sanctuary in Karnataka, 107 villages are situated within it. In the ESZ around Kanha National Park and Phen Wildlife Sanctuary in Madhya Pradesh, 168 villages are situated within it. In the ESZ around Tadoba-Andhari Tiger Reserve in Maharashtra, 150 villages are situated within it. In the ESZ around Jaisamand Wildlife Sanctuary in Rajasthan, 83 villages are situated in it.

Even in a small ESZ around Keoladeo National Park in Rajasthan, 22 villages situated in it.

48. If the direction as issued by this Court in paragraph 56.5 of the order dated 3rd June 2022 (supra) is continued, then no permanent structure would be permitted to come up for whatsoever purpose in the aforesaid ESZs. As already pointed out from the aforesaid examples, hundreds of villages are situated within the ESZs in the country. If no permanent construction is to be permitted for any purpose, a villager who is desirous to reconstruct his house would not be permitted. Similarly, if there is an extension in their family and some additional construction is required for accommodating the enlarged family, the same would also not be permitted. Similarly, if the Government decides to construct schools, dispensaries, anganwadis, village stores, water tanks and other basic structures for improvement of the life of the villagers, the same would also not be permitted. The effect of the order will be to prevent the State or the Central Government from constructing roads and provide other facilities to the villagers.

49. If the order dated 3rd June 2022 (supra) is not modified, it will also be impossible for the Forest Departments to conduct eco-development activities around National Parks and Sanctuaries. The said activities are required with the dual objectives of protection of wildlife and provision of benefits for the local communities. MoEF & CC provides financial assistance to the States under the Centrally Sponsored Scheme-Integrated Development of Wildlife Habitats, which includes assistance for eco-development activities. These activities often involve construction of small structures which are permanent in nature in areas including ESZs. For example, the said activities which are likely to be prohibited are thus:

- (i) The construction of community halls, bridges, threshing floors, fish-drying platforms, drinking water storage, etc., for the benefit of local communities/villages;
- (ii) The construction of forest chowkies, watch towers, and other structures for protection of wildlife and forests;
- (iii) The construction of interpretation centres, toilets and other basic structures

for the environmental education of visitors to National Parks and sanctuaries.

50. It is further to be noted that there are various regulated and permissible activities. There are also certain projects of national and strategic importance such as construction of National Highways, Railways, Defence related infrastructure etc. The effect of the direction in 56.5 of the order dated 3rd June 2022 (supra) is that all such activities will be permanently prohibited. In this respect, it is to be noted that MoEF & CC has issued an Office Memorandum dated 17th May 2022 which required that any activity listed in Schedule of the EIA Notification 2006, when conducted in a notified ESZs, or in the case of National Parks and Sanctuaries for which no ESZ has been finally notified, when conducted within 10 kilometres of such National Park or Sanctuary, requires the consideration and recommendation of the NBWL or its Standing Committee in addition to the Environment Clearance under the 1986 Act. Additionally, activities which are regulated as per the specific ESZ notification, require

approval as per that notification. As such, we find that there are inbuilt safeguards for preventing rampant construction and abuse of process which may be detrimental to the development and maintenance of wildlife habitats. It is further to be noted that if the direction as contained in paragraph 56.5 of the order dated 3rd June 2022 (supra) that even for continuation of existing activities, the permission of the PCCF of each State or Union Territory would be necessary, remains unmodified, taking into consideration that in each State or Union Territory there will be hundreds of villages wherein millions of people would be residing, the PCCF would be left with no other job except to consider such applications for permission to continue such activities. Even a farmer desirous to continue farming activities would be required to seek such permission. We find that such a direction is impossible to be implemented.

51. We are of the view that if such a direction is continued, rather than avoiding man-animal conflict, it will intensify the same. As observed in the said Guidelines, the requirement of declaring ESZs is not to hamper day to day activities of the

citizens but is meant to protect the precious forests/Protected Areas from any negative impact, and to refine the environment around the Protected Areas.

52. As already discussed hereinabove, the necessity to have ESZs is to provide a buffer zone around the Protected Areas. The rights of the villagers residing in the Protected Areas are required to be settled in accordance with the provisions contained in the 1972 Act and such villagers are rehabilitated outside the Protected Areas. However, no such settlement of rights is available to the villagers residing in the ESZs areas. As stated in the said Guidelines, the purpose of declaring ESZs is not to hamper the day to day activities of the citizens. If the direction as issued is continued, it would certainly hamper the day to day activities of the citizens residing in ESZs. As such, we find that the said direction needs to be modified.

53. It is further to be noted that the NBWL, in its meeting dated 17th March 2005, has also recommended that the delineation of ESZs should project as regulation rather than prohibition of activities.

54. As was pointed out by the counsel for one of the States, the entire municipal area of the Sulthan Bathery Block Panchayat is situated within the ESZ area.

55. Insofar as direction in paragraph 56.1 of the order dated 3rd June 2022 (supra) is concerned, a perusal of various orders would reveal that this Court has not directed any minimum area from the demarcated boundary of such Protected Areas. The area to be declared as ESZ cannot be uniform and will be Protected Area specific. In some cases, it may be 10 kilometres on one side and 500 meters on the other side. In certain cases, it may not be possible to have a uniform minimum area by virtue of inter-state boundaries or a sea or a river beyond one side of the Protected Area. In any case, a detailed procedure is required to be followed as prescribed under Rule 5 of the 1986 Rules which we have already referred hereinabove. We find that once such a notification is issued after following the procedure prescribed under the 1986 Rules, the ESZs will have to be as per the said notification.

56. It is further to be noted that, as required under sub-rule (3) of Rule 5 of the 1986 Rules, before any final notification is issued, a draft notification is required to be published in the Official Gazette and in such other manner as the Central Government may deem necessary from time to time. Any person interested in filing any objection to such a draft notification is entitled to file objection within a period of 60 days from the date of publication of the draft notification in the Official Gazette. We find that the Central Government can be directed to give a wide publicity to the draft notification so that all persons interested have knowledge about issuance of such draft notification.

57. It is pertinent to note that after following the aforesaid procedure, the matter is placed before the Expert Committee consisting of 13 organizations having expertise in the relative field. As such, before an ESZ area is specified, various factors are taken into consideration. There are various factors which will determine the ESZs for a particular Protected Area. The circumstances may differ from one Protected Area to another Protected Area. As such, we find that the direction which

prescribes a uniform one kilometre ESZ requires to be modified.

58. It is further to be noted that on the date of filing of the present application, final notifications have been issued in respect of 474 Protected Areas whereas draft notifications have been issued in respect of 102 Protected Areas. 73 proposals are pending. As already discussed hereinabove, this Court has already found the said Guidelines to be reasonable and has accepted the same. The Court has also accepted the view of the Standing Committee of the NBWL that uniform guidelines may not be possible in respect of each Sanctuary or National Park for maintaining ESZs. Though the Court has observed that a minimum width of one kilometre in ESZ ought to be maintained, in paragraph 56.6 of the order dated 3rd June 2022 (supra) itself, it has observed that minimum width of the ESZ may be diluted in overwhelming public interest but for that purpose the State or Union Territory concerned is required to approach Central Empowered Committee (CEC) and MoEF & CC. It has further observed that both these bodies shall give their respective

recommendations before this Court and on that basis, the Court should pass appropriate order.

59. As already discussed hereinabove, the ESZs are required to be notified after following the procedure as prescribed under the 1986 Rules and the said Guidelines. Such notifications cannot be issued unless a close scrutiny at various levels including the scrutiny by Expert Committee consisting of experts from 13 organizations. As such, we find that the direction as contained in paragraph 56.6 of the order dated 3rd June 2022 (supra) also needs to be modified.

60. Insofar as the restriction on mining is concerned, we are of the considered view that it has been the consistent view of this Court that the mining activities within an area of one kilometre of the boundary of the Protected Areas will be hazardous for the wildlife. Though in the case of **Goa Foundation** (supra), the said directions were issued in respect of State of Goa, we find that such directions need to be issued on Pan-India basis.

61. We are therefore inclined to allow the present I.A. The direction in paragraph 56.1 of the order dated 3rd June 2022

(supra) is modified and clarified that the directions contained therein would not be applicable to the ESZs in respect of which a draft and final notification has been issued by the MoEF & CC and in respect of the proposals which have been received by the Ministry.

62. We, however, direct the Central Government that wide publicity should be given to the draft notification which is required to be published under the provisions of clause (a) of sub-rule (3) of Rule 5 of the 1986 Rules. We further direct that the final notification to be published under clause (d) of sub-rule (3) of Rule 5 of the 1986 Rules shall not be given effect for a period of 30 days from the date of issuance thereof.

63. It is further directed that any person who is aggrieved with such a final notification would be entitled to approach this Court directly by filing an application in the present proceedings.

64. We further clarify that the direction contained in paragraph 56.1 of the order dated 3rd June 2022 (supra) would not be applicable where the National Parks and

Sanctuaries are located on inter-State borders and/or share common boundaries.

65. We also modify the direction contained in paragraph 56.4 of the order dated 3rd June 2022 (supra) and direct that mining within the National Park and Wildlife Sanctuary and within an area of one kilometre from the boundary of such National Park and Wildlife Sanctuary shall not be permissible.

66. We also modify the directions contained in paragraph 56.5 of the order dated 3rd June 2022 (supra) and replace the same as under:

- (i) The MoEF & CC and all the State/Union Territory Governments shall strictly follow the provisions in the said Guidelines dated 9th February 2011 and so also the provisions contained in the ESZs notifications pertaining to the respective Protected Areas with regard to prohibited activities, regulated activities and permissible activities;

(ii) We further direct that while granting Environmental and Forest Clearances for project activities in ESZ and other areas outside the Protected Areas, the Union of India as well as various State/Union Territory Governments shall strictly follow the provisions contained in the Office Memorandum dated 17th May 2022 issued by MoEF & CC.

67. All the other present I.As shall stand disposed of in terms of the above. No costs.

.....**J.**
[B.R. GAVAI]

.....**J.**
[VIKRAM NATH]

.....**J.**
[SANJAY KAROL]

NEW DELHI;
APRIL 26, 2023



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

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पर्यावरण और वन मंत्रालय

अधिसूचना

नई दिल्ली, 28 फरवरी, 2014

का.आ. 637(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 23 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए उक्त अधिनियम की धारा 5 के अधीन इसमें निहित शक्तियों को पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उप-धारा (3) के अधीन केंद्रीय सरकार द्वारा गठित किए गए सभी राज्य और संघराज्यक्षेत्र पर्यावरण समाघात प्राधिकरणों (जिन्हें इसमें इसके पश्चात् उक्त प्राधिकरण कहा गया है) को उक्त प्राधिकरणों द्वारा अपनी अधिकारिता के भीतर परियोजनाओं या क्रिया कलाओं को जारी पर्यावरण अनापत्तियों की शर्तों के अतिक्रमण की दशा में परियोजना प्रस्तावकों को कारण बताओ नोटिस जारी करने तथा इस शर्त के अधीन कि केंद्रीय सरकार शक्तियों के ऐसे प्रत्यायोजन का प्रतिसंहरण कर सकेगी या उक्त अधिनियम की धारा 5 के उपबंधों को स्वयं अवलंब ले सकेगी, यदि केंद्रीय सरकार की राय में लोक हित में ऐसी कार्यवाही आवश्यक है, यदि अपेक्षित हो तो अतिक्रमणों के लिए उक्त परियोजना प्रस्तावकों को ऐसी पर्यावरण अनापत्तियों को उन्हें प्रास्थगित रखने या वापस लिए जाने हेतु निदेश जारी करने की शक्तियों का प्रत्यायोजन करती है।

[सं. जे-11013/2/2013-आई ए (आई)]

अजय त्यागी, संयुक्त सचिव

MINISTRY OF ENVIRONMENT AND FORESTS

NOTIFICATION

New Delhi, the 28th February, 2014

S.O. 637(E).—In exercise of the powers conferred by section 23 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby delegates the powers vested in it under section 5 of the said Act to all the State and Union Territory Environment Impact Assessment Authorities (Hereinafter referred to as the said Authorities) constituted by the Central Government under sub-section (3) of section 3 of Environment (Protection) Act, 1986, to issue show cause notice to project proponents in case of violation of the conditions of the environment clearances issued by the said Authorities to projects or activities within their jurisdiction and to issue directions to the said project proponents for keeping such environment clearances in abeyance or withdrawing them, if required, for violations, subject to the condition that the Central Government may revoke such delegations of powers or may itself invoke the provisions of section 5 of the said Act, if in the opinion of the Central Government such a Course of action is necessary in the public interest.

[No. J-11013/2/2013-IA. (I)]

AJAY TYAGI, Jt. Secy.

अधिसूचना

नई दिल्ली, 28 फरवरी, 2014

का.आ. 638(अ).—केन्द्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 19 के खण्ड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए उक्त की धारा के प्रयोजन के लिए इससे उपाबद्ध उस सारणी के स्तंभ (3) में उनमें से प्रत्येक के सामने उल्लिखित अधिकारिता के साथ उस सारणी के स्तंभ (2) में उल्लिखित प्राधिकरण या अधिकारी को प्रातिकृत करती है:

सारणी

क्रम संख्यांक	प्राधिकरण/अधिकारी	अधिकारिता
(1)	(2)	(3)
1.	पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उपधारा (3) के अधीन केंद्रीय सरकार द्वारा गठित राज्य या संघ राज्यक्षेत्र स्तर पर्यावरण समाघात प्राधिकरण (एस.ई.आई.ए.ए.)	संपूर्ण राज्य या संघ राज्यक्षेत्र
2.	पर्यावरण और वन मंत्रालय (एम.ओ.ई.एफ.) के किन्हीं प्रादेशिक कार्यालयों में तैनात कोई निदेशक, वन संरक्षक या अपर प्रधान मुख्य वन संरक्षक	पर्यावरण और वन मंत्रालय द्वारा यथा-विनिश्चित प्रादेशिक कार्यालय की अधिकारिता

[सं. जे-11013/2/2013-आई ए (आई)]

अजय त्यागी, संयुक्त सचिव

NOTIFICATION

New Delhi, the 28th February, 2014

S.O. 638(E).—In exercise of the powers conferred by clause (a) of section 19 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby authorises the Authority or officer mentioned in column (2) of the Table hereto for the purpose of the said section with the jurisdiction mentioned against each of them in column (3) of that Table:

TABLE

S. No.	Authority/Officer	Jurisdiction
(1)	(2)	(3)
1.	State or Union Territory level Environment Impact Assessment Authority (SEIAA) constituted by the Central Government under sub-section (3) of section 3 of the Environment (Protection) Act, 1986.	Whole of State or Union Territory
2.	Any Director, Conservator of Forests or Additional Principal Chief Conservator of Forests Posted in any of the Regional Offices of the Ministry of Environment and Forests (MoEF).	Jurisdiction of the Regional Office as decided by the Ministry of Environment and Forests

[No. J-11013/2/2013-IA. (I)]

AJAY TYAGI, Jt. Secy.



भारत का राजपत्र

The Gazette of India

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असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 20 अप्रैल, 2022

का.आ. 1886(अ).—केंद्रीय सरकार पर्यावरण और वन विभाग के पूर्ववर्ती मंत्रालय में पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा (3) की उप-धारा (1) और उप-धारा (2) के खंड (v) के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए, पर्यावरण समाघात निर्धारण अधिसूचना, 2006 (जिसे इसमें इसके पश्चात ईआईए अधिसूचना, 2006 कहा गया है), परियोजनाओं की कतिपय प्रवर्ग के लिए पूर्व पर्यावरणीय मंजूरी आज्ञापक बनाने के लिए, संख्या का.आ.1533(अ), तारीख 14 सितंबर, 2006 द्वारा प्रकाशित की है।

और राज्य पर्यावरण समाघात निर्धारण प्राधिकरण (एसईआईए) का गठन प्रवर्ग ख के अधीन सभी प्रस्तावों के लिए पर्यावरण मंजूरी (ईसी) पर विचार और अनुदान के लिए प्रत्यायोजित शक्तियों का प्रयोग करने हेतु राज्य स्तर पर ईआईए अधिसूचना, 2006 के कार्यान्वयन के लिए पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 3 की उप-धारा (3) के अधीन किया गया है;

और राज्य पर्यावरण समाघात निर्धारण प्राधिकरण ने पर्यावरण मंजूरी मूल्यांकन प्रक्रिया में पिछले पंद्रह वर्षों में पर्याप्त अनुभव प्राप्त किया है और राज्य स्तर पर पर्यावरण मंजूरी प्रस्तावों के कुशल और पारदर्शी निपटान के लिए परिवेश पोर्टल के माध्यम से पूरी तरह से ऑनलाइन कर दिया गया है;

और केंद्रीय सरकार राज्य स्तर पर मंजूरी की प्रसुविधा के लिए पर्यावरण मंजूरी प्रक्रिया को और विकेंद्रीकृत करना आवश्यक समझती है;

और आज की तारीख में, सुरक्षा भागीदारी के महत्वपूर्ण तत्वों के साथ राष्ट्रीय रक्षा और सामरिक महत्व से संबंधित प्रवर्ग ख की परियोजनाओं का राज्य स्तर पर भी मूल्यांकन किया जा रहा है, जिसे केंद्रीय सरकार राष्ट्रीय सुरक्षा चिंताओं को ध्यान में रखते हुए केंद्रीय रूप से मूल्यांकन करना आवश्यक समझती है;

अतः अब, केंद्रीय सरकार, पर्यावरण (संरक्षण) नियम, 1986 के नियम 5 के उप-नियम (4) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धारा (1) और उप-धारा (2) के खंड (v) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए उक्त नियमों के नियम 5 के उप-नियम (3) के खंड (क) के अधीन नोटिस की अपेक्षा को समाप्त करने के पश्चात, लोकहित में भारत सरकार की तत्कालीन पर्यावरण एवं वन मंत्रालय की अधिसूचना संख्यांक का.आ. 1533(अ), तारीख 14 सितम्बर, 2006, की अधिसूचना में निम्नलिखित और संशोधन करती है अर्थात्:-

उक्त अधिसूचना में-

(1) पैरा 4 में, उप-पैरा (iii) क) के स्थान पर, निम्नलिखित रखा जाएगा, अर्थात्: -

(iii) क) राष्ट्रीय रक्षा या सामरिक या सुरक्षा महत्व से संबंधित हैं या जिन्हें केंद्रीय सरकार द्वारा संकटकाल जैसे महामारी, प्राकृतिक आपदाओं जैसी अत्यावश्यकताओं के कारण ऐसी प्रवर्ग 'ख' परियोजनाओं को अधिसूचित किया गया है या राष्ट्रीय कार्यक्रमों या स्कीमों या मिशन या ऐसी परियोजनाओं के अधीन पर्यावरण के अनुकूल क्रियाकलापों का संवर्धन करने के लिए जो इस अधिसूचना में यथा अधिकथित समय-सीमा से अधिक विलंबित हैं और समय-समय पर इस संबंध में यथा-अधिकथित मानदंडों को पूरा करती हैं, उन्हें केंद्रीय स्तर पर प्रवर्ग 'ख' परियोजनाओं के रूप में विचार किया जाएगा;

(2) अनुसूची में, -

(i) मद 1(क) के सामने, -

(क) स्तंभ (3) में, -

(क) गैर-कोयला खनन पट्टे के संबंध में "> 100 हेक्टेयर खनन पट्टा क्षेत्र" के स्थान पर, निम्नलिखित रखा जाएगा, अर्थात्: -

"कोयले के अलावा अन्य प्रमुख खनिज खनन पट्टे के संबंध में >250 हेक्टेयर खनन पट्टा क्षेत्र";

(ख) ">150 हेक्टेयर" प्रतीक, अंक और अक्षर के स्थान पर, "> 500 हेक्टेयर" प्रतीक, आंकड़े और अक्षर रखे जाएंगे;

(ख) स्तंभ (4) में, -

(क) गैर-कोयला खनन के संबंध में <100 हेक्टेयर खनन पट्टा क्षेत्र के स्थान पर,

पट्टा", निम्नलिखित रखा जाएगा, अर्थात्: -

"लघु खनिज खनन पट्टों के संबंध में सभी खनन पट्टा क्षेत्र और कोयले के अलावा अन्य प्रमुख खनिज खनन पट्टे के संबंध में <250 हेक्टेयर खनन पट्टा क्षेत्र";

(ख) "<150 हेक्टेयर" के प्रतीकों, अंकों और अक्षरों के स्थान पर "<500 हेक्टेयर" के प्रतीक, अंक और अक्षर रखे जाएंगे;

(ii) मद 1(ग) के सामने, -

(क) स्तंभ (3) में, -

(क) क्रम संख्या (i) में, "> 50 मेगावाट, प्रतीकों, अंकों और अक्षरों के स्थान पर "> 100 मेगावाट" प्रतीक, आंकड़े और अक्षर रखे जाएंगे;

(ख) क्रम संख्या (ii) और उससे संबंधित प्रविष्टियों का लोप किया जाएगा;

(ख) स्तंभ (4) में, -

(क) क्रम संख्या (i) में, "<50 मेगावाट" प्रतीक, अंक और अक्षर के स्थान पर, "<100 मेगावाट" प्रतीक, आंकड़े और अक्षर रखे जाएंगे;

(ख) क्रम संख्या (ii) में, -

(I) "और <50,000 हेक्टेयर" शब्द, प्रतीक और अंक का लोप किया जाएगा;

(II) बिंदु (ग) में सारणी में, "से <50,000" शब्द, प्रतीक और अंक का लोप किया जाएगा; ।

(ग) स्तंभ (5) में, क्रम संख्या (ii) के पश्चात, निम्नलिखित क्रम संख्या अंतःस्थापित किया जाएगा, अर्थात् :-

"(iii) अंतर-राज्यीय मुद्दों से संबंधित सिंचाई परियोजनाओं का मूल्यांकन केंद्रीय स्तर पर श्रेणी में परिवर्तन के बिना किया जाएगा।";

(iii) मद 1(घ) के सामने,-

(क) स्तंभ (3) में, "> 50 मेगावाट" प्रतीकों, अंकों और अक्षरों के स्थान पर, "> 100 मेगावाट" प्रतीकों, अंकों और अक्षरों को रखा जाएगा;

(ख) स्तंभ (4) में, "<50 मेगावाट" प्रतीक, अंक और अक्षर के स्थान पर, "<100 मेगावाट" प्रतीक, आंकड़े और अक्षर रखे जाएंगे;

(iv) मद 2(क) के सामने, -

(क) स्तंभ (3) में, ">1" प्रतीकों और अंक के स्थान पर, ">2.5" प्रतीकों और अंक को रखा जाएगा;

(ख) स्तंभ (4) में, "<1" प्रतीकों और अंक के स्थान पर, "< 2.5" प्रतीक और अंक रखे जाएंगे;

(ग) स्तंभ (5) में, विद्यमान पैरा के पश्चात, निम्नलिखित पैरा अंतःस्थापित किया जाएगा, अर्थात्: -

"खनन पट्टा क्षेत्र के भीतर स्थित धुलाई मशीनों के साथ एकीकृत कोयला खनन परियोजनाओं को कोयला खनन परियोजनाओं के लिए विद्यमान सीमा के अनुसार केंद्रीय स्तर या राज्य स्तर पर, यथास्थिति, विचार किया जाना जारी रहेगा।";

(v) मद 2 (ख) के सामने, -

(क) स्तंभ (3) में, विद्यमान प्रविष्टियों का लोप किया जाएगा;

(ख) स्तंभ (4) में, "<0.5 मिलियन टीपीए का उत्पादन" प्रतीक, अंक, शब्द और अक्षर के स्थान पर, "सभी खनिज परिष्करण परियोजना, परिष्करण की प्रक्रिया पर ध्यान दिए बिना" शब्द रखे जाएंगे;

(ग) स्तंभ (5) में, विद्यमान पैरा के पश्चात, निम्नलिखित पैरा रखा जाएगा,

अर्थात्: -

"भीतर स्थित लाभकारी संयंत्रों के साथ एकीकृत खनन परियोजनाएं खनन पट्टा क्षेत्र पर केन्द्रीय स्तर पर विचार किया जाता रहेगा या यथास्थिति, राज्य स्तर, खनन परियोजनाओं के लिए विद्यमान सीमा के अनुसार।";

(vi) मद 7 (क) के सामने,-

(क) स्तंभ (3) में, "सभी परियोजनाओं" शब्दों के स्थान पर "सभी नई परियोजनाएं" शब्द रखे जाएंगे;

(ख) स्तंभ (4) में, निम्नलिखित अंतःस्थापित किया जाएगा, अर्थात्: -

"सभी विस्तार परियोजनाएं, जिनमें हवाई पट्टियां भी सम्मिलित हैं, जो वाणिज्यिक उपयोग के लिए हैं।"

[फा. सं. आईए 3-22/10/2022-आईए. III]

डॉ. सुजीत कुमार बाजपेयी, संयुक्त सचिव

टिप्पण : मूल अधिसूचना भारत के राजपत्र, असाधारण, भाग II, खंड III, उप-खंड (ii), संख्या का.आ. 1533(अ), तारीख 14 सितंबर, 2006 द्वारा प्रकाशित की गई थी और अधिसूचना संख्या का.आ. 1807(अ), तारीख 12 अप्रैल, 2022 द्वारा अंतिम संशोधन किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**NOTIFICATION**

New Delhi, the 20th April, 2022

S.O. 1886(E).—WHEREAS, the Central Government in the erstwhile Ministry of Environment and Forests, in exercise of its powers under sub-section (1) and clause (v) of sub-section (2) of section (3) of the Environment (Protection) Act, 1986 has published the Environment Impact Assessment Notification, 2006 (hereinafter referred to as the EIA Notification, 2006), vide number S.O.1533 (E), dated the 14th September, 2006 for mandating prior environmental clearance for certain category of projects;

And whereas, the State Environment Impact Assessment Authorities (SEIAAs) have been constituted under sub-section (3) of section 3 of the Environment (Protection) Act, 1986 for implementation of the EIA Notification, 2006 at State level for exercising delegated powers to consider and grant Environmental Clearance (EC) for all proposals under Category B;

And whereas, the SEIAAs have gained substantial experience over the past fifteen years in the EC appraisal process and the process at the State level has also been made completely online through the PARIVESH portal for efficient and transparent disposal of EC proposals;

And whereas, the Central Government deems it necessary to further decentralise the EC process for facilitating clearances at State level;

And whereas, as on date, category 'B' projects, relating to national defence and strategic importance with significant element of security involvement are also being appraised at the State level which, the Central Government deems it necessary to be appraised centrally taking into account national security concerns;

Now, therefore, in exercise of the powers conferred by sub-section (1) and clause (v) of sub-section (2) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986), read with sub-rule(4) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government, after having dispensed with the requirement of notice under clause (a) of sub-rule (3) of rule 5 of the said rules, in public interest, hereby makes the following further amendments in the notification of the Government of India, in the erstwhile Ministry of Environment and Forests, number S.O. 1533 (E), dated the 14th September, 2006, namely:-

In the said notification,-

(1) in paragraph 4, for sub-paragraph (iii a), the following shall be substituted, namely:-

(iii a) Such Category 'B' projects, relating to the National defence or strategic or security importance or those as notified by the Central Government on account of exigencies such as pandemics, natural disasters or to promote environmentally friendly activities under National Programmes or Schemes or Missions or such projects which are inordinately delayed beyond the stipulated timeline as laid down in this notification and also meet the criteria as laid down in this regard from time to time, shall be considered at the Central level as Category 'B' projects;

(2) in the Schedule,-

(i) against item 1(a),-

(a) in column (3),-

(A) for ">100 ha. of mining lease area in respect of non-coal mining lease", the following shall be substituted, namely:-

">250 ha mining lease area in respect of major mineral mining lease other than coal";

(B) for the symbol, figures and letters "> 150 ha", the symbol, figures and letters "> 500 ha" shall be substituted;

(b) in column (4),-

(A) for "≤ 100 ha of mining lease area in respect of non-coal mine lease", the following shall be substituted, namely:-

"All mining lease area in respect of minor mineral mining leases and ≤ 250 ha mining lease area in respect of major mineral mining lease other than coal";

(B) for the symbols, figures and letters “ ≤ 150 ha”, the symbols, figures and letters “ ≤ 500 ha” shall be substituted;

(ii) against item 1(c),—

(a) in column (3),—

(A) in serial number (i), for the symbols, figures and letters “ ≥ 50 MW”, the symbols, figures and letters “ ≥ 100 MW” shall be substituted;

(B) serial number (ii) and the entries relating thereto shall be omitted;

(b) in column (4),—

(A) in serial number (i), for the symbol, figures and letters “ < 50 MW”, the symbol, figures and letters “ < 100 MW” shall be substituted;

(B) in serial number (ii),—

(I) the word, symbol and figures “and $< 50,000$ ha.” shall be omitted;

(II) in point (c) in the table, the word, symbol and figures “to $< 50,000$ ” shall be omitted;

(c) in column (5), after serial number (ii), the following serial number shall be inserted, namely:—

“(iii) Irrigation projects involving Inter-State issues shall be appraised at Central level without change in category.”;

(iii) against item 1(d),—

(a) in column (3), for the symbols, figures and letters “ ≥ 50 MW”, the symbols, figures and letters “ ≥ 100 MW” shall be substituted;

(b) in column (4), for the symbol, figures and letters “ < 50 MW”, the symbol, figures and letters “ < 100 MW” shall be substituted;

(iv) against item 2(a),—

(a) in column (3), for the symbols and figure “ ≥ 1 ”, the symbols and figures “ ≥ 2.5 ” shall be substituted;

(b) in column (4), for the symbols and figure “ < 1 ”, the symbols and figures “ < 2.5 ” shall be substituted;

(c) in column (5), after the existing paragraph, the following paragraph shall be inserted, namely:—

“Integrated coal mining projects with washeries located within mining lease area shall continue to be considered at Central level or State level, as the case may be, as per the extant threshold for coal mining projects.”;

(v) against item 2 (b),—

(a) in column (3), the existing entries shall be omitted;

(b) in column (4), for the symbol, figures, words and letters “ < 0.5 million TPA throughput”, the words “All mineral beneficiation projects irrespective of the procedure for beneficiation” shall be substituted;

(c) in column (5), after the existing paragraph, the following paragraph shall be inserted, namely:—

“Integrated mining projects with beneficiation plants located within mining lease area shall continue to be considered at Central level or State level, as the case may be, as per the extant threshold for mining projects.”;

(vi) against item 7 (a),—

(a) in column (3), for the words “All projects”, the words “All new projects” shall be substituted;

(b) in column (4), the following shall be inserted, namely:—

“All expansions projects, including airstrips, which are for commercial use.”.

[F. No. IA3-22/10/2022-IA.III]

Dr. SUJIT KUMAR BAJPAYEE, Jt. Secy.

Note : The principal notification was published in the Gazette of India, Extraordinary, Part II, Section III, sub-section (ii), vide, number S.O. 1533(E), dated the 14th September, 2006 and was last amended, vide, the notification number S.O. 1807(E), dated the 12th April, 2022.